

राजस्थान सरकार

कार्यालय जिला कलक्टर एवं जिला मजिस्ट्रेट, भीलवाड़ा

क्रमांक:एफ.16-5(सी)(30)विधि / 2024

दिनांक:

प्रेषित,

क्षेत्रीय अधिकारी,

राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड,
भीलवाड़ा।

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल प्रिंसिपल ब्रांच नई दिल्ली में संस्थित O.A 251/2024 (CZ 85/2024) प्रकरण में आदेश दिनांक 20.03.2024 के क्रम में संयुक्त समिति निरीक्षण रिपोर्ट प्रस्तुत करने बाबत।

—00—

उपरोक्त विषयान्तर्गत निदेशानुसार लेख है कि माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसिपल ब्रांच नई दिल्ली में O.A 251/2024 (CZ 85/2024) Suo Motu Matter प्रकरण में आपको अगामी पेशी दिनांक 02.07.2024 पर माननीय ट्रिब्यूनल द्वारा पारित आदेश दिनांक 20.03.2024 के क्रम में तैयार संयुक्त समिति निरीक्षण रिपोर्ट माननीय राष्ट्रीय हरित अधिकरण, भोपाल में यथा समय प्रस्तुत कराया जाना सुनिश्चित करावें।

संलग्न :- उक्तानुसार।

प्रभारी अधिकारी (विधि अनुभाग)
अति० जिला कलक्टर, भीलवाड़ा

प्रतिलिपि :-

01. श्रीमान् रजिस्ट्रार मोहदय, राष्ट्रीय हरित अधिकरण, मध्य क्षेत्रीय न्यायपीठ, तृतीय तल, राज्य सूचना आयोग भवन, अरेरा हिल्स, भोपाल - 462011 को (संयुक्त समिति निरीक्षण रिपोर्ट) प्रेषित है।

02. एन.आई.सी कार्यालय हाजा को ngtczbbho-mp@gov.in पर मेल भिजवाने हेतु प्रेषित है।

प्रभारी अधिकारी (विधि अनुभाग)
अति० जिला कलक्टर, भीलवाड़ा

Signature valid

RajKaj Ref
8476497



Digitally signed by Rajan Kumar
Designation: Additional Collector
And Additional District Magistrate
Date: 2024.06.29 17:29:34 IST
Reason: Approved

Joint Committee Inspection Report

In the Matter of

ORIGINAL APPLICATION NO. 251/ 2024 (PB)

**News item titled "Rajasthan News "Avaadh Khanan ke khilaaf
pradeshvyaapi abhiyan ke tehet 24-ton avaidh bajri samaet garnaet zapt
jaanch jaari" appearing in Amar Ujala dated 28.01.2024**

Versus

Respondent(s)

w.r.t.

**Hon'ble National Green Tribunal (Principal Bench)
Order dated 20.03.2024**

Date of Visit: 15 May, 2024

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In
Original Application No. 251/ 2024

News item titled "Rajasthan News "Avaidh Khanan ke khilaaf pradeshvyapi abhiyan ke tehet 24-ton avaidh bajri samaet garnaet zapt jaanch jaari" appearing in Amar Ujala dated 28.01.2024

Versus

Respondent(s)

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Submitted By:

District Magistrate
Bhilwara (Rajasthan)

Factual Status & Action Taken Report by the Joint Committee as directed by the Hon'ble NGT (PB) with Order dated 20.03.2024 in the matter of O.A. No. 251/ 2024

A. BACKGROUND

The O.A. No. 251 of 2024(PB) filed as Hon'ble Tribunal has taken Suo moto cognizance on file in the above Original Application based on the news item published in Amar Ujala daily dated 28.01.2024 regarding Statewide campaign held by Bhilwara Collector against illegal mining in the district where 24 tons of garnet along with illegal gravel were seized and investigation is under progress in the matter. The concern is raised by the Hon'ble Tribunal in the Order dated 20.03.2024 on illegal mining and extraction of minerals in Bhilwara District and appropriate and punitive actions has to be taken against the persons who are indulged in illegal mining.

Hon'ble NGT (PB) in its Order dated 20.03.2024 has further directed in Para 3 & 4 as:

"3. In our view, the facts noticed above give rise to a substantial question relating to environment arising due to implementation of scheduled enactments under NGT Act, 2010. However, before taking any further action in the matter, we find it appropriate to obtain a factual report to which we constitute a joint committee comprising State PCB, Collector Bhilwara and CPCB.

4. Collector Bhilwara shall be the nodal agency for coordination and compliance."

The copy of order dated 20.03.2024 passed by Hon'ble NGT is enclosed as **Annexure-1**.

In compliance of the order passed by Hon'ble NGT, dated 20.03.2024 in OA No. 251/ 2024 (PB), following officers were nominated by the concerned departments to visit the site in question and submit a factual status report before the Hon'ble NGT:

1. Sh. Avhad Nivrutt Somnath (IAS), SDM, Bhilwara as representative from Collector, Bhilwara
2. Sh. Vinay Katta, Regional Officer, RSPCB, RO-Bhilwara
3. Dr. Ranu Chouksey Verma, Scientist-C, CPCB, RD-Bhopal

The members of the Joint Committee and representatives of Department of Mines & Geology, Govt. of Rajasthan held a meeting in the Regional Office, Bhilwara of Rajasthan Pollution Control Board on 15.05.2024 to discuss on facts related to OA 251/ 2024 and finalize the TOR of the inspection of site in question.

In pursuance of the above order, joint inspection of all the sites where actions were reported during the campaign run by Collector Bhilwara on 27.01.2024 viz.

- Paldi village

- & G
An
C. F
- M/s Crystal Abrasive Pvt. Ltd. at Mandalgarh and Puraoto ka Akola
 - Banas River stretch at Mandalgarh Block, Tehsil Mandalgarh was carried out on 15.05.2024 by the constituted joint committee to ascertain the status of illegal mining. During the visit, the joint committee was accompanied by representatives of Department of Mines & Geology, Govt. of Rajasthan - Sh. Dinesh Kumar, SMF at the site.

B. INTRODUCTION

Bhilwara is one of the 50 districts of Rajasthan State occupies an important place in the mineral map of Rajasthan. The main minerals are Lead, Zinc, Copper, Soap stone, Mica, China clay, Feldspar, Quartz, Philasite, Asbestos, Clay, Glass sand, Sand stone and Garnet. The main areas where mining is done in Bhilwara includes Agucha, Pur-Dariba, Devpura, Dedwas, Samodi, Kotri, Jahaspur, Ghevaria, Mandalgarh, Asind and Bijolyan.

The Department of Mines & Geology, Govt. of Rajasthan has granted total 1498 number of mining leases in the area, where EC have been issued by SEIAA, Rajasthan to 425 and by DIEAA, Bhilwara to 813 mining leases. Rajasthan State Pollution Control Board (RSPCB) has issued Consent to Operate (CTO) to 1338 mining units/leases only. The total revenue generation from mining in Bhilwara is around 1507.78 Crore in last financial year.

The map showing major mining allowed areas in the Bhilwara district where leases have been granted by the Department of Mines & Geology, Govt. of Rajasthan is enclosed as **Annexure-2**.

To control illegal mining in Rajasthan, the Rajasthan Government issued a circular vide letter dated 05.07.2021. For compliance, following directions were issued:

- a. Forest department is completely responsible for stopping illegal mining in forest areas.
- b. Mining department is responsible for stopping illegal mining in non-forest areas.
- c. Action against the illegal mining over khatedari land shall be done by Tehsildar.
- d. Action against the illegal mining over land as industrial/other works by RIICO/UIT/other organizations shall be done by District Collector/Competent officer.

(Copy of Circular dt. 05-07-2021 Attached at Annexure-3).

To control illegal mining in the State, State Government of Rajasthan initiated 15-days state wide surveillance campaign between 15.01.2024 and 31.01.2024. The surveillance team were constituted including officials from District Administration, Revenue Department, Dept. of Mining & Geology and Local Police. The copy of the order is enclosed as **Annexure-4**.

The areas where cases of illegal mining were reported by the Bhilwara District Administration during the Campaign run on 27.01.2024, no lease had been granted by the Department of Mines

& Geology, Govt. of Rajasthan in these areas. The Google map of the locations attached as Annexure- 5.

C. FACTUAL STATUS

During the visit of Joint Committee on 15.05.2024, several areas in Bhilwara District where instances of illegal mining were reported by the District Administration were inspected. These are as follows:

1. 1st Location/ Site: Paldi Village, Block Bhilwara, Tehsil Bhilwara

- i. On 27.01.2024, during the campaign drive by Govt. of Rajasthan against illegal mining, the team of District Administration, Bhilwara & Dept. of Mining & Geology, Bhilwara detected illegal clay mining at this site. One JCB was also confiscated during the operation from the site.
- ii. Looking to the site conditions, it was revealed that mining activity was being carried out by local people to take out clay for their use. JCB is used to dug clay from the area and transported through tractor trolley.
- iii. At the time of joint committee visit on 15.05.2024, no mining activity was observed, and the site was devoid of vehicles.
- iv. It is important to note that this area comes under UIT with no mining lease granted by the Dept. of Mining & Geology for mining of clay in this area. It is the responsibility of the concerned organization to prevent illegal mining in the land allotted to an organization.

2. 2nd Location/ Site: Mining Unit- M/s Crystal Abrasive Pvt. Ltd. at Puraoto ka Akola, Bhilwara Block, Tehsil Bhilwara

- i. The unit M/s Crystal Abrasive Pvt. Ltd. is located at Arajji no. 324/2 presently engaged in processing of mined garnet mineral viz. only separation and grading of garnet mineral at Site.
- ii. That unit has abrasive Garnet TP with Dealer id 4752.

iii. Details of source of Raw Material:

That for mining of Garnet (abrasive), quartz and feldspar mineral, unit has produced a copy of Environmental Clearance bearing production capacity as 78432 TPA (ROM)@ML No.-626/2011, Near Village-Mad, Tehsil-Deogarh and District – Rajsamand in the name and style of M/s Shree Mama Dev Mines and Minerals, Partner– Shri Nitesh Agarwal, issued vide letter no. F1(4)/SEIAA/SEAC-Raj/Sectt/Project/Cat.B2(23020)/2021-22, Jaipur dated 04.01.2024.

That Mining Lease M/s Shree Mama Dev Mines and Minerals, Village-Mad, Tehsil-Deogarh, District-Rajsamand has valid Consent to Operate (CTO) under Air Act, 1981 issued vide Regional Office, Rajsamand vide letter dated 07.02.2024 from 05.01.2024 to 31.12.2028 for Garnet (abrasive), quartz and feldspar mineral- 78432 MTPA.

- iv. During the campaign drive against illegal mining on 27.01.2024, the logbooks and records of the unit were verified by the team and it was found that the unit had exceeded the consented quantity of mineral processed (separation and grading), 220.48 MT more quantity of mineral was found in stock than the consented quantity, which was found stored in the unit premises. Looking to this a penalty of Rs. 921000/- was imposed and recovered from the unit. Details are enclosed at **Anneuxre-9**.
- v. Further, for continuous vigilance purpose subsequently inspection of the unit by Mining Dept., Bhilwara on dated 09.05.2024, the unit was found complied with the processing quantity within as per the issued CTO.

3. **3rd Location/ Site: Banas River stretch at Mandalgarh Block, Tehsil Mandalgarh**

- i. This site is located at Mandalgarh Block, Tehsil Mandalgarh having around 16.75 sq. km area.
- ii. Looking at the site condition, it was revealed that the site falls/ comes under the dry stretch of Banas River where illegal mining of river sand (Bajri) was taking placed.
- iii. This land belongs to Revenue Department (Tehsildar, Mandalgarh), District- Bhilwara.
- iv. On 27.01.2024, during the campaign drive by Govt. of Rajasthan against illegal mining 04 cases of illegal mining activity of river sand were reported at this site and 04 nos. of tractor trolley filled with Bajri (06 tons each) were seized from the site. No driver or owner were present at the site. In the said case the department has recovered penalty, compound and environmental compensation amount as ordered by Honorable National Green Tribunal.
- v. At the time of joint committee visit on 15.05.2024, no illegal mining activity or vehicles were observed at the site. However, 2460 MT of illegally mined Bajri kept at the site was detained by the Dept. of Mining & Geology, GoR.
- vi. As informed by the Dept. of Mining & Geology no mining lease have been granted in this area for river sand mining.

The photographs taken during the visit of joint committee on 15.05.2024 are enclosed as **Annexure-6**.

D. DETAILS OF ACTION TAKEN

1. The joint committee has collected information on action taken by the Dept. of Mining & Geology, Bhilwara against the illegal mining cases reported in the district- Bhilwara during the surveillance campaign drive on 27.01.2024.

It was informed by Sh. Jinesh Humad, Mining Engineer, Dept. of Mining & Geology, Bhilwara that total 07 cases of illegal mining activities were reported on 27.01.2024 and necessary action was taken. FIR were also filed and compound compensation has been

imposed including penalty for vehicle and compensation as per the Order issued by State Govt. of Rajasthan vide no. प. 14 (19) खान/मुप- 2/2015 पार्ट-II 'सी' dated 16.05.2023. (The copy of the order is enclosed as **Annexure- 7.**)

The details of action taken and fine imposed as submitted by Dept. of Mining & Geology, Bhilwara is as under:

Total cases reported on 27.01.2024	Illegal mining activity	Illegal mining transportation activity	Amount of fine imposed
07	Mining of clay at Paldi Village, Block- Bhilwara, Teh. Bhilwara	01 no. JCB seized	Rs. 123360/- Details enclosed as Annexure- 8.
	Storage of mineral more than consented qty. reported at site M/s Crystal Abrasive Pvt. Ltd. at Block- Bhilwara, Teh. Bhilwara	Not Related	Rs. 921000/- Details enclosed as Annexure- 9.
	Illegal mining of River sand at Banas River stretch at Block- Mandalgarh, Teh. Mandalgarh	04 nos. of Tractor trolley with Bajri seized at the site. FIR filed.	Rs. 512000/- Details enclosed as Annexure- 10.

2. It was informed by SDM, Bhilwara vide letter no. 563 dated 20.06.2024 that so far 523 cases of illegal mining activities were identified from April, 2023 to April, 2024 in Bhilwara and necessary action was taken by the District Administration (Copy enclosed as **Annexure- 11.**) The details are as under:

Total cases (1 st April 2023 to 30 th April, 2024)	Illegal mining activity	Illegal mining transportation activity	No. of FIR	Amount of fine imposed
523	138	385	162	1936.76 Lacs

3. As monitoring mechanism to keep regular check on illegal mining activities in the district, SIT (Special Investigation Task Force) has been constituted under the chairmanship of District Magistrate vide order no. 2018 dated 10 May, 2018 (Copy enclosed as **Annexure-12**).
4. The DSR (District Survey Report) for the Bhilwara district has already been prepared and approved by the District Magistrate and SEAC for effective environment management of the area and to address the impact of mining on environment before grant of Environmental Clearances. (Copy is enclosed as **Annexure-13**)
5. To keep regular check on illegal mining activities in the State, statewide surveillance campaign drives were launched by the State Govt. of Rajasthan dated 05.01.2024 to 31.01.2024 and 02.05.2024 to 15.05.2024. (Copy enclosed as **Annexure-14**).
6. **Surveillance Campaign drive:** As informed by Dept. of Mining & Geology, Bhilwara, during these drives total 227 cases of illegal mining activities were identified in the district and necessary action was taken by the SIT committee constituted at district level, sub-division level and their own level details of which have been forwarded vide letter no. 563 dated 20.06.2024. (Copy enclosed as **Annexure-15**), details are as under-

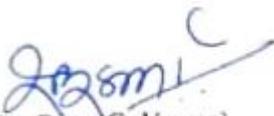
Surveillance Campaign drive for illegal mining in Bhilwara	Illegal mining activity	Illegal mining transportation activity	No. of FIR	Amount of fine imposed
15.01.2024 to 31.01.2024	85	61	19	157.15 lacs
02.05.2024 to 15.05.2024	16	65	03	114.03 lacs

7. For the protection of environment and restoration of the people and region from impact of legal or illegal mining activities, District Mining Foundation Trust (DMFT) has been established. The details as submitted by Dept. of Mining & Geology, Bhilwara is enclosed as **Annexure-16**.
8. Public grievance redressal portal has been developed by the mining department for reporting of illegal mining in the district.

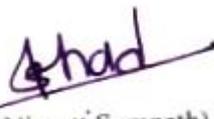
E. Recommendations

1. Strict enforcement of "Sustainable Sand Mining and Management Guidelines, 2016" (SSMG- 2016) and "Enforcement and Monitoring Guidelines for Sand Mining, 2020" (EMGSM- 2020) issued by MoEF&CC should be ensured by the District Administration and Mining Department.

2. There should be effective monitoring mechanism for preventive and remedial measure including surveillance system and recovery of compensation to control illegal mining in the district.
3. Regular meeting of DLTF (District Level Task Force) should be held to oversee mining activities to keep strict vigil on mining and movement of minerals in the district and; take appropriate corrective and remedial measures.
4. The areas in the district which are not identified for mining due to restriction or otherwise are also to be monitored on a regular basis by the DLTF to keep vigil on illegal mining activities in restricted areas.
5. The monitoring of mined materials production and enforcement of Environment Management Plan shall be ensured by the Mining authority from time to time.
6. There should be proper physical demarcation of the site with geo-coordinates and electronic surveillance & constant physical inspection of the sites to ensure that mining activities are as per the approved mining plan and no illegal mining detrimental to environment is going on.


(Dr. Ranu C. Verma)
Scientist- C
CPCB, RD-Bhopal


(Vinay Katta)
Regional Officer
RSPCB, Bhilwara


(Avhad Nivruti Somnath)
SDM/ SDO (IAS)
Bhilwara

Item No. 04

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 251/2024

News item titled "Rajasthan News "avaidh khaman ke khilaf pradeshvyapi abhiyan ke tehet 24 ton avaidh bajri samaet garnaet zapt jaanch jaari" appearing in Amar Ujala dated 28.01.2024

Date of hearing: 20.03.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Nishant Awana, Adv. for Rajasthan PCB (Through VC)
Ms. Suman Arora, Adv. for CPCB (Through VC)

ORDER

1. This Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') has been registered, exercising *suo moto* jurisdiction based on a newspaper report published in daily newspaper Amar Ujala dated 28.01.2024 under the title " Rajasthan News "avaidh khaman ke khilaf pradeshvyapi abhiyan ke tehet 24 ton avaidh bajri samaet garnaet zapt jaanch jaari ".
2. Report says that there is illegal mining and extraction of minerals in Bhilwara District, State of Rajasthan and authorities have seized a number of vehicles loaded with sand and bjri, illegally mined, but no adequate, appropriate, remedial preventive and punitive action has been taken against the persons who are indulged in illegal mining.
3. In our view, the facts noticed above give rise to a substantial question relating to environment arising due to implementation of scheduled enactments under NGT Act, 2010. However, before taking any

further action in the matter, we find it appropriate to obtain a factual report to which we constitute a joint committee comprising State PCB, Collector Bhilwara and CPCB.

4. Collector Bhilwara shall be the nodal agency for coordination and compliance.

5. Aforesaid committee shall visit the site, collect relevant information and submit factual report within two months.

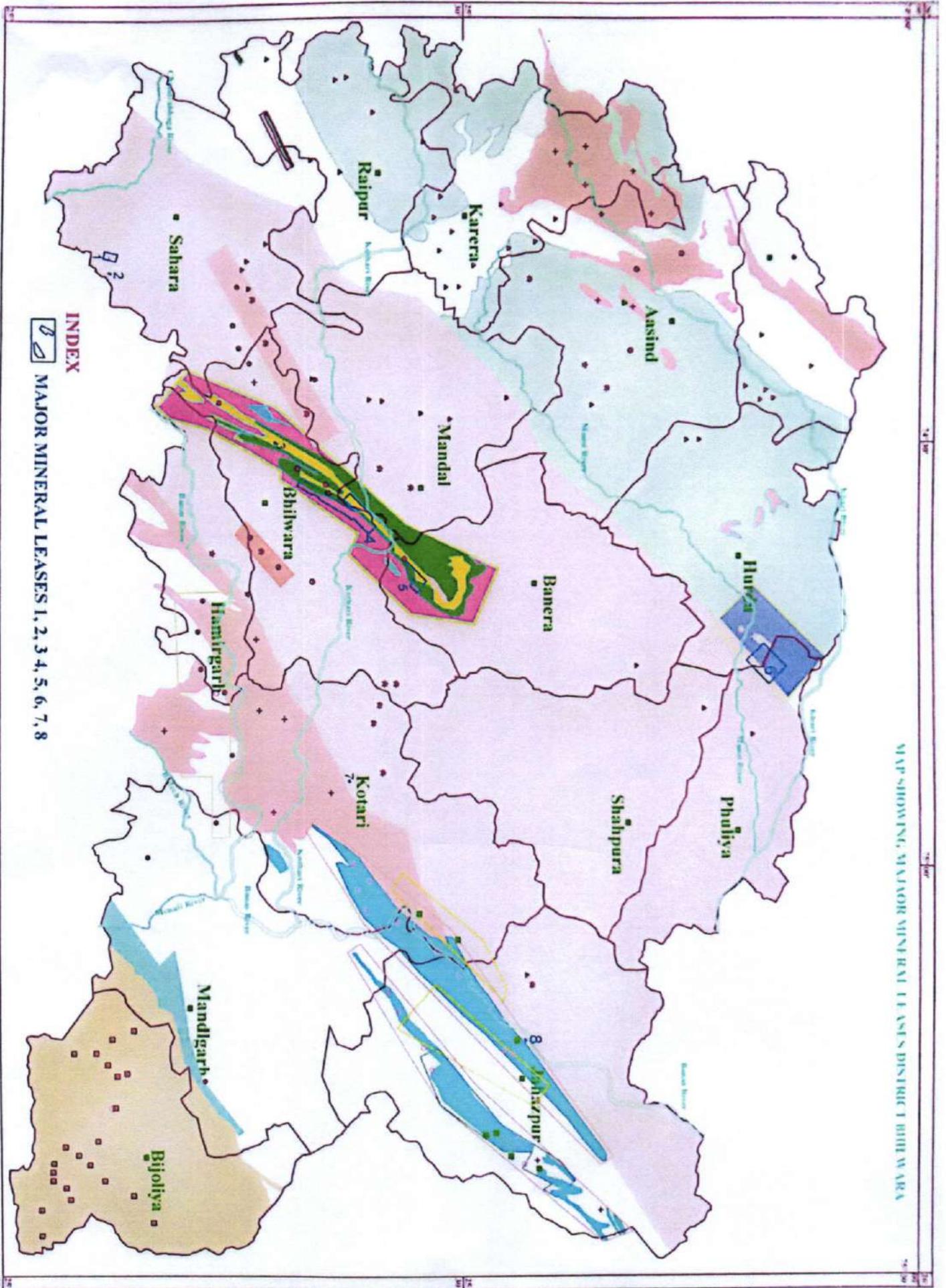
6. Since, matter relates to State of Rajasthan, therefore, it is transferred to Central Zonal Bench of the Tribunal for further consideration.

7. List on 02.07.2024.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 20, 2024
Original Application No. 251/2024
JG.



MAP SHOWING MAJOR MINERAL LEASES IN ASHTAB DISTRICT BIHARA

#	Lease No	Lessee Name	Mineral Name	Total Area	Village/Tehsil/District	Registration Date	Expiry Date
1	ME/BHL/Major/ML/12/1991	M/S Suryam Mining World	Kyanite, Mica, Quartz, Vermiculite	144	Dhangdas / Sahada / Bhilwara	22-Apr-93	21-Apr-43
2	ME/BHL/Major/ML/14/1997	Shailendra Mewara	Kyanite, Vermiculite	5	Suravas / Sahada / Bhilwara	06-Dec-05	05-Dec-55
3	ME/BHL/Major/ML/432/2007	Ummed Singh Ranawat	Garnet, Quartz	4	Kocharia / Bhilwara / Bhilwara	27-Nov-13	26-Nov-63
4	ME/BHL/Major/ML/631/2005	Jindal Saw Limited	Cobalt, Copper, Gold, Iron Ore, Lead, Nickel, Silver, Zinc	1556.78	Dedwas / Bhilwara / Bhilwara	08-Dec-10	07-Dec-60
5	ME/BHL/Major/ML/627/2005	Jindal Saw Limited	Cobalt, Copper, Gold, Iron Ore, Lead, Nickel, Silver, Zinc	433.1	Lampiya / Banera / Bhilwara	09-May-12	08-May-62
6	ME/BHL/Major/ML/8/1999	Hindustan Zinc Limited	Cadmium, Lead, Silver, Zinc	1200	Ramjpura, Agucha / Hurda / Bhilwara	13-Mar-80	12-Mar-30
7	ME/BHL/Major/ML/2/1993	Akd Gem Garnet Mines	Garnet	5	Kodukota / Bhilwara / Bhilwara	14-May-01	13-May-51
8	ME/BHL/Major/ML/150/2006	Dinesh Kumar Jain	Felspar, Garnet, Mica, Quartz	4.03	Odiya Kheda / Jhazapur / Bhilwara	21-Jul-08	20-Jul-58

Annexure - 3

कनांक: प.14(1)खान/मुप-2/2012

राजस्थान सरकार
खान (मुप-2) विभाग

जयपुर, दिनांक: 05 JUL 2021

परिपत्र

अवैध खनन की रोकथाम के संबंध में विभिन्न विभागों में समन्वय स्थापित करने एवं माननीय सर्वोच्च न्यायालय में शपथ पत्र प्रस्तुत करने हेतु अतिरिक्त राजकीय अधिवक्ता डॉ० मनीष सिंघवी के पत्र दिनांक 28.01.2012 के क्रम में इस विभाग के समसंख्यक परिपत्र दिनांक 09.02.2012 द्वारा दिशा-निर्देश जारी किये गये थे।

यह स्पष्ट है कि खनिजों का खनन वैध खनन पट्टा/लाइसेंस/परगिट के अन्तर्गत ही किया जा सकता है। इसके अलावा खनन किया जाना अवैध खनन की परिभाषा में आता है, जिसे रोका जाना एवं दोषी व्यक्तियों के विरुद्ध कार्यवाही किया जाना आवश्यक है। वन क्षेत्रों में खनन, भारत सरकार के अनारक्षण स्वीकृति के तहत किया जाना गैर-व्यावसायिक गतिविधियों में आता है। उक्त परिपत्र की पालना सुनिश्चित किये जाने हेतु पूर्व परिपत्र की निरन्तरता में निम्नानुसार दिशा-निर्देश जारी किये जाते हैं:-

1. वन क्षेत्रों में अवैध खनन रोकने की पूर्ण जिम्मेदारी वन विभाग की होगी एवं इसके लिए संबंधित वन क्षेत्र के प्रभारी एवं उप वन संरक्षक/मण्डल वन अधिकारी पालना किये जाने हेतु जिम्मेवार रहेंगे। न्यायालय में शपथ पत्र प्रस्तुत करने हेतु संबंधित उप वन संरक्षक/मण्डल वन अधिकारी द्वारा प्रकरण के प्रभारी अधिकारी को शपथ पत्र भिजवाया जाएगा।
2. गैर-वन क्षेत्रों में अवैध खनन रोकने की जिम्मेदारी खान विभाग की रहेगी एवं इसके लिए खनि अभियंता/सहायक खनि अभियंता पालना किये जाने हेतु जिम्मेवार रहेंगे। न्यायालय में शपथ पत्र प्रस्तुत करने हेतु संबंधित खनि अभियंता/सहायक खनि अभियंता द्वारा प्रकरण के प्रभारी अधिकारी को शपथ पत्र भिजवाया जाएगा।
3. खातेदारी भूमि में अवैध खनन किये जाने पर इसकी सूचना संबंधित तहसीलदार को देने हेतु क्षेत्र का इल्का पटवार जिम्मेवार होगा। पटवारी/खान विभाग द्वारा सूचना दिये जाने पर तहसीलदार द्वारा खातेदार के खातेदारी अधिकार निरस्त किये जाने की कार्यवाही सुनिश्चित की जावे। तहसीलदार द्वारा अवैध खनन हेतु खान विभाग के नियमों में दी गई शक्तियों का उपयोग कर दोषी व्यक्तियों के विरुद्ध कार्यवाही की जाए।
4. यदि कोई भूमि औद्योगिक/अन्य कार्यों हेतु रीको/यू.आई.टी./अन्य संस्थाओं को आवंटित कर दी गई हो एवं उसमें अवैध खनन होता हो तो संबंधित संस्था के प्रभारी द्वारा पुलिस में एफ.आई.आर. दर्ज कराई जानी चाहिए। यदि उक्त संस्थाएं उन्हें जिस कार्य हेतु भूमि आवंटित की गई है, उसे करने में विफल रहती हैं तथा अवैध खनन होता हो तो ऐसे आवंटन निरस्त किये जाने हेतु जिला कलक्टर/सक्षम अधिकारी द्वारा कार्यवाही की जावे।
5. राज्य सरकार/जिला प्रशासन द्वारा अवैध खनन की रोकथाम हेतु संयुक्त अभियान चलाये जाने पर संयुक्त दल में नाशित अधिकारी अवैध खनन रोकथाम हेतु विभागीय नियमों के तहत संयुक्त रूप से कार्यवाही करेंगे।

(निरंजन अग्रवाल)
मुख्य सचिव

Annexure - 4

राजस्थान सरकार खान एवं पेट्रोलियम (ग्रुप-2) विभाग

क्रमांक :- प.20(22)खान/ग्रुप-2/2023

जयपुर, दिनांक :-

आदेश

विभिन्न खनिजों (विशेष रूप से खनिज बजरी) के अवैध खनन/निर्गमन/भण्डारण की घटनाओं के संबंध में विभिन्न माध्यमों से प्राप्त शिकायतें तथा दैनिक समाचार पत्रों में प्रकाशित खबरों को राज्य सरकार द्वारा अत्यन्त गंभीरता से लिया गया है। इसी क्रम में माननीय मुख्यमंत्री महोदय की अध्यक्षता में दिनांक 11.01.2024 को आयोजित बैठक में माननीय मुख्यमंत्री महोदय द्वारा प्रदेश में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध सख्त एवं प्रभावी कार्यवाही करने के निर्देश प्रदान किए गए। उक्त निर्देशों की पालना में राज्य में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध प्रभावी कार्यवाही सुनिश्चित करने हेतु खान विभाग, राजस्व, वन, पुलिस एवं परिवहन विभाग को सम्मिलित करते हुए समस्त जिलों में जिला कलक्टरों की निगरानी में संयुक्त जांच दल गठित कर कार्यवाही करने हेतु दिनांक 15.01.2024 से दिनांक 31.01.2024 तक सघन अभियान चलाया जावेगा, जिसकी समयावधि में आवश्यकतानुसार अवधि वृद्धि का निर्णय भी लिया जा सकेगा। संयुक्त अभियान के दौरान अधिकारियों द्वारा अवैध खनन/परिवहन/भण्डारण के प्रकरणों में अपने-अपने विभागीय अधिनियमों/नियमों के प्रावधानों के परिप्रेक्ष्य में कठोरतम कार्यवाही की जावेगी, जिससे प्रदेश में वैध खनन को बढ़ावा मिले एवं अवैध खनन/परिवहन/भण्डारण पर अंकुश लगे।

प्रचलित खनन नियमों के अनुसार सक्षम अनुमति के बिना खनन कार्य करने/खनिज के अवैध निर्गमन/भण्डारण करने को अवैध खनन की श्रेणी में माना गया है। राज्य के समस्त जिलों में जिला कलक्टर की निगरानी में अवैध खनन के विरुद्ध संयुक्त रूप से विभागों द्वारा समन्वय स्थापित करते हुए नियमानुसार कठोरतम कार्यवाही अमल में लायी जावे। समस्त संभागीय आयुक्त एवं महानिरीक्षक, पुलिस विभाग द्वारा भी इस विशेष संयुक्त अभियान की मॉनिटरिंग की जावे। जिला कलक्टरों द्वारा उक्त अभियान से संबंधित समस्त दैनिक सूचना निर्धारित प्रारूप में प्रतिदिन खान विभाग को भिजवाया जाना सुनिश्चित किया जावे। किसी राज्य कर्मचारी/अधिकारी के साथ अभियान के दौरान हुई मारपीट एवं राजकार्य में बाधा डालने वालों के विरुद्ध भी सख्त कार्यवाही कर मुकदमा दर्ज करवाया जावे।

उक्त अभियान में प्रयुक्त सी.सी.टी.वी. सर्विलांस, ड्रोन सर्वे, वाहन, चालक, ऑपरेटर, केन हायरिंग, डम्पर व अन्य संसाधनों हेतु होने वाले व्यय का भुगतान डी.एम.एफ.टी./आर.एस.एम. ई.टी. से नियमानुसार किया जावेगा।

अभियान के दौरान संयुक्त दल द्वारा की जाने वाली कार्यवाही के दौरान कानून व्यवस्था बनाए रखने हेतु आवश्यक पुलिस बल की व्यवस्था संबंधित जिला पुलिस अधीक्षक द्वारा की जावेगी। अभियान के दौरान अवैध खनन/निर्गमन/भण्डारण के विरुद्ध कार्यवाही करने के

संबंध में विस्तृत दिशा-निर्देश, गाईडलाईन, चैक लिस्ट व दैनिक रिपोर्टिंग फॉर्मेट पृथक से जारी की गई है।

Audhansh Pant
(सुधांश पंत) 13/1/20.
मुख्य सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान, जयपुर।
2. निजी सचिव, मुख्य सचिव, राजस्थान, जयपुर।
3. निजी सचिव, महानिदेशक, पुलिस, राजस्थान, जयपुर।
4. निजी सचिव, अतिरिक्त मुख्य सचिव, राजस्व विभाग, राजस्थान, जयपुर।
5. निजी सचिव, अतिरिक्त मुख्य सचिव, वन एवं पर्यावरण विभाग, राजस्थान, जयपुर।
6. निजी सचिव, अतिरिक्त मुख्य सचिव एवं आयुक्त, परिवहन विभाग, राजस्थान, जयपुर।
7. निजी सचिव, अतिरिक्त मुख्य सचिव, गृह विभाग, राजस्थान, जयपुर।
8. निजी सचिव, शासन सचिव, खान एवं पेट्रोलियम विभाग, राजस्थान, जयपुर।
9. प्रधान मुख्य वन संरक्षक, राजस्थान, जयपुर।
10. संभागीय आयुक्त, जयपुर/जोधपुर/बीकानेर/अजमेर/भरतपुर/उदयपुर/कोटा/सीकर/पाली/बांसवाड़ा।
11. समस्त पुलिस महानिरीक्षक।
12. समस्त जिला कलेक्टर/पुलिस अधीक्षक।
13. निदेशक, खान एवं भू-विज्ञान विभाग, राजस्थान, उदयपुर को प्रेषित कर लेख है कि:-
 - (ए) अवैध खनन/निर्गमन/भण्डारण की रोकथाम हेतु संचालित अभियान की अवधि में अपने कार्यक्षेत्र से बाहर नियुक्त तकनीकी अधिकारी/कर्मचारियों एवं भूविज्ञान शाखा के तकनीकी अधिकारी/कर्मचारी जिन्हें अभियान में शामिल किया गया है, को एमएमडीआर एक्ट, 1957 की धारा 21 व 23बी तथा राजस्थान अप्रधान खनिज रियायत नियम, 2017 के नियम 54 एवं 56 से 62 के तहत कार्यवाही करने हेतु अधिकृत किया जाता है।
 - (बी) अधीनस्थ कार्यालयों में संयुक्त अभियान हेतु आवश्यक व्यवस्थाएं करवाना सुनिश्चित करावें एवं इस हेतु अपने अधीनस्थ समस्त अधिकारीगण को निर्देशित करावें। संयुक्त अभियान की दैनिक प्रगति रिपोर्ट आगामी कार्य दिवस को दोपहर 02 बजे तक भिजवाना सुनिश्चित करें।
14. अतिरिक्त निदेशक (खान)रातर्कता/जयपुर/जोधपुर/कोटा/उदयपुर।

15. समस्त अधीक्षण खनि अभियंता वृत्त / सतर्कता।
16. समस्त खनि अभियंता / सहायक खनि अभियंता / खनि अभियंता सतर्कता / सतर्कता खनि अभियंता (सतर्कता)।
17. रक्षित पत्रावली।

इसका सचिव
खान एवं प्रशासनिक विभाग

Illegal Mining Spots

Illegal river sand mining affected area near Mandalgarh

Legend

Banas River

25.264203, 75.055178

Illegal Mining Spot (Near Mandalgarh)

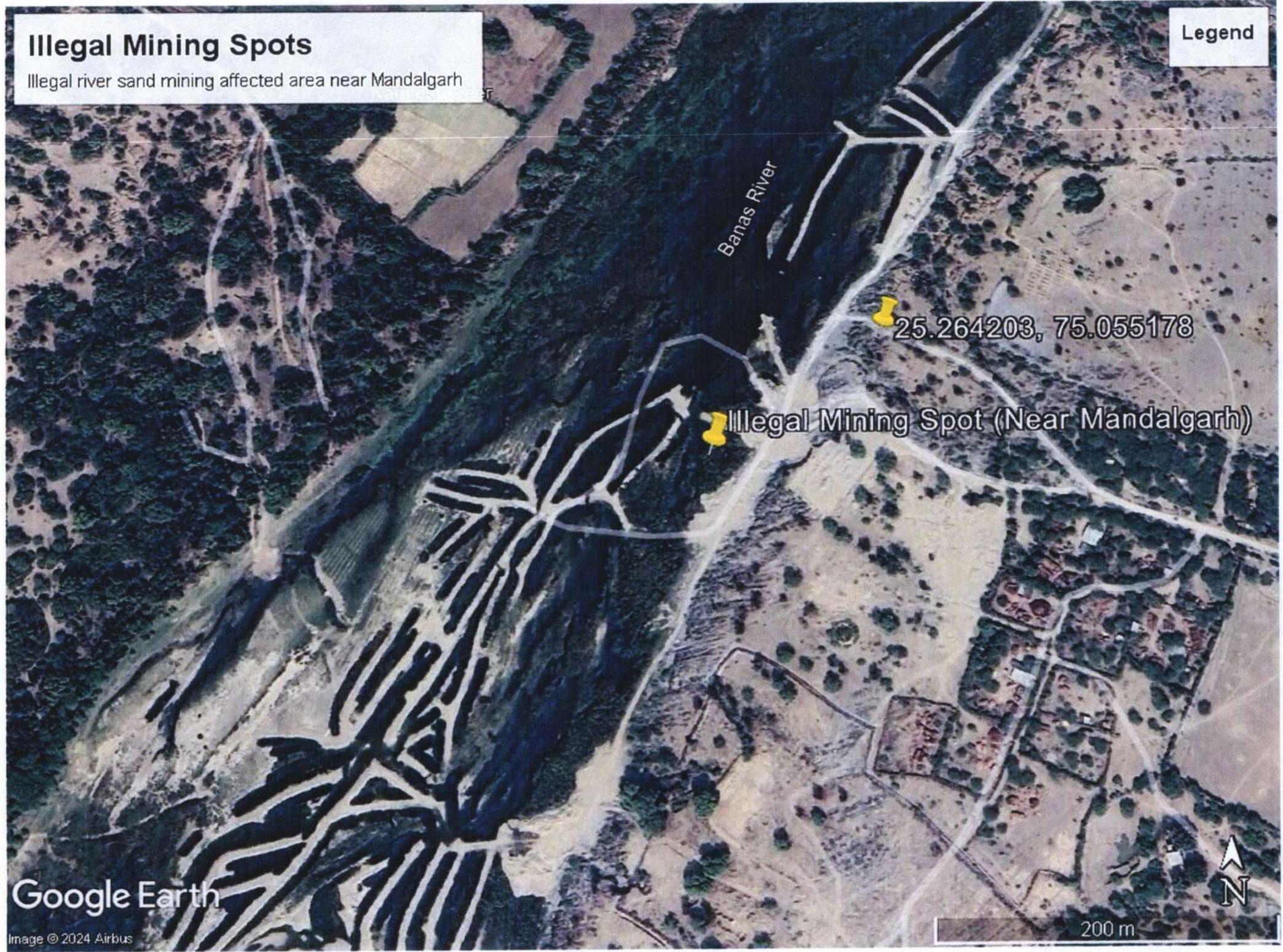
Annexure - 5

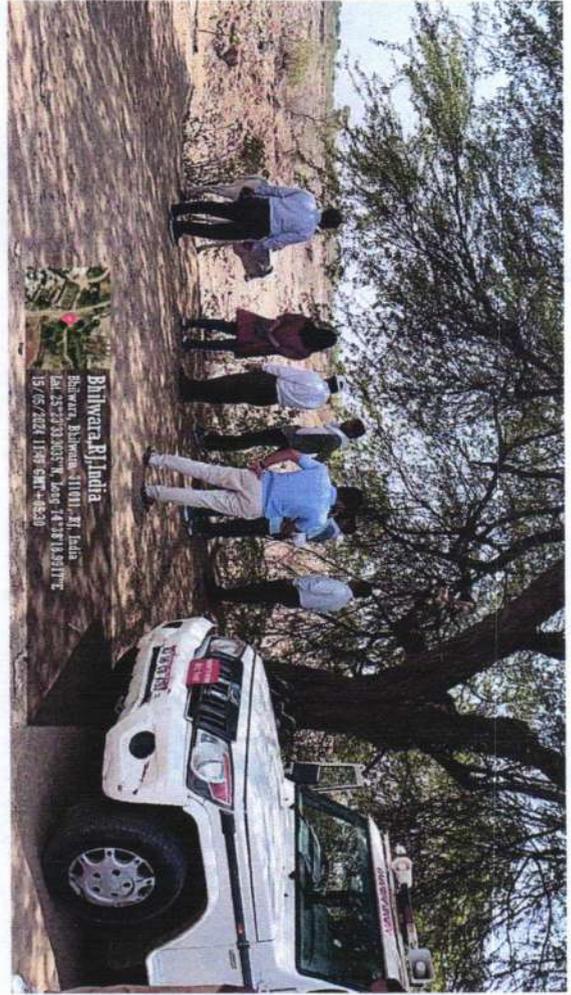
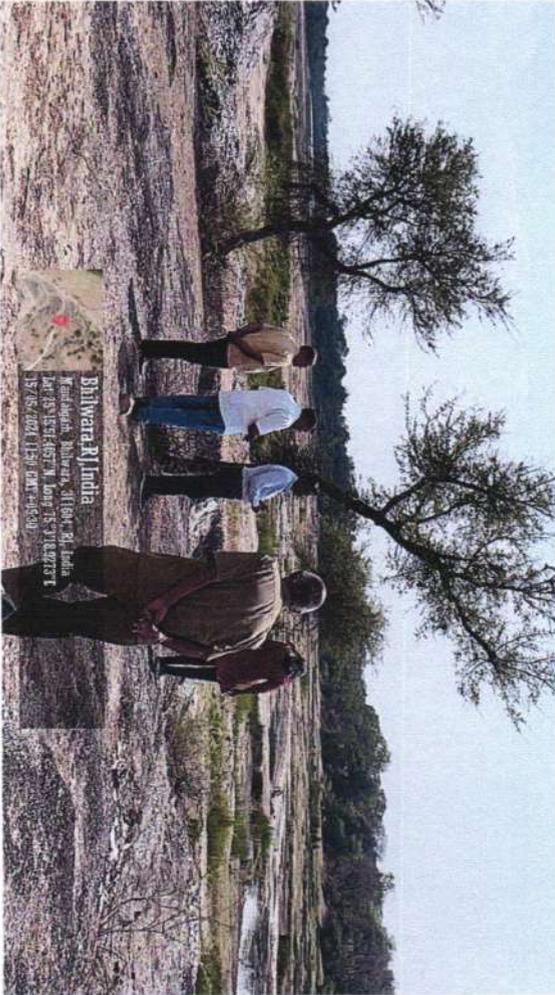
Google Earth

Image © 2024 Airbus



200 m





Annexure - 7

राजस्थान सरकार
खान एवं पेट्रोलियम विभाग

क्रमांक:प.14(19)खान/गुप-2/2015 पार्ट-II 'सी'

जयपुर, दिनांक : 16 MAY 2023

आदेश

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ.ए. संख्या 140/2014 नंगाराम डांगी के प्रकरण में पारित आदेश दिनांक 19.02.2018 की पालना में जयसमंद लेक, उदयपुर में बजरी के अवैध खनन/निर्गमन में लिप्त वाहनों से पर्यावरण क्षतिपूर्ति के रूप में राशि रुपये 1.00 लाख अधिरोपित की गई थी।

पर्यावरण क्षतिपूर्ति की उक्त शास्ती राशि माननीय उच्च न्यायालय, जोधपुर द्वारा जनहित याचिका संख्या 4239/2019 में पारित आदेश दिनांक 03.09.2019 के तहत संपूर्ण राज्य में बजरी के अवैध खनन/निर्गमन में लिप्त वाहनों से वसूल की जा रही है।

अवैध खनन/निर्गमन में लिप्त वाहनों के संबंध में माननीय एन.जी.टी. द्वारा ओ.ए. संख्या 44/2016 मुस्तकीम बनाम MoEF व अन्य में दिनांक 05.04.2019 को आदेश पारित कर निर्देश दिये कि ऐसे वाहनों को शोरूम कीमत की 50 प्रतिशत राशि जमा कराये जाने पर रिलीज किया जावे। इसके उपरान्त माननीय एन.जी.टी. द्वारा अपने पूर्व आदेश दिनांक 05.04.2019 में संशोधन कर आदेश दिनांक 19.02.2020 से खनिज बजरी के अवैध खनन/निर्गमन में लिप्त वाहनों पर निम्नानुसार पेनल्टी राशि वसूल करने के निर्देश दिये गये:-

क्र.स.	वाहन की श्रेणी	शास्ति राशि
1	वाहनों/उपकरणों/एक्सकेवेटर्स जिनका शोरूम मूल्य 25 लाख रुपये से अधिक और 5 साल से कम पुराने होने पर	रुपये 4 लाख
2	वाहनों/उपकरणों/एक्सकेवेटर्स जिनका शोरूम मूल्य 25 लाख रुपये से अधिक और 5 वर्ष से अधिक लेकिन 10 वर्ष से कम पुराने होने पर	रुपये 3 लाख
3	शेष वाहनों/उपकरणों/एक्सकेवेटर्स जो 10 वर्ष से अधिक पुराने हैं, क्रमांक 1 और 2 के अंतर्गत नहीं आते।	रुपये 2 लाख

नोट-I : उसी वाहन/उपकरण द्वारा अपराध की पुनरावृत्ति किये जाने पर आदेश दिनांक 05.04.2019 लागू होगा।

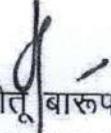
नोट-II : वाहन/उपकरण को जप्ती की तारीख से एक महीने की अवधि तक रिहाई/छोड़ने का विकल्प उपलब्ध हो सकता है और उसके बाद वाहनों को जब्त और नीलाम किया जा सकता है।

माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक 26.02.2021 से अन्य प्रकरणों के साथ उक्त ओ.ए. संख्या 44/2016 को भी निस्तारित करते हुए पूर्व में पारित आदेश दिनांक 19.02.2020 की पालना के भी निर्देश दिये गये हैं।

चूंकि बजरी के अवैध खनन पर पूर्ण रूप से प्रतिबंध लगाया जाना अत्यावश्यक है, अतः माननीय एन.जी.टी. द्वारा उक्तानुसार पारित निर्देशों की पालना में बजरी के अवैध खनन/निर्गमन में लिफ्ट वाहनों पर पर्यावरण क्षतिपूर्ति हेतु वर्तमान में निर्धारित राशि रूपये 1,00 लाख के स्थान पर माननीय एन.जी.टी. के आदेश दिनांक 19.02.2020 एवं 26.02.2021 के आधार पर उपरोक्त वर्णित सारणी अनुसार शास्ती राशि वसूल करने की कार्यवाही तुरंत प्रभाव से अमल में लायी जावे।

यह सक्षम स्तर से अनुमोदित है।

आज्ञा से,


(नीतू बारूपाल)
शासन उप सचिव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :- **16 MAY 2023**

1. विशिष्ट सहायक, कार्यालय मंत्री खान एवं गोपालन विभाग।
2. निजी सचिव, अतिरिक्त मुख्य सचिव, खान एवं पेट्रोलियम जयपुर।
3. निदेशक, खान एवं भू-विज्ञान विभाग राजस्थान, उदयपुर।
4. संयुक्त विधि परामर्शी, खान विभाग, जयपुर।
5. रक्षित पत्रावली।

शासन उप सचिव

राजस्थान-सरकार
कोमलिय रानी: अभियन्ता नीलवाडा
भौत्का-पंचनामा

भाज दिनांक २२/११/२०१५ को समय १:३० PM पर दुग्धाक्ष
पर प्राप्त सूचना पुलिस थाना गदर के कृम में पुलिस
थाना लदर उपरिगत डोर। एकाट डिटेन गुरा वाहन का
लिखाम्ब J.C.B का स्थापन किया गया जिसमें पुलिस
रपट अनुसार उक्त J.C.B मशीन को निकट ग्राम
पालडी के एक नाडी में अवैध स्वन करते वताया
है। पुलिस की निशानदही पर भाज जिनांक को उक्त

अवैध स्वन स्थल का मौका देखा गया मौके पर
 $5m \times 4m$ चौ. $2m$ का साधारण मिट्टी का स्वन
पिट पाया गया। पुलिस उक्त स्थान पर किसी अधि
कार को स्वन करने की सूची नहीं दी हुई है
अतः किया गया कार्य अवैध स्वन की श्रेणी में
भला है। मौके पर किये गए अवैध स्वन पिट
से निकाले गए स्वनिक डि गणना इस प्रकार है

$5 \times 4 \times 2 \times 1.4 = 56$ टन स्वनिक साधारण मिट्टी
उक्त J.C.B. मशीन को अवैध स्वन में मसरे हुए जिल्ले
Chassis No - RAJ 3DX INL 03228823 को जल
सरकार RMMCR २०१७ की धारा ६० व ५५ के तहत
किया गया एकाट सुपुर्देगी पुलिस थाना लदर में ही रही



Annexure - 9

e-Challan
Mines and Geology Department
Government of Rajasthan

GRN: 0085859159



Payment Date: 19/02/2024 16:21:52

Office Name: MINING ENGINEER MINES & GEO.DEPTT, BHILWARA
Location: BHILWARA
Period: 19/02/2024-To-29/02/2024

S.No	Purpose/Budget Head Name	Amount (₹)
1	0853-00-800-07-00-अपराध, दंड और शास्ति से प्राप्तियां	500000.00
	Commission(-):	0.00
	Total/NetAmount:	500000.00

Five Lakh Rupees and Zero Paise Only

Payee Details:

Full Name: Krystal Abrasive
Pan No.(If Applicable):
Address: Aakola Tehsil and Distt Bhilwara

Tin/Actt.No./VehicleNo./Taxid Dealer ID 4752
City(Pincode): Bhilwara(311001)
Remarks:220.448 MT Unreported Garnet Stock Mineral
Cost as per IBM Norms Under NOlice Complaine

Payment Details:

Bank: ICICI Bank
Date: 19/02/2024 16:21:52

Challan No. - 0
Bank CIN No: ICIC8585915919022024
Reference No: CK2015847346
Coursy: <https://Egras.rajasthan.gov.in>

Computer generated copy on : 19/02/2024

e-Challan

Mines and Geology Department
Government of Rajasthan

GRN: 0085859554



Payment Date: 19/02/2024 16:25:55

Office Name: MINING ENGINEER MINES & GEO.DEPTT. BHILWARA

Location: BHILWARA

Period: 19/02/2024-To-29/02/2024

S.No	Purpose/Budget Head Name	Amount (₹)
1	0853-00-800-07-00-अपराध, दंड और शास्ति से प्राप्तियां	421000.00
	Commision(-):	0.00
	Total/NetAmount:	421000.00

Four Lakh Twenty One Thousand Rupees and Zero Paise Only

Payee Details:

Full Name: Krystal Abrasive

Pan No.(If Applicable):

Address: Aakola Tehsil and Distt Bhilwara

Tin/Accl.No./VehicleNo./Taxid Dealer ID 4752

City(Pincode): Bhilwara(311001)

Remarks:220.448 MT Unreported Garnet Stock Mineral
Cost Rs 401000/- as per IBM Norms And Rs 20000/- For
Compound Fee Under NOlice Complaine

Payment Details:

Bank: ICICI Bank

Date: 19/02/2024 16:25:55

Challan No. - 0

Bank CIN No: ICIC8585955419022024

Refrence No: CK2015848266

Courtesy : <https://Egras.rajasthan.gov.in>

Computer generated copy on : 19/02/2024

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)
(प्रथम सूचना रिपोर्ट)
(धारा 154 दण्ड प्रक्रिया संहिता के तहत)

1. District (जिला): भीलवाड़ा P.S. (थाना): मांडलगढ़ Year (वर्ष): 2024

2. FIR No. (प्र.सू.रि.सं.): 0025 Date and Time of FIR (एफआईआर की तिथि/समय): 27/01/2024 14:15 बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धाराएँ)
1	भा दं सं 1860	379
2	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4
3	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21

3. (a) Occurrence of offence (अपराध की घटना):

1. Day(दिन): शनिवार

Date From (दिनांक से): 27/01/2024

Date To (दिनांक तक): 27/01/2024

Time Period (समय अवधि): पहर 4

Time From (समय से): 11:45 बजे

Time To (समय तक): 11:45 बजे

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई):

Date (दिनांक): 27/01/2024

Time (समय): 14:06 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रविष्टि सं.): 031

Date & Time (दिनांक एवं समय) 27/01/2024 14:06:00 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाने से दिशा और दूरी): उत्तर, 14.2 किमी

Beat No. (बीट सं.): मुकुन्दपुरिया

(b) Address(पता): mukandpuriya

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर हैं तो)

Name of P.S. (थाना का नाम):

District(State) (जिला (राज्य)):

Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name(नाम): gangadhar meena
(b) Father's Name (पिता का नाम): ramfool meena

(c) Date/Year of Birth (जन्म तिथि/ वर्ष): 1994 (d)Nationality(राष्ट्रीयता): भारत

(e) UID No(यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण(राशन कार्ड, मतदाता पहचान पत्र, पारपत्र, आधार कार्ड सं, ड्राइविंग लाइसेंस, पैन)):

S.No.	Id Type	Id Number
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(h) Occupation (व्यवसाय):

(i) Address(पता):

S.No. (क्र. सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	sarveyar khanij abhiyanta, bijoliya, बिजोलिया, भीलवाड़ा, राजस्थान, भारत
2	स्थायी पता	chatarpur, जयपुर ग्रामीण, राजस्थान, भारत

(j) Phone number (दूरभाष न.):

Mobile (मोबाइल न.): 91-9799878254

7. Details of known/suspected/unknown accused with full particulars (ज्ञात/संदिग्ध/अज्ञात अभियुक्त का पुरे विवरण सहित वर्णन):

Accused More Than(अज्ञात आरोपी एक से अधिक हो तो संख्या):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Address (पता)
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8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (Attach separate sheet, if necessary) (सम्बन्धित सम्पत्ति का विवरण(यदि आवश्यक हो, तो अलग पृष्ठ नत्थी करें)):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य(रु में))
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Total value of property stolen(In Rs/-)
(चोरी हुई संपत्ति का कुल मूल्य(रु में)):

Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई हो):

S.No. (क्र.सं.)	UIDB Number (यू.आई.डी.बी. संख्या)
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2. First Information contents (Attach separate sheet, if necessary)

(प्रथम सूचना तथ्य(यदि आवश्यक हो, तो अलग पृष्ठ नत्थी करे)):

सेवा में, श्रीमान थानाधिकारी महोदय पुलिस थाना माण्डलगढ़ विषय :- प्रथम सूचना रिपोर्ट दर्ज करवाने बाबत। महोदय, उपरोक्त विषयान्तर्गत निवेदन है कि दिनांक 27-01-2024 को समय 11:45 ए०एम० पर श्रीमान थानाधिकारी माण्डलगढ़ की दुरभाष सूचना के आधार पर थाना माण्डलगढ़ की रपट संख्या 004 दिनांक 27-01-2024 के कम में पुलिस थाना माण्डलगढ़ परिसर तहसील माण्डलगढ़ जिला भीलवाडा में हस्ताक्षरकर्ता द्वारा राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुये निम्न वाहन को चैक किया गया जिसका विवरण निम्नानुसार है:- 1- ट्रैक्टर महिन्द्रा 585 DI एसक्सपी प्लस चेसिस नं0 MBNGAANUUMJA2339 व इंजन नं0 NMA2MRJ0035 मय ट्रोलो मय खनिज बजरी अनुमानित वजन 06 टन पाया गया। मौके पर कोई भी वाहन चालक / प्रतिनिधी / मालिक उपस्थित नहीं हुआ उक्त वाहन में भरे हुये खनिज का ई-रवन्ना नहीं पाया गया। मौके पर उक्त वाहन के अज्ञात चालक / मालिक द्वारा विना रवन्ना / विभागीय परमीशन के खनिज बजरी का अवैध निर्गमन पाये जाने पर राजस्थान अप्रधान खनिज रियायती नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की धारा 4 व 21 का स्पष्ट उल्लंघन पाया गया। जिसके अन्तर्गत नियमानुसार वाहन की पेनल्टी खनिज की दस गुणा राशि रूपये 3,000/- व वाहन कम्पाउण्ड राशि रूपये 25,000/- एवं माननीय एन०जी०टी० न्यायालय की कम्पाउण्ड फीस रूपये 1,00,000/- बनती है। मौके पर वाहन को मय खनिज प्रदत्त शक्तियों का प्रयोग करते हुये जप्त किया जाकर मौका पंचनामा व फर्द जब्ती रिपोर्ट तैयार किये गये। चूंकि उक्त वाहन के अज्ञात चालक/मालिक/प्रतिनिधि द्वारा नियमानुसार पेनल्टी राशि जमा नहीं करवायी गयी है। अतः श्रीमान से निवेदन है कि उक्त वाहन के अज्ञात चालक / मालिक के विरुद्ध राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की धारा 4 व 21 तथा आई०पी०सी० की धारा 379 के अन्तर्गत प्राथमिकी रिपोर्ट दर्ज कर नियमानुसार प्रभावी कार्यवाही करवाने का श्रम करावें। संलग्न :- 1. मौका पंचनामा 01 2. मौका फर्द जब्ती :- 01, 3. सुपुदर्गी रिपोर्ट :- 01 एसडी गंगधर मीणा सर्वेयर कार्यालय खनि अभियन्ता बिजौलियां 9799878254 कार्यवाही पुलिस थाना माण्डलगढ़ जिला भीलवाडा दिनांक 27-01-2024 समय 2.06pm 1. यह टाईपशुदा रिपोर्ट प्रार्थी श्री गंगाधर पिता रामफुल मीणा जाति मीणा उम्र 30 साल निवास ग्राम चतरपुरा थाना तुंगा जिला जयपुर ग्रामीण हाल सर्वेयर कार्यालय खनि अभियन्ता बिजौलियां ने उपस्थित थाना हो कर पेश की। 2. मजमुन रिपोर्ट से मामला अपराध धारा 379 भादस व 4/21 एम.एम.डी.आर एक्ट के बकुत्रे मे आना पाया जाने से अनुसंधान श्री आैकार सिंह हैडकानि 347 के जिम्मे किया गया। 3. प्रतिया एफआई आर की नियमानुसार सीसीटीएनएस मे जनरेट कर प्रार्थी को एक प्रति निःशुल्क दी गई। नोट सीसीटीएनएस मे दर्ज प्रकरण सं /2024 है एसडी राघवेन्द्रसिंह हैडकानि 1011 आईसी थाना

13. Action taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गई कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं.2 में उल्लेख धारा के तहत है):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जाँच के लिए लिया गया):

or (या)

(2) Directed (Name of I.O.):

(जाँच अधिकारी का नाम):

onkar singh meena

Rank

(पद):

मुख्य आरक्षी

No(सं.): 347

to take up the investigation (को जाँच अपने पास में लेने के लिए निर्देश दिया गया) or(या)

(3) Refused investigation due to

(जाँच के लिए):

or (के कारण इंकार किया, या)

(4) Transferred to P.S.(थाना):

District (जिला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R.read over to the complainant/informant,admitted to be correctly recorded and a copy given to the complainant/informant free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गई, सही दर्ज हुई माना और एक प्रति नि:शुल्क शिकायतकर्ता को दी गई।)

R.O.A.C.(आर.ओ.ए.सी.)

14. Signature/Thumb impression of the complainant / informant
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)

Signed by: Raghendra Singh
Rajput
Location: Rajasthan, IN
Date: 27/01/2024 21:15:37



15. Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

Name(नाम): Raghavendra Singh

Rank (पद): HC (Head Constable)

No(सं.): 1011

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

(प्रथम सूचना रिपोर्ट)

(धारा 154 दण्ड प्रक्रिया संहिता के तहत)

District
(जिला): भीलवाड़ा

P.S.
(थाना): मांडलगढ़

Year
(वर्ष): 2024

FIR No.
(प्र.सू.रि.सं): 0027

Date and Time of FIR
(एफआईआर की तिथि/समय): 27/01/2024 14:42 बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धाराएँ)
1	भा द सं 1860	379
2	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4
3	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21

3. (a) Occurrence of offence (अपराध की घटना):

1. Day(दिन): शनिवार

Date From
(दिनांक से): 27/01/2024

Date To
(दिनांक तक): 27/01/2024

Time Period
(समय अवधि): पहर 4

Time From
(समय से): 12:00 बजे

Time To
(समय तक): 12:00 बजे

(b) Information received at P.S.
(थाना जहाँ सूचना प्राप्त हुई):

Date
(दिनांक): 27/01/2024

Time
(समय): 14:34 बजे

(c) General Diary Reference
(रोजनामचा संदर्भ):

Entry No.
(प्रविष्टि सं.): 033

Date & Time
(दिनांक एवं समय): 27/01/2024 14:34:00 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S.
(थाने से दिशा और दूरी):

उत्तर, 14.2 किमी

Beat No.
(बीट सं.): मुकुन्दपुरिया

(b) Address(पता): mukandpuriya

(c) In case, outside the limit of this Police Station, then
(यदि थाना सीमा के बाहर हैं तो)

Name of P.S
(थाना का नाम):

District(State)
(जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name(नाम): gangadhar meena
(b) Father's Name (पिता का नाम): ramfool meena

(c) Date/Year of Birth
(जन्म तिथि/ वर्ष): 1994

(d) Nationality(राष्ट्रीयता): भारत

(e) UID No(यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue

(जारी करने की तिथि):

Place of Issue

(जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण(राशन कार्ड, मतदाता पहचान पत्र, पारपत्र, आधार कार्ड सं., ड्राइविंग लाइसेंस, पैन)):

S.No.	Id Type	Id Number
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(h) Occupation (व्यवसाय):

(i) Address(पता):

S.No. (क्र. सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	sarveyar khanij abhiyanta, bijoliya, भीलवाड़ा, राजस्थान, भारत
2	स्थायी पता	chatarpur, जयपुर ग्रामीण, राजस्थान, भारत

(j) Phone number
(दूरभाष न.):

Mobile (मोबाइल न.): 91-9799878254

7. Details of known/suspected/unknown accused with full particulars

(ज्ञात/संदिग्ध/अज्ञात अभियुक्त का पुरे विवरण सहित वर्णन):

Accused More Than(अज्ञात आरोपी एक से अधिक हो तो संख्या):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Address (पता)
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8. Reasons for delay in reporting by the complainant/informant

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (Attach separate sheet, if necessary)

(सम्बन्धित सम्पत्ति का विवरण(यदि आवश्यक हो, तो अलग पृष्ठ नत्थी करें)):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य(रु में))
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10. Total value of property stolen(In Rs/-)

(चोरी हुई संपत्ति का कुल मूल्य(रु में)):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई हो):

S.No. (क्र.सं.)	UIDB Number (यू.आई.डी.बी. संख्या)
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12. First Information contents (Attach separate sheet, if necessary)
(प्रथम सूचना तथ्य(यदि आवश्यक हो, तो अलग पृष्ठ तथ्यी करे)):

सेवा में श्रीमान थानाधिकारी महोदय पुलिस थाना माण्डलगढ़ विषय :- प्रथम सूचना रिपोर्ट दर्ज करवाने बावत। महोदय, उपरोक्त विषयान्तर्गत निवेदन है कि दिनांक 27-01-2024 को समय 12:00 पी.एम. पर श्रीमान थानाधिकारी माण्डलगढ़ की दुरभाष सूचना के आधार पर थाना माण्डलगढ़ की रपट संख्या 004 दिनांक 27-01-2024 के कम में पुलिस थाना माण्डलगढ़ परिसर तहसील माण्डलगढ़ जिला भीलवाडा में हस्ताक्षरकर्ता द्वारा राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुये निम्न वाहन को चैक किया गया जिसका विवरण निम्नानुसार है:- 1- ट्रैक्टर महिन्द्रा 575 DI एकसपी प्लस चैसिस नं0 MBNGAALBNNJE040 व इंजन नं0 NNE5NHJ0111 मय ट्रोलो मय खनिज बजरी अनुमानित वजन 06 टन पाया गया। मौके पर कोई भी वाहन चालक / प्रतिनिधि / मालिक उपस्थित नहीं हुआ उक्त वाहन में भरे हुये खनिज का ई-रवन्ना नहीं पाया गया। मौके पर उक्त वाहन के अज्ञात चालक / मालिक द्वारा बिना रवन्ना / विभागीय परमीशन के खनिज बजरी का अवैध निर्गमन पाये जाने पर राजस्थान अप्रधान खनिज रियायती नियमावली, 2017 के नियम 54 व 60 तथा एम.एम.डी.आर. एक्ट 1957 की धारा 4 व 21 का स्पष्ट उल्लंघन पाया गया। जिसके अन्तर्गत नियमानुसार वाहन की पेनल्टी खनिज की दस गुणा राशि रूपये 3,000/- व वाहन कम्पाउण्ड राशि रूपये 25,000/- एवं माननीय एन.जी.टी. न्यायालय की कम्पाउण्ड फीस रूपये 1,00,000/- बनती है। मौके पर वाहन को मय खनिज प्रदत्त शक्तियों का प्रयोग करते हुये जप्त किया जाकर मौका पंचनामा व फर्द जब्ती रिपोर्ट तैयार किये गये। चूंकि उक्त वाहन के अज्ञात चालक/मालिक/प्रतिनिधि द्वारा नियमानुसार पेनल्टी राशि जमा नहीं करवायी गयी है। अतः श्रीमान से निवेदन है कि उक्त वाहन के अज्ञात चालक / मालिक के विरुद्ध राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 तथा एम.एम.डी.आर. एक्ट 1957 की धारा 4 व 21 तथा आई.पी.सी. की धारा 379 के अन्तर्गत प्राथमिकी रिपोर्ट दर्ज कर नियमानुसार प्रभावी कार्यवाही करवाने का श्रम करावें। संलग्न :-1. मौका पंचनामा 01, 2. मौका फर्द जब्ती :- 01, 3. सुपुदगी रिपोर्ट :- 01 एसडी गंगधर मीणा सर्वेयर कार्यालय खनि अभियन्ता विजौलियां 9799878254 कार्यवाही पुलिस थाना माण्डलगढ़ जिला भीलवाडा दिनांक 27-01-2024 समय 2.34pm 1. यह टाईपशुदा रिपोर्ट प्रार्थी श्री गंगाधर पिता रामफुल मीणा जाति मीणा उम्र 30 साल निवास ग्राम चतरपुरा थाना तुंगा जिला जयपुर ग्रामीण हाल सर्वेयर कार्यालय खनि अभियन्ता विजौलियां ने उपस्थित थाना हो कर पेश की। 2. मजमुन रिपोर्ट से मामला अपराध धारा 379 भादस व 4/21 एम.एम.डी.आर. एक्ट के वकुवे मे आना पाया जाने से अनुसंधान श्री रामलाल सउनि 347 के जिम्मे किया गया। 3. प्रतिया एफआई आर की नियमानुसार सीसीटीएनएस मे जनरेट कर प्रार्थी को एक प्रति निःशुल्क दी गई। नोट सीसीटीएनएस मे दर्ज प्रकरण सं /2024 है एसडी राघवेन्द्रसिंह हैडकानि 1011 आईसी थाना

3. Action taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2. (की गई कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं.2 में उल्लेख धारा के तहत है):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जाँच के लिए लिया गया):

(2) Directed (Name of I.O.): Ram Lal Meena Rank or (या)
(जाँच अधिकारी का नाम): (पद): सहायकउप - निरीक्षक

No(सं.): 875 to take up the Investigation (को जाँच अपने पास में लेने के लिए निर्देश दिया गया) or(या)

(3) Refused investigation due to (जाँच के लिए):

or (के कारण इंकार किया, या)

(4) Transferred to P.S.(थाना): District (जिला):
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R.read over to the complainant/informant,admitted to be correctly recorded and a copy given to the complainant/informant free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गई, सही दर्ज हुई माना और एक प्रति निःशुल्क शिकायतकर्ता को दी गई।)
R.O.A.C.(आर.ओ.ए.सी.)

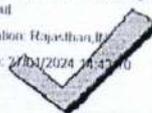
14. Signature/Thumb impression of the complainant / Informant
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signed by: Gopalnar Meena
Location: Rajasthan, IN
Date: 27/01/2024 14:46:24



Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)

Signed by: Raghavendra Singh
Rajput
Location: Rajasthan, IN
Date: 27/01/2024 14:47:00



15. Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

Name(नाम): Raghavendra Singh

Rank (पद): HC (Head Constable)

No(सं.): 1011

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)
(प्रथम सूचना रिपोर्ट)
(धारा 154 दण्ड प्रक्रिया संहिता के तहत)

1. District (जिला): भीलवाड़ा P.S. (थाना): मांडलगढ़ Year (वर्ष): 2024

2. FIR No. (प्र.सू.रि.सं.): 0026 Date and Time of FIR (एफआईआर की तिथि/समय): 27/01/2024 14:29 बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धाराएँ)
1	भा सं सं 1860	379
2	घान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4
3	घान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21

3. (a) Occurrence of offence (अपराध की घटना):

1. Day(दिन): शनिवार Date From (दिनांक से): 27/01/2024 Date To (दिनांक तक): 27/01/2024
Time Period (समय अवधि): पहर 4 Time From (समय से): 11:50 बजे Time To (समय तक): 11:50 बजे

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 27/01/2024 Time (समय): 14:21 बजे

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 032 Date & Time (दिनांक एवं समय): 27/01/2024 14:21:00 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाने से दिशा और दूरी): उत्तर, 14.2 किमी Beat No. (बीट सं.): मुकुन्दपुरिया

(b) Address(पता): mukandpuriya

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर हैं तो)

Name of P.S (थाना का नाम):

District(State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name(नाम): gangadhar meena
(b) Father's Name (पिता का नाम): ramfool meena

(c) Date/Year of Birth (जन्म तिथि/ वर्ष): 1994 (d) Nationality(राष्ट्रीयता): भारत

(e) UID No.(यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता पहचान पत्र, पारपत्र, आधार कार्ड सं., ड्राइविंग लाइसेंस, पैन)):

S.No.	Id Type	Id Number
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(h) Occupation (व्यवसाय):

(i) Address(पता):

S.No. (क्र. सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	sarveyar khanij abhiyanta, bijoliya, जयपुर ग्रामीण, राजस्थान, भारत
2	स्थायी पता	chatarpur, जयपुर ग्रामीण, राजस्थान, भारत

(j) Phone number

(दूरभाष न.):

Mobile (मोबाइल न.): 91-9799878254

7. Details of known/suspected/unknown accused with full particulars

(ज्ञात/संदिग्ध/अज्ञात अभियुक्त का पुरे विवरण सहित वर्णन):

Accused More Than(अज्ञात आरोपी एक से अधिक हो तो संख्या):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Address (पता)
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8. Reasons for delay in reporting by the complainant/informant

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of Interest (Attach separate sheet, if necessary)

(सम्बन्धित सम्पत्ति का विवरण (यदि आवश्यक हो, तो अलग पृष्ठ नत्पी करें)):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य(रु में))
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10. Total value of property stolen(In Rs/-)

(चोरी हुई संपत्ति का कुल मूल्य(रु में)):

11. Inquest Report / U.D. case No., If any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई हो):

S.No. (क्र.सं.)	UIDB Number (यू.आई.डी.बी. संख्या)
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10. Total value of property stolen (In Rs/-)
(चोरी हुई संपत्ति का कुल मूल्य (रु में)):

11. Inquest Report / U.D. case No., If any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण नं., यदि कोई हो):

S.No. (क्र.सं.)	UIDB Number (यू.आई.डी.बी. संख्या)

12. First Information contents (Attach separate sheet, if necessary)
(प्रथम सूचना तथ्य (यदि आवश्यक हो, तो अलग पृष्ठ तैयारी करें)):

सेवा में, श्रीमान धानाधिकारी महोदय पुलिस थाना माण्डलगढ़ विभाग :- प्रथम सूचना रिपोर्ट दर्ज करवाने वाकत। महोदय, उपरोक्त विषयान्तर्गत निवेदन है कि दिनांक 27-01-2024 को समय 11:55 ए०एम० पर श्रीमान धानाधिकारी माण्डलगढ़ की दुरभाष सूचना के आधार पर धाना माण्डलगढ़ की स्पष्ट संख्या 004 दिनांक 27-01-2024 के कम में पुलिस थाना माण्डलगढ़ परिसर तहसील माण्डलगढ़ जिला भीलवाडा में हस्ताक्षरकर्ता द्वारा राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुये निम्न वाहन को चक किया गया जिसका विवरण निम्नानुसार है:- 1- ट्रेक्टर सोनालिका DI 745 एचडीएम चैसिस नं० 3105ELU04J969993F20 व इंजन नं० KZCDH97531BS3 मय खनिज बजरी अनुमानित वजन 06 टन पाया गया। मीके पर कोई भी वाहन चालक / प्रतिनिधि / मालिक उपस्थित नहीं हुआ उक्त वाहन में भरे हुये खनिज का ई-रवप्रा नहीं पाया गया। मीके पर उक्त वाहन के अज्ञात चालक / मालिक द्वारा बिना रवप्रा / विभागीय परमीशन के खनिज बजरी का अवैध निर्गमन पाये जाने पर राजस्थान अप्रधान खनिज रियायती नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की धारा 4 व 21 का स्पष्ट उल्लंघन पाया गया। जिसके अन्तर्गत नियमानुसार वाहन की पेनल्टी खनिज की दम गुणा राशि रूपमे 3,000/- व वाहन कम्पाउण्ड राशि रूपमे 25,000/- एवं माननीय एन०जी०टी० न्यायालय की कम्पाउण्ड फीस रूपमे 1,00,000/- बनती है। मीके पर वाहन को मय खनिज प्रदत्त शक्तियों का प्रयोग करते हुये जप्त किया जाकर मौका पंचनामा व फर्द जल्दी रिपोर्ट तैयार किये गये। चूंकि उक्त वाहन के अज्ञात चालक/मालिक/प्रतिनिधि द्वारा नियमानुसार पेनल्टी राशि जमा नहीं करवायी गयी है। अतः श्रीमान से निवेदन है कि उक्त वाहन के अज्ञात चालक / मालिक के विरुद्ध राजस्थान अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की धारा 4 व 21 तथा आई०पी०सी० की धारा 379 के अन्तर्गत प्राथमिकी रिपोर्ट दर्ज कर नियमानुसार प्रभावी कार्यवाही करवाने का श्रम करावे। संलग्न :- 1. मौका पंचनामा 01 2. मौका फर्द जल्दी :- 01, 3. सुपुर्दागी रिपोर्ट :- 01 एमडी गंगधर मीणा सर्वेयर कार्यालय घनि अभियन्ता विजिलियां 9799878254 कार्यवाही पुलिस थाना माण्डलगढ़ जिला भीलवाडा दिनांक 27-01-2024 समय 1.47pm 1. यह टाईपशुदा रिपोर्ट प्रार्थी श्री गंगाधर पिता रामफुल मीणा जाति मीणा उम्र 30 साल निवास ग्राम चतरपुरा थाना तुंगा जिला जयपुर ग्रामीण हाल सर्वेयर कार्यालय घनि अभियन्ता विजिलियां ने उपस्थित थाना हो कर पेश की। 2. मजमुन रिपोर्ट से गामला अपराध धारा 379 भादस व 4/21 एम.एम.डी.आर एक्ट के बफुवे मे आना पाया जाने से अनुसंधान श्री आठकार सिंह हैडक्वानि 347 के जिम्मे किया गया। 3. प्रतिया एफआईआर की नियमानुसार सीसीटीएनएस मे अनरेंट कर प्रार्थी को एक प्रति निःशुल्क दी गई। नोट सीसीटीएनएस मे दर्ज प्रकरण सं /2024 है एमडी राघवेन्द्रसिंह हैडक्वानि 1011 आईसी थाना

13. Action taken : Since the above Information reveals commission of offence(s) u/s as mentioned at Item No. 2.
(की गई कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं.2 में उल्लेख धारा के तहत है):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

(2) Directed (Name of I.O.):
(जाँच अधिकारी का नाम):

onkar singh meena

Rank
(पद):

मुख्य आरक्षी

or (या)

No(सं.): 347

to take up the investigation (को जाँच अपने पास में लेने के लिए निर्देश दिया गया) or(या)

(3) Refused investigation due to
(जाँच के लिए):

or (के कारण इंकार किया, या)

(4) Transferred to P.S. (थाना):

District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant/Informant, admitted to be correctly recorded and a copy given to the complainant/Informant free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पत्र कर सुनाई गई, यही दर्ज हुई गाना और एक प्रति निःशुल्क शिकायतकर्ता को दी गई।)
R.O.A.Q. (आर.ओ.ए.सी.)

14. Signature/Thumb Impression of the complainant / Informant
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signed by: Gargi Poojari Sharma Location: Rajpeth P.S. Date: 27/01/2024 14:00:00
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Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)

Signed by: Raghavendra Singh Rank: Location: Rajpeth P.S. Date: 27/01/2024 14:00:00
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15. Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

Name(नाम): Raghavendra Singh

Rank (पद): HC (Head Constable)

No(नं.): 1011

6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name(नाम): gangadhar meena
(b) Father's Name (पिता का नाम): ramfool meena

(c) Date/Year of Birth
(जन्म तिथि/ वर्ष): 1994

(d) Nationality(राष्ट्रीयता): भारत

(e) UID No(यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue

(जारी करने की तिथि):

Place of Issue

(जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण(राशन कार्ड, मतदाता पहचान पत्र, वारपत्र, आधार कार्ड सं., व्हाइविंग लाइसेंस, पैन)):

S.No.	Id Type	Id Number
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(h) Occupation (व्यवसाय):

(i) Address(पता):

S.No. (क्र. सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	sarveyar khanij, abhiyanta, bijoliya, बिजोलिया, भीलवाड़ा, राजस्थान, भारत
2	स्थायी पता	chatarpur, जयपुर ग्रामीण, राजस्थान, भारत

(j) Phone number
(दूरभाष न.):

Mobile (मोबाइल न.): 91-9799878254

7. Details of known/suspected/unknown accused with full particulars
(ज्ञात/संदिग्ध/अज्ञात अभियुक्त का पुरे विवरण सहित वर्णन):

Accused More Than(अज्ञात आरोपी एक से अधिक हो तो संख्या):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Address (पता)
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8. Reasons for delay in reporting by the complainant/informant
(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of Interest (Attach separate sheet, if necessary)
(सम्बन्धित सम्पत्ति का विवरण(यदि आवश्यक हो, तो अलग पृष्ठ नट्की करें)):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य(रु में))
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FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)
(प्रथम सूचना रिपोर्ट)
(धारा 154 दण्ड प्रक्रिया संहिता के तहत)

1. District (जिला): भीलवाड़ा P.S. (थाना): मांडलगढ़ Year (वर्ष): 2024

2. FIR No. (प्र.सू.रि.सं.): 0024 Date and Time of FIR (एफआईआर की तिथि/समय): 27/01/2024 14:01 बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धाराएँ)
1	भा दं सं 1860	379
2	घान एवं घनिज (विकास का विनियमन) अधिनियम 1957	4
3	घान एवं घनिज (विकास का विनियमन) अधिनियम 1957	21

3. (a) Occurrence of offence (अपराध की घटना):

1. Day(दिन): शनिवार Date From (दिनांक से): 27/01/2024 Date To (दिनांक तक): 27/01/2024

Time Period (समय अवधि): पहर 4 Time From (समय से): 11:55 बजे Time To (समय तक): 11:55 बजे

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 27/01/2024 Time (समय): 13:47 बजे

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 030 Date & Time (दिनांक एवं समय): 27/01/2024 13:47:00 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाने से दिशा और दूरी): उत्तर, 14.2 किमी Beat No. (बीट सं.): मुकुन्दपुरिया

(b) Address(पता): mandalgarh

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो)

Name of P.S. (थाना का नाम): District(State) (जिला (राज्य)):

12. First Information contents (Attach separate sheet, if necessary)
(प्रथम सूचना सच्य(यदि आवश्यक हो, तो अलग पृष्ठ नत्वी करें)):

मेवा में श्रीमान खानाधिकारी मदनस्य पुलिस थाना माण्डलगढ़ निवास - प्रथम सूचना रिपोर्ट दर्ज करवाने कायम। मदनस्य
उपरोक्त विषयान्तर्गत निवेदन है कि दिनांक 27-01-2024 को समय 11.50 ए०एम० पर श्रीमान खानाधिकारी माण्डलगढ़
की दुरभाष सूचना के आधार पर थाना माण्डलगढ़ जिला भीलवाड़ा में हस्ताक्षरकर्ता द्वारा राजस्थान अप्रधान खनिज रियायत
माण्डलगढ़ परिसर तहसील माण्डलगढ़ जिला भीलवाड़ा में प्रयोग करते हुये निम्न वाहन को नैक किया गया
नियमावली, 2017 के नियम 54 व 60 के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुये निम्न वाहन को नैक किया गया
जिसका विवरण निम्नानुसार है:- 1- ट्रैक्टर महिन्द्रा 475 DI एचडीएम वेगिंग नं० MANAAAJGLKF07419 व इंजन
नं० NKF2KLJ0486मय ट्रोली मय खनिज वजरी अनुमानित वजन 06 टन पाया गया। मीके पर कोई भी वाहन चालक/
प्रतिनिधि / मालिक उपस्थित नहीं हुआ उक्त वाहन में भरे हुये खनिज का ई-स्वन्ना नहीं पाया गया। मीके पर उक्त वाहन के
अज्ञात चालक / मालिक द्वारा बिना स्वन्ना / विभागीय परीक्षण के खनिज वजरी का अवैध निर्गमन पाये जाने पर
राजस्थान अप्रधान खनिज रियायती नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की
धारा 4 व 21 का स्पष्ट उल्लंघन पाया गया। जिसके अन्तर्गत नियमानुसार वाहन की पेनल्टी खनिज की दम गुणा राशि रूपये
3,000/- व वाहन कम्पाउण्ड राशि रूपये 25,000/- एवं माननीय एन०जी०टी० न्यायालय की कम्पाउण्ड फीस रूपये
1,00,000/- बनती है। मीके पर वाहन को मय खनिज प्रदत्त शक्तियों का प्रयोग करते हुये जत किया जाकर मीका पंचनामा
व फर्द जल्दी रिपोर्ट तैयार किये गये। चूंकि उक्त वाहन के अज्ञात चालक/मालिक/प्रतिनिधि द्वारा नियमानुसार पेनल्टी राशि
जमा नहीं करवायी गयी है। अतः श्रीमान से निवेदन है कि उक्त वाहन के अज्ञात चालक / मालिक के विरुद्ध राजस्थान
अप्रधान खनिज रियायत नियमावली, 2017 के नियम 54 व 60 तथा एम०एम०डी०आर० एक्ट 1957 की धारा 4 व 21
तथा आई०पी०सी० की धारा 379 के अन्तर्गत प्राथमिकी रिपोर्ट दर्ज कर नियमानुसार प्रभावी कार्यवाही करवाने का थम
करावें। संलग्न :-1. मीका पंचनामा 01 2. मौका फर्द जल्दी :- 01, 3. सुपुर्दा रिपोर्ट :- 01 एमडी गंगधर मीणा सर्वेयर
कार्यालय खनि अभियन्ता विजौलियां 9799878254 कार्यवाही पुलिस थाना माण्डलगढ़ जिला भीलवाड़ा दिनांक 27-01-
2024 समय 2.21pm 1. यह टाईपशुदा रिपोर्ट प्रार्थी श्री गंगाधर पिता रामफुल मीणा जाति मीणा उम्र 30 मान निवास
ग्राम चतरपुरा थाना तुंगा जिला जयपुर ग्रामीण हाल सर्वेयर कार्यालय खनि अभियन्ता विजौलियां ने उपस्थित थाना हो
कर पेश की। 2. मजसुम रिपोर्ट से मामला अपराध धारा 379 भादस व 4/21 एम.एम.डी.आर एक्ट के बकुले में आना पाया
जाने से अनुसंधान श्री रामलाल सजनि 347 के जिम्मे किया गया। 3. प्रतिवा एफआईआर की नियमानुसार
सीसीटीएनएम में जनरेट कर प्रार्थी को एक प्रति निःशुल्क दी गई। नोट सीसीटीएनएम में दर्ज प्रकरण नं० /2024 है एमडी
राघवेन्द्रसिंह हैडक्वानि 1011 आईसी थाना

13. Action taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.
(की गई कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका भद सं.2 में उल्लेख धारा के वहत है):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

(2) Directed (Name of I.O.): Ram Lal Meena Rank (या)
(जांच अधिकारी का नाम): सहायक उप - निरीक्षक
No(सं.): 875 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or(या)

(3) Refused investigation due to (जांच के लिए):
or (के कारण इंकार किया, या)

(4) Transferred to P.S.(थाना): District (जिला):
on point of Jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R.read over to the complainant/informant, admitted to be correctly recorded and a copy given to the
complainant/informant free of cost.
(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गई, सही दर्ज हुई माना और एक प्रति निःशुल्क शिकायतकर्ता को दी गई।)

R.O.A.C.(आर.ओ.ए.सी.)

14. Signature/Thumb Impression of the complainant / Informant
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signed by Gargachar Meena
Location Rajasthan, IN
Date: 27/01/2024 14:00:00



Signature of Officer in charge, Police Station
(पाना प्रभारी के हस्ताक्षर)

Signed by Raghavendra Singh
Rank
Location Rajasthan, IN
Date: 27/01/2024 14:00:00



15. Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

Name(नाम): Raghavendra Singh
Rank (पद): HC (Head Constable)
No(सं.): 1011

Annexure- 11

राजस्थान सरकार
कार्यालय खनि अभियन्ता, भीलवाड़ा

क्रमांक:- खअ/भील/अवैध खनन/2024/ 563

दिनांक:- 20/01/24

निमित्त,

श्रीमान् क्षेत्रिय अधिकारी,
राज्य प्रदुषण नियंत्रण मण्डल, भीलवाड़ा।

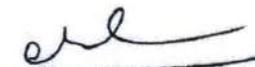
विषय:- अवैध खनन की सूचना के संबंध में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि अप्रैल 2023 से 30 अप्रैल 2024 तक खनिजों के अवैध खनन/निर्गमन/भंडारण के विरुद्ध की कार्यवाही का विवरण निम्नानुसार तैयार कर प्रेषित किया जा रहा है-

Total cases (1 st April 2023 to 30 th April, 2024)	Illegal mining activity	Illegal mining transportation activity	No. of FIR	Amount of fine imposed
523	138	385	162	1936.76 Lacs

Surveillance Campaign drive for illegal mining in Bhilwara	Illegal mining activity	Illegal mining transportation activity	No. of FIR	Amount of fine imposed
15.01.2024 to 31.01.2024	85	61	19	157.15 lacs
02.05.2024 to 15.05.2024	16	65	03	114.03 lacs


खनि अभियन्ता,
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खान एवं भूविज्ञान विभाग
भीलवाड़ा

Annexure/4

Government of Rajasthan
Mines (Gr.-II) Department

70

95

No.: F.11(1)(219)/Mines.Gr.-II/2018

Jaipur, Dated: 10 MAY 2010

All District Collectors

Sub.: To constitute special investigating teams for preventing illegal mining/transporation/stock of bajri.

In above mention subject matter, Hon'ble High Court, Jaipur in S.B.C. Writ Petition no. 9458/2018 vide order dated 03.05.2018 has directed to constitute special investigating teams for preventing illegal mining, transporation and stock of bajri. You are therefore directed to constitute special investigating teams and take all necessary steps to ensure compliance of the order of the Hon'ble Court and submit the progress report to Pr. Secretary, Mines & Petroleum on weekly basis. Copy of the order is enclosed.

(D.B. Gupta)
Chief Secretary

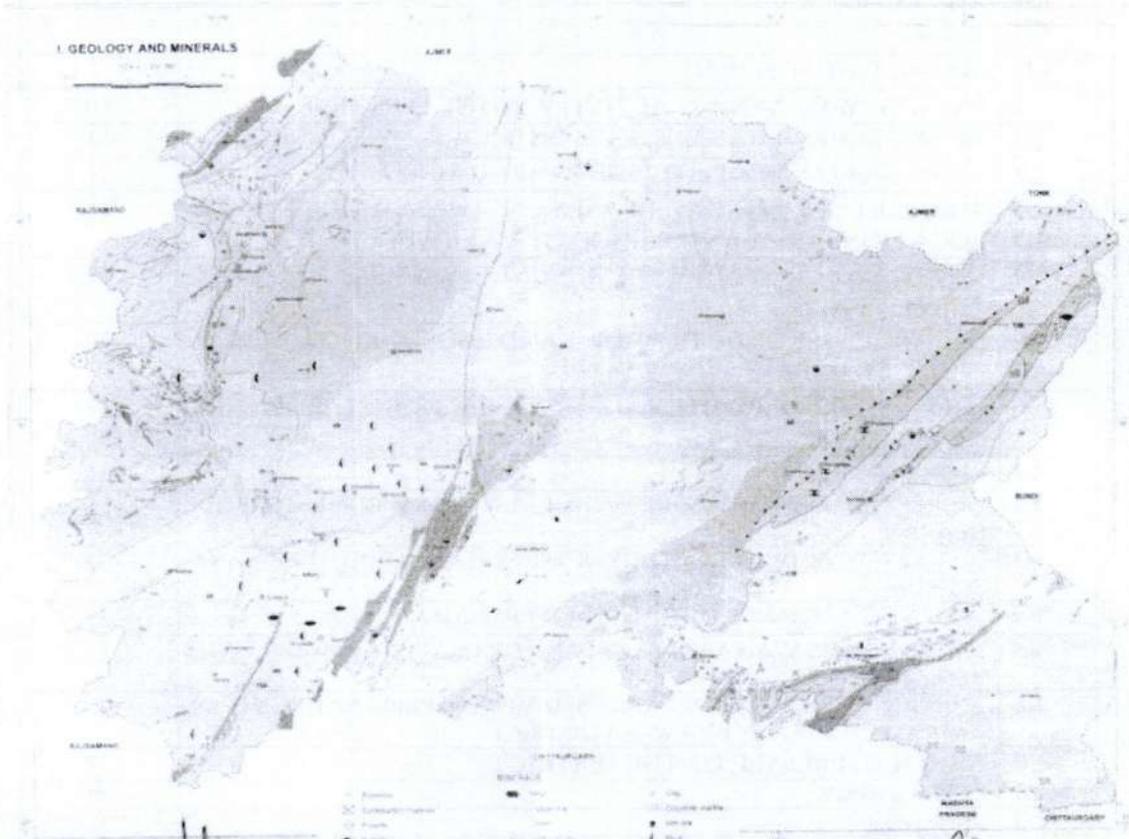
Copy forwarded to the following for necessary action:-

1. Addl. Chief Secretary, Home Department, Rajasthan, Jaipur.
2. Director General of Police, Rajasthan, Jaipur.
3. Divisional Commissioner, Jaipur, Jodhpur, Udaipur, Ajmer, Bharatpur, Kota, Bikaner.
4. Inspector General of Police, Jaipur, Jodhpur, Udaipur, Ajmer, Bharatpur, Kota, Bikaner.
5. Director, Mines & Geology Department, Rajasthan, Udaipur.
6. All Superintendents of Police
7. Guard file.

Pr. Secretary to Govt.

DISTRICT MINERAL SURVEY REPORT OF BAJRI/SAND MINERAL IN BHILWARA DISTRICT

(As per guidelines given in Gazette Notification of Ministry of
"Environment, Forest And Climate Change" Dated 25th July,
2018)



[Signature]
वरिष्ठ भू-वैज्ञानिक
खान एवं भू-विज्ञान विभाग
भीलवाड़ा

YEAR JANUARY, 2023

[Signature]
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DISTRICT SURVEY REPORT, BHILWARA

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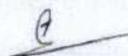
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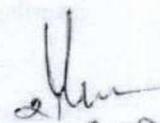


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CHAPTER 1 INTRODUCTION

1.1 BRIEF HISTORY OF THE DISTRICT:

The history of Bhilwara District which came out from ruins & old records proves that it is very old. The antiquity of the region can be traced back to the hoary past. The excavations at Bagor have revealed the existence of a stone age culture spread over two phases- the earlier dates back to 5000 BC-2800 BC and the latter belongs the iron age. It is one of the richest lithic sites of India. The district is also studded with mounds of the proto-historic affiliations located on the old river beds of Kothari, Khari etc. amongst than the notable once being cites of Agoocha (Hurda Tehsil), Ojayana (Asind Tehsil) and Hurda itself. The inscribed sacrificial post (Yupa Stambha) from Nandsa (Raipur Tehsil) refereeing to the performance of Sasthiratra sacrifice eloquently proves the revival of Vadik ritis during the 3rd century AD. Old inscriptions from the region tell the story of its glorious past. The rock of Bijoliya is inscribed with an important epigraph of the Gupt period (4th-5th century AD).

The district is extremely rich in old temples ranging in time from the 9th to 12th Century AD. The mediaeval temples at Bijoliya, Tilaswan, Dhor, Menal & Mandalgarh etc are example to exquisite Art and architecture. The multi-storied pound of Bhinay near Kachola is one of its kinds.

It is not on the record as how the name of Bhilwara was ascribed to the district Bhilwara. Tradition has it that it came to be known as Bhilwara because it was mostly inhabited by Bhils in old days. These Bhils were eventually driven away towards the hilly tracts and interior places of less importance by the ancestors of the peasant settlers. Ironically enough, now very few Bhils live in this area. Another version recounts that the present Bhilwara city had a mint where coins known as 'BHILADI' were minted and from this denomination was derived the name of the district. This mint was closed in the year 1870.

In ancient times Bhilwara district was a part of Guhil & Chauhan Rajput kingdom. After merger of Mewar State & Shahpura Thikana into Rajasthan. This Bhilwara district was reshaped to include Banera & Badnor chief ship of Mewar State and merger of Mandalgarh & Shahpura Thikana the district came into existence in 1949. Mandalgarh, Mandal, Pur & Sanganer places of the district were used as defence Chowkis during the time of Mughal attacks.

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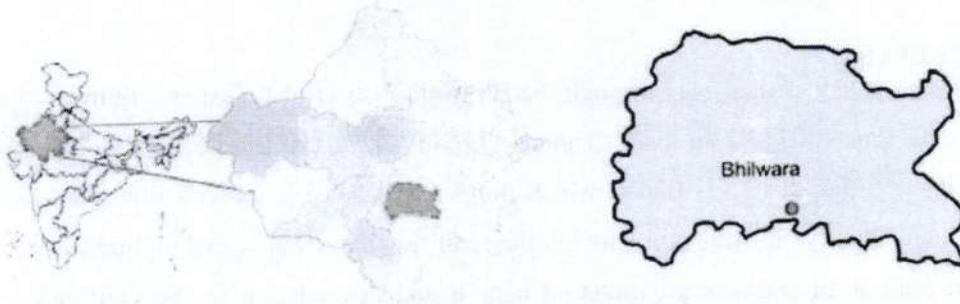
(As per Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

Over the years it has emerged as the TEXTILE CITY of Rajasthan. Now a day, Bhilwara is known as the textile city in the country & is located almost in the centre of Rajasthan state covering an area of 10,455 sq. kms. It has an average elevation of 421 metres (1381 feet) and the district consists 78.7 percent rural and 21.3 percent urban population whereas the State percentage of rural and urban population is 75.1 and 24.9 respectively.

It is bounded on the north by Ajmer District, on the east by Bundi District, on the south by Chittorgarh District, and on the west by Rajsamand District. It is connected by railway station Ajmer, Jodhpur, Jaipur, Kota, Indore, Ujjain, Delhi, Bharatpur, Agra, Gwalior, Lucknow, Kanpur, Allahabad, Patna, Kolkata, Vadodara, Surat, Mumbai and Hyderabad almost all big cities. The National highway 79 and state highway 12 passes through the district. The district comprises seven sub divisions viz. Bhilwara, Gangapur, Shahpura, Gulabpura, Asind Mandalgarh & Jahajpur and 16 tehsils viz. Bhilwara, Sahara, Raipur, Mandal, Banera, Shahpura, Jahajpur, Mangalgarh, Bijolia, Kotri, Phooliya, Karera, Badnor, Hamirgarh, and Asind & Hurda.

1.2 LOCATION & EXTENT

It is bounded by latitudes 25°01' to 25°58' and longitudes 74°01' to 75°28'.



1.3 TOPOGRAPHY

The district generally consists of an elevated plateau. The eastern position of the district as a cluster of hills. The district is intersected by the Aravali ranges at several places. There is a range of hills in the North-East corner of the district which extends right upto jahajpur town. These ranges are predominant in the south east in Mandalgarh tehsil and in the north east in Jahajpur tehsil. The soil of the district varies from sandy loam to heavy loams. The District Bhilwara has a hot dry summer and bracing cold winter. The cold season is from December

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to February and is followed by hot summers from March to the last week of June. The south west Monsoon season which follows, last till about mid September. The period from mid September to about the end of November constitutes the post monsoon season.

1.4 RAINFALL AND CLIMATE

Mean annual rainfall 2016 of the district is 75.775 mm. Almost 95% of the total annual rainfall is received during the southwest monsoon, which enters the district in the last week of June and withdraws in the middle of September. Occurrence of severe and very severe types of droughts is very rare. Month wise rainfall data of year 2016 is shown in table 10.1. January is the coldest month with mean maximum and minimum temperatures being lowest at 22.2°C & 7.3°C. Temperature in summer month of June reaches up to 46°C. There is drop in temperature due to onset of monsoon and rises again in the month of September.

1.5 GEOMORPHOLOGY

Bhilwara district consists of fairly open plains in the north and southeast with a few hillocks and undulating plains & hills in the south and northeastern part. Occasional inselberg, low-lying hillocks and chains of ridges break the monotony of peneplained tract. The area of the district generally slopes gently except in western & northwestern part where slope is high. Geomorphological map of the district is given in the chapter 9.

1.6 DRAINAGE

Many rivers meander their way through the Bhilwara district of Rajasthan. Bhilwara district falls in the Banas (9157.2 sq km), Chambal (1164.9 sq km) & Luni basins (133.0 sq km). Major River of the district is Banas, which flows in northeast to easterly direction. It enters near village Doodiya in Bhilwara tehsil in the west flowing towards east and takes an abrupt turn towards north-northeastern direction near Bigod downstream of the confluence with Berach River and again takes an easterly turn near Kanti and finally flows towards northeast till it enters Tonk district. Total length of the Banas River is 142 km in Bhilwara district. Channel pattern of Banas is sinuous and changes to more or less straight between Bigod and Rajamahar indicating structural control on the drainage pattern. Important tributaries are Berach, Kothari, Unli, Mendi, Nakadi, Chandrabhaga and Khari River. All these are practically ephemeral in nature. There is no natural lake in the district but there are number of ponds and dams. The list of dams in Bhilwara district is given below:

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Table I.1: Showings Dams in Bhilwara District

Sr. no	Name	Purpose	River	Nearest city	District	Basin	Status	Completion Year	Type
1	Anwasa Dam	Irrigation	Local nallah	Mandalgarh	Bhilwara	Ganga	Completed	1981	Earthen
2	Arwar Dam	Irrigation	Khari	Shahpura	Bhilwara	Ganga	Completed	1957	Earthen / Gravity & Masonry
3	Atawara Dam	Irrigation	Local Nala (Banas)	Raipur	Bhilwara	Ganga	Completed	1961	Earthen
4	Baradpura/Baradapura Dam	Irrigation	Local Nalla/Banas	Jahazpur	Bhilwara	Ganga			Earthen
5	Chandrabhaga Dam	Irrigation	Chandrabhaga	Gangapur	Bhilwara	Ganga	Completed	1958	Earthen
6	Deoriya Dam	Irrigation	Local nallah	Mandalgarh	Bhilwara	Ganga	Completed	1982	Earthen
7	Domti Kokra Dam	Irrigation	Moral/Gandi/Ganoli	Mandalgarh	Bhilwara	Ganga		1989	Earthen
8	Govta Dam	Irrigation	Manali	Mandalgarh	Bhilwara	Ganga	Completed	1955	Earthen / Gravity & Masonry
9	Jetpura Dam	Irrigation	Unli	Mandalgarh	Bhilwara	Ganga	Completed	1978	Earthen
10	Jhadol Dam	Irrigation	Local Nalla	Kotri	Bhilwara	Ganga	Completed	1980	Earthen
11	Kanyakheri Dam	Irrigation	Local Nalla	Bhilwara	Bhilwara	Ganga	Completed	1987	Earthen
12	Khari Dam	Irrigation	Khari	Asind	Bhilwara	Ganga	Completed	1957	Earthen
13	Kothari Stage I Dam	Irrigation	Kothari (Banas)	Kotri	Bhilwara	Ganga	Completed	1984	Earthen / Gravity & Masonry
14	Ladki/Larki Dam	Irrigation	Kothari	Mandal	Bhilwara	Ganga	Completed	1966	Earthen
15	Mandal Dam	Irrigation	Local Nalla	Mandal	Bhilwara	Ganga	Completed	1973	Earthen
16	Meja Dam	Irrigation	Kothari	Bhilwara	Bhilwara	Ganga	Completed	1958	Earthen / Gravity & Masonry
17	Motipura Dam	Irrigation	Local nallah	Asind	Bhilwara	Ganga	Completed	1999	Earthen / Gravity & Masonry
18	Nagdi Dam	Irrigation	Nagdi	Jahazpur	Bhilwara	Ganga	Completed	1959	Earthen
19	Nahar Sagar Dam	Irrigation	Sameliya	Shahpura	Bhilwara	Ganga	Completed	1909	Earthen
20	Navratan Sagar Dam	Irrigation	Local nallah	Jahazpur	Bhilwara	Ganga	Completed	2000	Earthen

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21	Pachanpura Dam	Irrigation	Local Nalla/ Erau	Mandalgarh	Bhilwara	Ganga	Completed	1990	Earthen
22	Patan (Deosagar) Dam	Irrigation	Local Nalla	Asind	Bhilwara	Ganga	Completed	1956	Earthen
23	Patiyal Dam	Irrigation	Local nallah Banas	Mandalgarh	Bhilwara	Ganga	Completed	1992	Earthen
24	Sareri/ Sareru Dam	Irrigation	Mansi	Hurara	Bhilwara	Ganga	Completed	1957	Earthen
25	Shakargarh Dam	Irrigation	Local Nalla	Jahazpur	Bhilwara	Ganga	Completed	2000	Earthen
26	Shiv-Sagar Dam	Irrigation	Mej River	Mandalgarh	Bhilwara	Ganga	Completed	1993	Earthen
27	Sushil Sagar/ Soshila Sagar Dam	Irrigation	Local nalla/ Tri. of Mej	Mandalgarh	Bhilwara	Ganga	Completed	1991	Earthen
28	Titora Dam	Irrigation	Local nallah	Jahazpur	Bhilwara	Ganga	Completed	1982	Earthen
29	Umed/Umed/ Umaid Sagar (Bhilwara) Dam	Irrigation	Local Nalla	Shahpura	Bhilwara	Ganga	Completed	1917	Earthen / Gravity & Masonry

(Source: Water Resource Information System of India, <http://india-wris.nrsc.gov.in>)

1.7 SOIL

Soils of the district are classified as follows: Clay loam or medium black: This type of soil is found in the hilly areas in the central parts of the district. Loam: This type of soil is found in the entire district. Sand and sandy loam: This type of soil is found mostly near the banks of rivers and nallahs. Loam pebbly & stony: These types of soils are met within the hilly areas of the eastern blocks of the district. Particle size class distribution of soil of Bhilwara district shows predominance of fine loamy to fine soils (63.8%). Surface textural class distribution in soils of Bhilwara shows predominant sandy loam soils (46.8%) followed by sandy clay loam to clay (36%). Sandy loam soil constitutes more than 50% in the Aravalilandscape, particularly the eastern plains. The soils of the Bhilwara for land use planning are given below.

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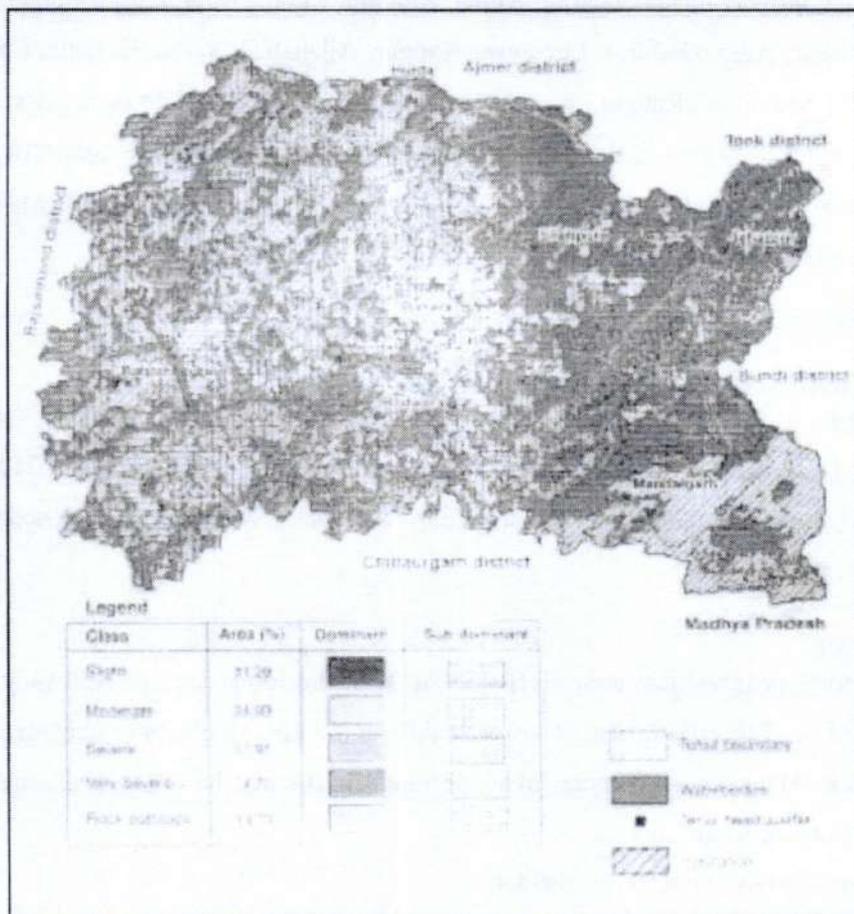
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Soils of Bhilwara district for Land use planning



(Source: National Bureau of Soil Survey & Land Use Planning (ICAR), NBSS Publication 135.)

1.8 ROAD CONNECTIVITY

National Highway No. 79, part of the Golden Quadrilateral (four lane), and another National Highway No. 76 part of the East West Corridor (four lane) pass through the district. The total length is 120 km. National Highway No. 758 (Kota-Ladpura-Bhilwara-Gangapur-Rajsamand-Udaipur) passes through the district. The length of this highway is 146 km. the other NH 148D (Bhim-Gulabpura-Uniara) also passes through the district. With a government bus depot in the heart of the city, Bhilwara is connected to all the important cities of Rajasthan and other states. Many private service providers are available.

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(As per Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

1.9 RAIL TRANSPORT

A broad gauge railway line connecting Ajmer, Jodhpur, Jaipur, Kota, Indore Junction, Ujjain, Delhi, Bharatpur, Agra, Gwalior, Lucknow, Kanpur, Allahabad, Patna, Kolkata, Chittorgarh, Udaipur City, Mavli Jn., Ratlam, Vadodara, Surat, Mumbai and Hyderabad passes through the district. Kota (160 km) is the convenient railway station to provide connectivity to the southern states of Karnataka, Andhra Pradesh, Tamil Nadu and Kerala. Bhilwara division falls under North Western Railway zone.

1.10 AIR TRANSPORT

The nearest airport is at Udaipur (165 km) The other nearer airport is at Kishangarh (168 km), whereas Jaipur national airport is at distance of 251km. The international airports in the vicinity are at Jaipur, New Delhi, Mumbai, and Ahmedabad.

1.11 FOREST

Out of the total geographical area of 10,455 sq. Km. the forest area in Bhilwara district is 795.20 sq km i.e. 7.6% of the area. The forest falls under the categories of subsidiary and dry tropical forest, The principal species of wood found in the district is Dhokra, other types of species are Babool, Khair etc.

(Source: Office of District Forest Officer, Bhilwara)

1.12 ADMINISTRATIVE SET UP

After the formation of Rajasthan, a uniform pattern was evolved for the administration of the entire Rajasthan State and it is divided into seven divisions. Bhilwara district is included in Ajmer division. The entire division is in the charge of a Divisional Commissioner.

The District collector is the head of district's general administration. He is assisted by Additional collectors. The Chief Executive Officer (CEO- ZilaParishad) is responsible for developmental administration.

The district is now divided into sixteen tehsil Bhilwara, Banera, Mandal, Mandalgarh, Bijoliya, Kotri, Shahpura, Jahajpur, Sahada, Raipur, Asind, Hurda, Phuliyakalan, Badnor, Kareda and Hamirgarh with eleven sub-tehsils.

The list of Tehsils and Sub-Tehsils are given below:

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भीलवाड़ा (राज.)



DISTRICT SURVEY REPORT, BHILWARA

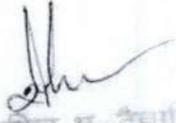
(As per Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

Table 1.2: Showings Tehsils and Sub-Tehsils in Bhilwara District

Sno.	Tehsil Name	Sub-Tehsil
1	Bhilwara	Karoi
2	Hameergarh	--
3	Banera	Raila
4	Sahada	--
5	Raipur	--
6	Hurda	--
7	Mandal	Bagore
8	Kareda	Gyangarh
9	Mandalgarh	Kachhola
10	Shahpura	Dhikola
11	Phuliya Kalan	--
12	Jahajpur	Pander, Khajuri
13	Kotri	Paroli, Badliyas
14	Bijauliya	--
15	Asind	Shambhugarh
16	Badnore	--

(Source: Bhilwara, Government of Rajasthan website <http://www.bhilwara.rajasthan.gov.in>)

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DISTRICT SURVEY REPORT, BHILWARA

(As per Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

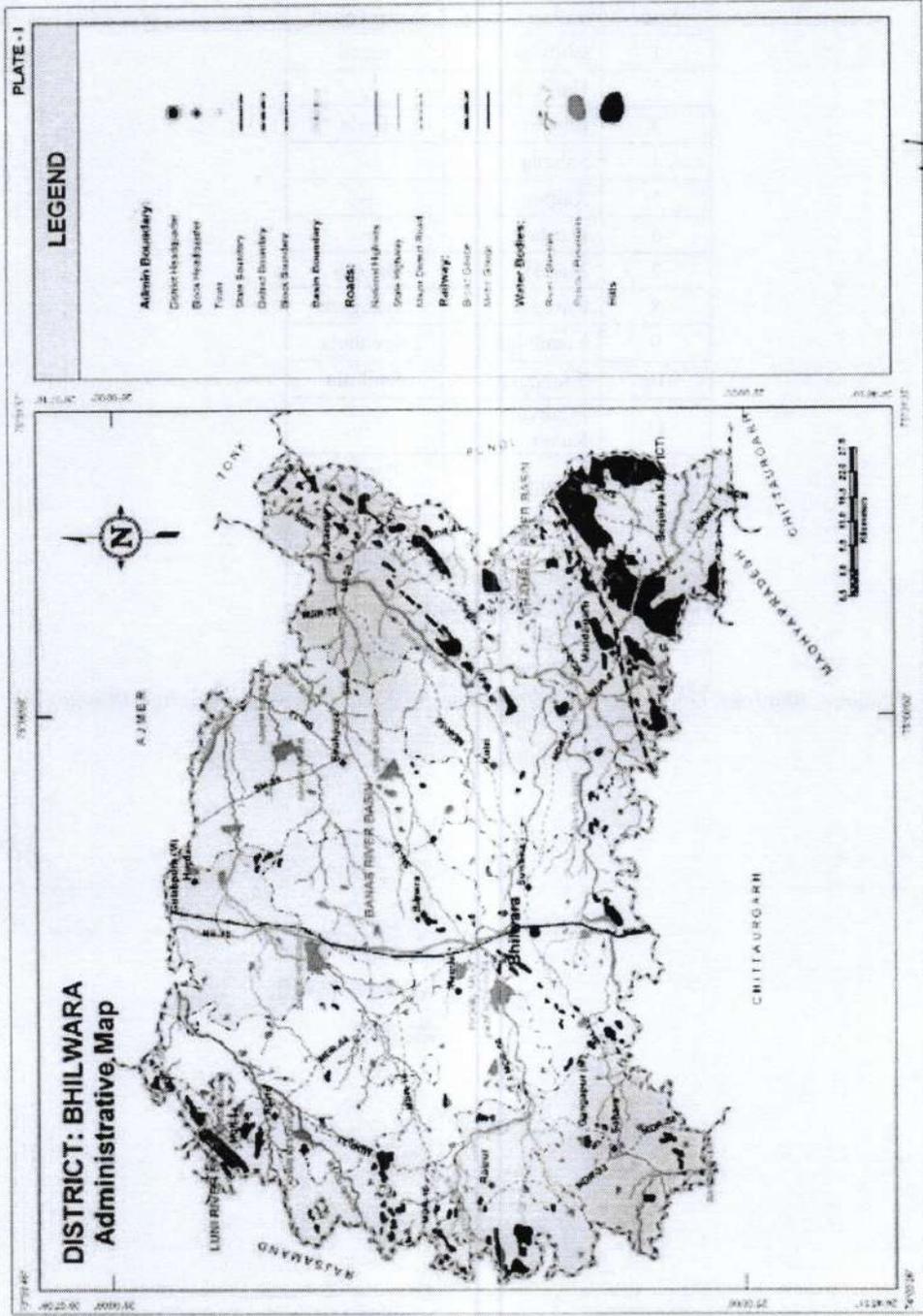


Fig. 1.2: Showing administration map of district Bihlwar. (Source: Hydrogeological atlas of Rajasthan, Bihlwar district, 2013)

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CHAPTER 2 OVER VIEW OF MINING ACTIVITY IN THE DISTRICT

Bhilwara district was earlier known for the mica mining in the country before the discovery of huge deposit of lead-zinc near village Rampura-Agucha by state Department of Mines & Geology. Some of the important major minerals found in Bhilwara are Pb, Zn, Cu, Ag, Co, Fe & Garnet etc. List of important minor minerals & their existing leases in the district is given below:

Table 2.1: Showings Name of the Minor mineral & number of leases in Bhilwara District

S.no.	Name of mineral	Number of mining leases/ QL	Total Area Hect.
1	Bajari	05	5976.52
2	China Clay, Red Ocher, Yellow Ocher, Soapstone, Silica Sand & Pyrophyllite	64	6558.29
3	Feldspar, Quartz, Mica	778	5876.1
5	Calcite	08	126.3
7	Marble	25	38.8
8	Granite	284	713.64
9	Sandstone	1074(QL)	664.80
10	Limestone Burning	04	3.56
11	Masonry Stone	157	159.302
14	Ordinary Clay	01	1
15	Phyllite Schist	6	5.82
Total ML		1332	
Total QL		1074	
Gross Total		2406	20124.132

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

Department of Mines & Geology along with other central and private agencies are engaged in the search of new minerals and to evaluate the known mineral deposit in the district.

As a result of continues efforts of prospecting and exploration several new minerals deposits which were not known earlier in the district have been located. Most important among them is the Rampura Agucha Pb-Zn-Ag deposit proved by the Department of Mines & Geology.

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From the administrative point of view the jurisdiction setup of the working offices of Department of Mines and Geology as given below:

Table 2.2: Showing jurisdiction offices of Bhilwara circle

S. No.	Circle office	Division office	Jurisdiction
1	Superintending Mining Engineer, Bhilwara	Mining Engineer, Bhilwara	Tehsil Bhilwara, Banera, Kotri, Hurda, Sahada, Shahpura, Phuliakala, Mandal, Badnor, Asind, Karera, Hamirgarh, Jahazpur Raipur, part of Mandalgarh
		Mining Engineer, Bijolia	Bijolia, part of Mandalgarh
2.	Superintending Geologist, Bhilwara	Senior Geologist, Bhilwara	District Bhilwara
		Senior Geologist, Chittaurgarh	District Chittaurgarh

2.1 Mineral Potential of Bhilwara District

Bhilwara district is a repository of minerals. Major minerals found in the district are Pb, Zn, Cu, As, Co, Ni, Fe, Kyanite & Garnet. Minor minerals like soapstone, quartz, feldspar, china clay, dolomite, ocher, calcite, limestone burning, marble, sandstone, phyllite schist & granite etc. are also found in abundance. List showing Major & Minor minerals occurrences is given below:

Table 2.3: Showing occurrences of Major minerals in jurisdiction of ME, Bhilwara office of district Bhilwara

Mineral	Near Village	Tehsil
Garnet	Mandal	Mandal
	Kochariya, Kodukota	Bhilwara
	Odiya Ka Khera	Jahazpur

Mineral	Near Village	Tehsil
Kyanite	Surawas, Dhangdas	Sahara

Mineral	Near Village	Tehsil
Lead, Zinc, Copper, Gold, Silver, Nickel, Cobalt, Iron & Other associated Minerals	Agucha	Hurda
	Dedwas	Bhilwara
	Lapiya	Banera

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

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Table 2.4: Showing occurrences of Minor minerals in jurisdiction of ME, Bhilwara office of district Bhilwara

खनिज	निकटग्राम	तहसील
क्वार्टज, फ़ैल्सपार	खेड़ा, भाकलिया, बेमाली, आमलदा, करेड़ा, आमदला, लक्ष्मणगढ़, जालमपुरा, राजपुरा, गोकलपुरा, खारोलिया खेड़ा, नाडी, केमरी, रावतोका खेड़ा, मालास, सुरगटी, रलायता, गाडरिया खेड़ा, उमरी, अलगवास, मेवासा, अमरपुरा, खोखलाका खेड़ा, बज्जा खेड़ी, लुहारिया, गराडिया, थोब का खेड़ा, केरखेड़ा, जोरावरपुरा, देवथडी, दीमथा, केरिया, दाता, भादू, चेनाका खेड़ा, देवीपुरा, रेह, छाजवोंका खेड़ा, भेरू खेड़ा, भोपा की केमरी, केरखेड़ा, भावलास, भालाका खेड़ा, सुरगति, घोडासन 13, बलिया खेड़ा, बड़डू, तखतपुरा, लादूवास, अजितपुरा, सबलपुराका खेड़ा, बलाईयोंका खेड़ा, भगवानपुरा, भालरीखेड़ा, रामपुरिया, आसन, किशनपुरा, झरानों का खेड़ा, कबराडिया, गडरिया खेड़ा, मनोहरपुरा, केरियाखेड़ा, चाखेड, लक्ष्मीपुरा, चिलेश्वर, लादूवास, केसरपुरा, रामपुरिया नया, खेपडा को खेड़ा, खारोलिया खेड़ा, खेड़ा देवपुरा, कापडियास, बावलास, अर्जुनगढ़, गेगास, चान्दरास, माणक्यास, बागोर, टहूंचा ब्लॉक-1, लेसवा	माण्डल
	माण्डका खेड़ा, मानसिंहपुरा, थोरिया खेड़ा, बांडी, रामा, मण्डोल, लडकी, राणास, पीथा का खेड़ा, आसुणा, चारोट, कोट, टुगंच, सगरेव, खेमाणा, मोखमपुरा, कोलीखेड़ा, खाखरमाला, खनानियाका खेड़ा, मोखमपुरा, मोखुन्दा, बागड़, किशनपुरा, खनानिया, सुरास, छातोला, सरेवडी, कानिया खेड़ा, जिलोला, चारोट, पालरा, बाडियाकला, नान्दूडा, मेरानिया खेड़ा, आम्बा का खेड़ा, रेबारियों की ढाणी, बोरियापुर, टिकरिया, करोल	रायपुर
	करणगढ़, पाण्डरू, मेफलियास, नेगडिया, तिलोली, कुराछोका खेड़ा, पालडी, सापोला, उदलपुरा, कोली खेड़ा, गुडडा का खेड़ा, मरेवडा, नुवालिया, बारनी, गुलाबपुरा, झालरिया, केसरपुरा, गणेशपुरा, नगपुरा, रायरा, धोली, बराना, बीराका खेड़ा, मारवोका खेड़ा, बरसनी, नाथूबांका खेड़ा, दौलतगढ़, सुखामण्डका खेड़ा, शम्भुगढ़, मोतिपुर, टुमिया, सुलवाडा, बाजुन्दा, संग्रामगढ़, भोपालपुरा, झालरा, रघुनाथपुरा, राजपुरा, निम्बाहेडा, बागमाली, आमेसर, हाथीसर, डोडिया, रूपपुरा, लाछुडा, भगवानपुरा, भोनास, चितोडियों, साबदडा, मोटरास, पापडीया, मालासेरी, भीलोका खेड़ा, थारेला, देवपुरा, माताजी का खेड़ा, बेरन, भाटीखेड़ा, जाली, मालनास, जैतपुरा, चाडाका खेड़ा, नारायणपुरा, पालडीखेड़ा, खातोला, बालापुरा, बारनी, मरुधरा, कानाका खेड़ा, बाजुन्दा, ओझियाना, कालियास, दौला का खेड़ा, चोटियास	आसीन्द
	झुमपुरा, महेन्द्रगढ़, साकरिया, गंगापुर, उम्मेदपुरा, सत्यावडी, बिकराई, सहाडा, नाथजीका खेड़ा, भूणास, चौकीका खेड़ा, माकडिया, सोनियाना, गायरीखेड़ा, रामपुरिया, शिवरथी, अरनिया, कालामगरीका खेड़ा, रामपुरिया, आमली, लाखोला, लखमणियास, पिचौरियाका खेड़ा, गलोदिया, आमली का खेड़ा, गणेशपुरा, कोशिल, पोटला, सूरजपुरा, चेड, नान्दशा, बगेरा, उम्मेदपुरा, ठेकला, गायत्री नगर, पाबू नगर	सहाडा
	सालरिया, गरटा, उपरेडा, सुलतानगढ़, बनेडा, मुंशा, अलीनगर	बनेडा
	पीपलुन्द, भवानीपुरा, देवरा, उँचा, ओडियोका खेड़ा, मोरेला की झोपडिया, भरणी, जामोली, भगवासा, देवरा, काकरीखेड़ा, धाधोला, कुचलवाडा मायला पोल्या,	जहाजपुर
	चतरपुरा, फलामदा की ढाणी, सोडार, छिपीयाखेड़ा, दातडा, उखलिया, भारलियास, कुशालपुरा,	हुरडा
	बडला, प्रतापपुरा, राजीयास, खामोर, मुंशी, नवताला, सालरिया खुर्द	शाहपुरा
	तिलोली (सांगवा), बांसडा, गुदली, कोचरिया, मंगरोप, महेशपुरा, एकलिंगपुरा	भीलवाडा
	आसावरी, धनवाडा, नयागाँव, अर्जुनखेडी,	कोटडी

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चुनाई पत्थर	संतोकपुरा, मेवासा, भाकलिया, मंगलपुरा, बावडी	माण्डल
	महुआखुर्द, बरण, कजलोदिया, लापिया, रघुनाथपुरा, रणिकपुरा, कमालपुरा, जालिया	बनेडा
	पार्वतीपुरा, रामपुरिया, कारोई, सामोडी, टीलो का खेड़ा, कोचरिया, बेसावरी मंगरी मंगरोप, दरीवा, पासल की डांग, बडी रडी मंगरी मंगरोप, ओज्याडा, तखतपुरा, राजपुरा	भीलवाड़ा
	जहाजपुर, धांधोला	जहाजपुर
	ढिकोला, खामोर, फुलिया कंला	शाहपुरा
	नाथ जी का खेड़ा, काला डूंडा, मण्डपिया	सहाड़ा
	गप्पेसर, कल्याणपुरा	कोटडी
	कालियास	आसीन्द
	रतनपुरा	फुलियाकंला

खनिज	निकटग्राम	तहसील
लाईमस्टोन बर्निंग	चेहली	कोटडी
	जहाजपुर (धुंधाडी मंगरी), उथरना	जहाजपुर

खनिज	निकटग्राम	तहसील
सोपस्टोन	कंकरोलिया, मिनाय खेड़ा, घेवरिया, जावल, सहरोली, माताजी का खेड़ा, चारणों की झोपडियां, औंकारपुरा	कोटडी
	अमरगढ़, बनाय खेड़ा, भगुनगर, चैनपुरा(नोर्थ), भगवासा (साउथ), भगवासा (नोर्थ), किशनगढ़, चैनपुरा, नाथून, धोड़, बहादुरपुरा, चांदपुरा, देवपुरा, अभयपुरा, सहरोली, रावत खेड़ा, जहाजपुर	जहाजपुर
	महेशपुरा	भीलवाड़ा

खनिज	निकटग्राम	तहसील
येलोऑकर, रेडऑकर	औंकारपुरा, अर्जुनखेड़ी, कलुन्दिया, इटावा, आमा, सहरोली, भैरुखेड़ा, खेरपुरा	कोटडी
	भगवासा, धोड़, देवपुरा, बिलेठा, जिकली, तोला	जहाजपुर
	मंगरोप, कलुन्दिया	भीलवाड़ा

खनिज	निकटग्राम	तहसील
ग्रेनाईट	रूपपुरा, फाकोलिया, रघुनाथपुरा, केरपुरा, नारेली, तगडिया, रिछी का बाडिया, कुंवार, ज्ञानगढ़, बागजना, किडीमाल, धुंवाला कला, गोवर्धनपुरा, टोकरा भट्टेरी, गाजुना, गोराना, नीलवा	माण्डल
	रघुनाथपुरा, केरा का खेड़ा, ज्ञानगढ़, तगडिया, फाकोलिया, रामपुरिया, संजाडी का बाडिया, धापड़ा, बागजना, किडीमाल, तीखी का बाडिया, गोवर्धनपुरा, चिताम्बा, सुलिया, आमदला, कुंवार, नारेली, भट्टेरी, धनेरी, रीछी का बाडिया	करेड़ा
	झालरा, चानसेन, जालरा, कटार, दौलतगढ़, बोर का बाडिया, बोरेला, नेगडिया, धनेरी, बदनोर	आसीन्द
	ओझागर	भीलवाड़ा
	मण्डी	रायपुर

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(As per Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

खनिज	निकटग्राम	तहसील
अन्नक	भादाली खेड़ा, गणेशपुरा, मालास, देवीपुरा, गाडरी खेड़ा	माण्डल
	सुलवाड़ा, कुराछो का खेड़ा, दौलतगढ़, तिलोली, गुलाबपुरा, आमसर, उदलपुरा, हाथीसर, पालडी, रूपपुरा	आसीन्द
	अमिया, आमली, कोशीथल, आमली का खेड़ा, झुमपुरा, सुरजपुरा, चौकी का खेड़ा	सहाड़ा

खनिज	निकटग्राम	तहसील
केल्साईट	धोली	आसीन्द
	हरपुरा, डुकिया, फतेहगढ़, जेतपुरा	कोटड़ी

खनिज	निकटग्राम	तहसील
चाइना क्ले	मंगरोप, कलुन्दिया	भीलवाड़ा
	अर्जुनखेड़ी, सहरोली, भाकलिया, जावल, चारणों की खेड़ी, भिनाय, कांकरोलिया, आम्बा, घेवरिया, भिनाय खेड़ा, आंकारपुरा, ईटावा	कोटड़ी
	बिलेठा, देवपुरा, अमरगढ़, चांदपुरा, नाथून, टोला, मेवासा, आमलदा, बहादुरपुरा, अभयपुरा	जहाजपुर

खनिज	निकटग्राम	तहसील
डोलोमाईट	सुल्तानगढ़	बनेड़ा
	अभयपुरा, भगवासा, आसनमाता, घेवरिया	जहाजपुर

खनिज	निकटग्राम	तहसील
मार्बल	सुल्तानगढ़	बनेड़ा
	बिलेठा, टोला, लुहारी कंला	जहाजपुर
	सराना का खेड़ा, गुर्जर खेड़ा, काटी	कोटड़ी
	बलेव	आसीन्द
	बरक	सहाड़ा

खनिज	निकटग्राम	तहसील
फिलाईट शिष्ट	रतनपुरा	आसीन्द
	शीतला का चोड़ा	बदनोर
	मायला पोल्या,	जहाजपुर

खनिज	निकटग्राम	तहसील
साधारण खड़िया मिट्टी	धोड़	जहाजपुर

खनिज	निकटग्राम	तहसील
सिलिका सेण्ड	धान्धोला	जहाजपुर

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

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Table 2.5: Showing occurrences of Minor minerals in jurisdiction of ME, Bijoliya office of district Bhilwara

खनिज	निकटग्राम	तहसील
क्वार्टज, फैल्सपार	मनोहरपुरा, बिकरण	माण्डलगढ़

खनिज	निकटग्राम	तहसील
चुनाई पत्थर	चेनपुरा	माण्डलगढ़

खनिज	बाउण्ड्री	तहसील
सेण्डस्टोन	नयानगर, नयानगर-सी, नयानगर-ए, नयानगर-जी, नयानगर-डी, नयानगर-ई, नयानगर-एफ, सतकुडिया, बाण्या का तालाब-नई, सुखपुरा-डी, सुखपुरा-आई, सुखपुरा-ए, सुखपुरा-बी, सुखपुरा-डी, सुखपुरा-जी, सुखपुरा-एफ, सुखपुरा-एच, सुखपुरा-जे, सुखपुरा-के, सुखपुरा-ए बडाई, जलेरी-01, जलेरी-02, जलेरी-03, जलेरी-04, बेरीसाल-बी, काटबड़ा, नला का माताजी, खडीपुर-सी, देबीनिवास-ए, चम्पापुर, रघुनाथपुरा, उदयपुरिया, सदाराम जी का खेड़ा, रसदपुरा, नयानगर (उनाली छापर), सलावटिया, ग्रामदानी हेमनिवास, हेमनिवास, आट, तिलिस्वा, मकरेडी, केरखेड़ा, जालो का झुंडा, भूति, आंटी, बिजौलिया खुर्द-बी, भाटखरला, गोविन्दपुरा, गोविन्दपुरा-ए, भैरूपुरा, खेरखेड़ा, देवीनिवास, कास्या, महुपुरा, उनाली छापर, बहादुर जी का खेड़ा, मोगरवासा, गुढा, गुढा-ए, गुढा-बी, गुढा-सी, बिलौना बडी, भैरूपुरा-ए, देवनगर, ब्रजपुरा, सुरजविलास, आटी-ए, आटी-बी, शम्भुपुरा, बिजौलिया खुर्द, उमा जी का खेड़ा, आरोली, खोकी, रामपुरिया, बाण्या का तलाब-बीच, केसरपुरा-बी, उंदाली छापर-एक्स, तेन्दु तलाई, आदिवासी समिति खोकी, मेनाल आदिवासी समिति बिजौलिया, कास्या ढेर, केसरपुरा पुरानी, सतकुडिया-ए, सतकुडिया-बी, खडीपुर-प्लॉट, चम्पापुरा-ए, मण्डोल-ए, देरोली-ए, भाटखरला-ए	बिजौलिया

खनिज	निकटग्राम	तहसील
सोपस्टोन	काछोला, खाखुन्दा, थलकला	माण्डलगढ़

खनिज	निकटग्राम	तहसील
येलोऑकर, रेडऑकर	राजपुरा, हमदपुर	माण्डलगढ़

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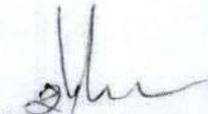
Table 2.6: Showing minor mineral production & royalty figure in last three years in Bhilwara District

S.No.	Name of mineral	Production			Royalty		
		2019-20	2020-21	2021-22	2019-20	2020-21	2021-22
(Minor Part-A)							
1	Masonry Stone	1864863	1062685	1316406.19	82629314	40010308	47870175
2	Marble	43328	16163	1693.68	10751948	5707058	9117305
3	Granite	1040594	1192679	1308292.26	215207117	196226558	456480083
4	Phyllite Schist	63871	63807	7758315	1487566	3112545	5808429
5	Limestone (Burning)	1843	1468	0	755335	173004	1660480
6	Ordinary Clay	0	1416	185470	206500	30000	1198500
7	Brick Earth	0	0	0	4922811	9380448	13505752
8	Bajri	93987	33951	2370892.27	4672081	1691770	152789000
Total		3108486	2372169	12941069.4	320632672	256331691	688429724
(Minor Part-B)							
1	Mica	15845	16085	13018.71	884854	1709570	5711995.4
2	Feldspar	1345663	793398	964933.32	84883652	98920335	87969598.4
3	Quartz	268861	172725	146656.1	3870424	12271147	11780432.4
4	Soapstone	495967	402047	335035.92	156870314	121860108	105789035
5	Pyrophyllite	24100	9568	10817.87	119200	959400	1028470
6	China clay	464517	446351	136809.9	7960347	24442783	26770931
7	Ocher	281360	153505	160354.17	3344812	5432736	15981014
8	Calcite	8	70	38.72	103950	860702	4415994.4
9	Silica Sand	693	2315	327.13	35000	185300	1215984.4
Total		2897014	1996064	1767991.84	258072553	266642081	260663455
Grand Total		6005500	4368233	14979061.2	578705225	522973772	949093179

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

2.2 Sand/Bajari availability in Bhilwara district

The southern (Banas, Berach & Menali), northern-eastern (Banas & tributaries), northern-western (Khari) & central (Kothari) portion of the district is drained by the Banas & its tributaries. South-western part of the district is drained by the river Chandrabhaga, where as northern-eastern part of the district is drained by the river Mansi. These are monsoon fed rivers and flow more rigorously in rainy season and carries sufficient load of sediments due to erosion of the country rocks in the catchment areas.


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The important locations of the sand/bajri in the district Bhilwara are as given in the table below:

Table 2.7: Showing location of the sand/Bajri in Bhilwara District
Important village for sand (Bajri)

S. No.	Tehsil	Important village for sand (Bajri)	Name of the River
1.	Shahapura	Devaria, Panotia, Mewda, Sardarpura, Narayanpura, Rajpura, Ralayata, Gegwa, Arwad, Arniya, Dhoda, Badia, Diyas, Dhanop, Phulian Kalan, Ratanpura, Kajodia, Badta	Khari
			Mansi
2.	Jahazpur	Dhuwala, Bagudaar, Kesharpura, Kesav Vilas, Madhopura, Motipura, Bindi, Hatodiya, Bharnikhurd, Bhrani Kalan, Ramgarh, Rawatkhedha, Ratanpura, Takatpura, Tamiya Kheda, Jahazpur, Jeera, Jamoli, Jalampura, Akhepura, Abhaypura, Odiya Kheda, Ganeshpura, Gangithla, Laxmipura, Rampura	Banas
			Chandrabhaga
3.	Sahada	Phukliya, Negadiya Ka Kheda, Chapri, Godliya, Khajooriya, Khokhala, Udliyas, Diyas, Satliyas, Ptl, Ghangdas, Rathliyas, Surawas, Majawas	Banas
4.	Bhilwara	Dhualkhedha, Jepiya, Bhadali Kheda, Arajia, Jodhras, Palari, Govindpura, Malan, Bhilwara, Sanganer, Kunwara, Suvana, Agarpura, Ghumras, Pondras, Chanpri, Duriya, Jawasiya, Sayla, Bhainsakundal, Bardod, Kanyakhedi, Biliyan Kala, Swaropganj, Guwaradi, Kalyanpura, Patliya, Mangrop, Fagano Ka Kheda, Khairabad, Siyar, Darri, Mandapiya, Danta Jati, Kachauliya, Kumhariya, Pipli, Kalundiya, Maheshpura, Hasiyas, Dhogras, Akola	Kothari
			Manshi
5.	Hurda	Hurda, Lamba, Agucha Pratham, Kaniya, Aamliyas, Anandipur, Amartiya, Bhairu Khera/Agucha, Sareri, Kanwaliyas, Rupaheli Pratham, Sulatanpura, Bhojras	Khari
			Kothari
6.	Raipur	Mandi, Jhalamali, Chhatol, Ladki, Bhatewar, Thoriyakheda (Bheenta), Kalakhedi, Boarana, Dhulkhedha (Bagoliya), Suras, Badi, Patiyonka Kheda, Thala, Gadariyonka Kheda, Bagoliya, Peethalpur, Nathariyas, Panotiya, Aspur, Fatehpura (nahri), Nahari, Jogras, Dulhepura (Nahari), Shivnathpura, Tolas, Rewara, Boriyapura, Lakhaholi	Keraliyabala
			Bahamani
7.	Mandal	Bawlas, Bagor, Manvyas, Lasadiya, Samathpura, Ghodas, Pithas, Amargarh, Meja, Mali Khera, Karandas, Chawandiya, Chileshevar, Sabalpur, Delas, Khedimata, Rampuriya, Dhuala, Tagadiya, Phakoliya, Kunwar, Bagjana, Raghunathpura	Kothari
			Khari
8.	Kotari	Akola, Chawandiya, Kanwaliyawas, Somshyant, Satola, Satolaka Khera, Lasariya, Banka Khera, Sawaipur, Salariya, Redwas, Gathhera, Nohra, Kaliradiya, Baliya Khera, Parolee, Deoli, Borkhera, Mata jikakhera, Dantra, Gapesra, Nandrai, Gendliya, Solankiyonkakhhera, Peechas, Ren, Amartiya, Adsipura, Bhakliya, Gegawakhera, Sripura	Banas
			Kotari
9.	Asind	Iraas, Malnaam, Premura, Ranawatonka Kher, Harmada, Roopnathgardth, Gotiborkakhera, Kharda, Katar, Mahasinghika Khera, Melliyas, Bamni, Liwar, Ontali, Jainnagar, Shambugarh, Gajsinghpura, Parsoli, Dandawat, Pratappura, Asind, Kaornara, Dilehpura, Khardi, Udliyas, Karjaliya, Hataan, Kariyala, Chena kakhera, Khokhalakhera, Jalra, Badakhera, Barani, Sangramgarh, Ajitpura, Chotiyas, Bajunda, Doto	Khari
			Banas
10.	Bijoliya, Mandalgarh	Amarpura, Asawari, Bagthala, Barookhera, Bedunda, Beeliya, Bhandka Khera, Bharliya, Bhawani Singh ka Khera, Bilod, Chainpuriya, Chandpura, Chhitarsinghjikakhera, Chohli, Dauljikakhera, Devipura, Gandhari, Gariyan, Gheoriya, Golbari, Goplapura, Govta, Harisinghjikakhera, Hastra, Heengwaniya, Khatwara, Kherpura, Lakshmiyura, Lodhiyana, Mahtajikakhera, Moi, Padampura, Panderi, Peethalpur, Phalasaia, Phooljika Kheri, Pratappura, Ralayata, Ramthali, Sand, Shyam Garh, Tahla, Thal Kalan, Thalkhurd, Tiroli, Ummedpura	Berach
			Menali

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

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CHAPTER 3 THE LIST OF MINING LEASES IN THE DISTRICT WITH LOCATION, AREA AND PERIOD OF VALIDITY

Presently mining lease of mineral bajari are existed in the district Bhilwara are as follows:

Sr. No.	ML. No.	Lease Holder Name	Tehsil	Area	Period	Remarks
1	113/12	Sanjay kumar Garg	Bhilwara	1947.12	27.10.2022 to 02.12.2023	Existing
2	114/12	Abhimunyu Choudhary	Mandal	995	27.10.2022 to 09-12-2023	Existing
3	116/12	Abhishek choudhary	Ashind	1207.61	13.12.2022 to 12.12.2027	Existing
4	117/12	Shekhawati assosiate	Jhajpur	1299	27.10.2022 to 11.12.2023	Existing
5	118/12	Mahendra singh Rajawat	Kotri	1191.37	Lease Period Completed	-
6	119/12	Vikramaditya Rathod	Hurda & Musda	544.03	20.06.2022 to 25.07.2023	Existing
7	01/2013	Sanjay kumar Garg	Mandalgarh & Bijoliya	1675.85	03.03.2022 to 07.04.2023	Existing

Note :- Information Up to 13.12.2022

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)


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CHAPTER 4 DETAILS OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEARS.

Table 4.1: Showing mineral royalty in last three years

S.No.	Name Of Mineral	Details of Royalty of Revenue Received in last three years (in Lakhs)		
		Year		
		2019-20	2020-21	2021-22
1	2	3	4	5
1	All minerals	85704.60	105802.63	152963.37
	Total	85704.60	105802.63	152963.37

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

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CHAPTER 5 DETAILS OR PRODUCTION OF SAND OR BAJRI OR MINOR MINERALS IN LAST THREE YEARS

Details of the production from Bajri in last three years in given Table 5.1

Table 5.1: Showing mineral bajri production in last three years

S.No.	Name Of Mineral	Details of production & Revenue of sand or Bajri or Minor Minerals in last three years					
		Year					
		2019-20		2020-21		2021-22	
1	2	Production (in tones)	Revenue (in Rs)	Production (in tones)	Revenue (in Rs)	Production (in tones)	Revenue (in Rs)
1	Bajri	68853.64	4672081.00	33850.89	1691770.00	3520428.89	152789071.77

(Source: Mining Engineer, Bhilwara, Department of Mine And Geology)

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CHAPTER 6 PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT

6.1 INTRODUCTION

Sand is naturally occurring granular material composed of finely divided rock and mineral particles between 150 micron to 4.75 mm in diameter (IS 383-1970). Sand is formed due to weathering of rocks due to mechanical forces. In the process the weathered rocks forms gravel and then sand. Sand and gravel are mined world-wide for construction material and account for the largest volume of solid material extracted globally. Ensuring their availability is vital for the development of the infrastructure in the country/State/District. There are different sources of sand and gravel, the most important among them is the river. As the requirement of these construction materials is on rise, they also are very vital for the health, physical character of the river and the different important functions of the river. The extraction of sand and gravel from the river bodies has to be regulated and done with adoption of required environmental safeguards. For making available these resources, a mapping of these resources at the district level, identification of appropriate sites for extraction, appraisal of the extraction process, putting in place the required environmental safeguards, and rigorous monitoring of the volume of extracted material is required to ensure sustainability of the entire process. The district is the unit of administration which is best placed to do the mapping of these resources, adopt the best environmental practices for extraction of these materials and monitor its extraction and movement.

6.2 PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVERS OF THE DISTRICT

The loose boundary (consisting of movable material) of an alluvial channel deforms under the action of flowing water and the deformed bed with its changing roughness (bed forms) interacts with the flow. The resulting movement of the bed material (sediment) in the direction of flow is called sediment transport and a critical bed shear stress must be exceeded to start the particle movement. Such a critical shear stress is referred as incipient (threshold) motion condition, below which the particles will be at rest and the flow is similar to that on a rigid boundary. Some sediment particles roll or slide along the bed intermittently and some others saltate (hopping or bouncing along the bed). The material transported in one or both of these modes is called 'bed load'. Finer particles (with low fall velocities) are entrained in suspension by the fluid turbulence and transported along the channel in suspension. This mode of transport is called 'suspended load'. Sometimes finer

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particles from upland catchment (sizes which are not present in the bed material), called 'wash load', are also transported in suspension. The combined bed material and wash load is called 'total load'.

The Bhilwara district has a well developed drainage system. The main rivers of the district are Banas, Berach, Kothari, Khari, Mansi, Chandrabhaga & Menali. These rivers originating in mountainous regions are monsoon fed rivers and flow more rigorously in rainy season. The running water erode, transport and deposit sediments. The deposition of sediments in a river bed is more pronounced during rainy season, although the quantum of deposition varies from stream to stream, depending upon numbers of factors such as rainfall, catchment, lithology, discharge, river profile and geomorphology of the river course.

There is a large amount of uncertainty in the process of calculating annual rates of bed load transport. How much coarse material is moved, how long it remains in motion as also how far it moves depends on the size, shape & packing of the material and the characteristics of the river flow.

It has been reported that in past, when sand/bajri mining was permissible in Bhilwara district, during monsoon season the pits formed by the excavation of sand/bajari in rivers got completely filled up by sediments and as such the excavated area got replenished with new harvest of mineral sand.

The rivers of the district /state are ephemeral in nature and not replenished annually as compared to perennial rivers and therefore, the concept of annual replenishment is not practically applicable due to erratic and uncertainty of rainfall in the district/state.

6.3 DISTRICT WISE DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCE

The district has important rivers namely Banas, Berach, Kothari, Khari, Mansi, Chandrabhaga & Menali along with their well developed drainage system. The southern (Banas, Berach & Menali), northern-eastern (Banas & tributaries), northern-western (Khari) & central (Kothari) portion of the district is drained by the Banas & its tributaries. South-western part of the district is drained by the river Chandrabhaga, where as northern-eastern part of the district is drained by the river Mansi. These are monsoon fed rivers and flow more rigorously in rainy season and carries sufficient load of sediments due to erosion of the country rocks in the catchment. In the district till march 2016, a total 501 dams and ponds are constructed in which 383 ponds as per order of govt. of Rajasthan transferred related to panchayat committes in the rivers and local nalas. The total filling capacity of the 60 project (50 small irrigation projet, 1Meja irrigation project & 9

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medium irrigation projects (Nahar Sagar, Ummed Sagar, Arvad, Sareri, Khari, Kotari, Jetpura, Mandal and Matrikundiya) is 19230mcft, useful capacity 18302mcft, CCA 92.542 Hect and Irrigation capacity 56526 Hect. (Source: Water Resource Department)

The important river which flows across the district are as follows:

River Banas: The Banas River originates in the Khamnor hills of the Aravali range (near to Machind in Nathdwara tahsil) at an elevation 372.5m above mean sea level. The total length of the river from origin to its outfall into the little Rann of Kachchh it drains an area of 8,674 sq km out of which nearly 38 % lies in Rajasthan State and the remaining 62 % falls in Gujarat state. The entry point of the river in the Bhilwara district is village Dudiya, tehsil, Hamirgarh and where as exit point is village Dhuvala Tehsil Jahazpur and it travels 145 km in the district out of 512 km in the state. The river Banas is a major tributary of the Chambal River, the two rivers meeting near village Rameshwar in Khandar Block in SawaiMadhopur District. The total catchment area of Banas River is about 45,833 km². Lithological units through which Banas River flows in district are mainly biotite schist, amphibolites, quartzite, mica schist, phyllite, granite, shale, slate, chert, metagraywakce, dolomite, migmatitic composite gneiss, granitic gneiss, serpentinite.

Tributaries: Berach and Menali on the right, and Kothari, Kharion the left.

River Berach: River Berach originates from the hills of Gogunda in the northeast of Udaipur city, where it is known as Ahar river. It flows through Udaipur and falls into the Udaisagar Lake from where it reaches the open country and recognized as Berach river. It flows northeast for about 157 km in Udaipur, Chittorgarh and Bhilwara Districts before joining the Banas near Bigod village in Mandalgarh Tehsil of Bhilwara District. The entry point of the river in the Bhilwara district is village Badlias, Tehsil Kotri and where as exit point is village Bigod near Trivani and it travels 18 km in the district. The total catchment area of the river around 7,502 km². Lithological units through which Berach River flows in district are mainly slate, phyllite, quartzite & Berach granite.

River Kothari: River Kothari originates in the eastern slopes of the Aravali range near Horera village in Rajsamand District. The river flows through Rajsamand and Bhilwara Districts for about 51 km in a hilly region, and 100 km through plains, before joining the Banas near Nandrai village in Bhilwara District. The entry point of the river in district is village Ladki, tehsil Raipur and exist point is Nandrani, tehsil Kotri, length of the river in district is about 126 km. The catchment area of the river is around 2,341 km². Lithological units through which Kothari River flows in district are

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mainly migmatitic gneiss, amphibolites, biotite schist, migmatitic composite gneiss, calc-gneiss, calc-schist, mica-schist, granite, chert, metagraywacke, dolomite, shale, slate & phyllite.

Tributaries: Bahamani

River Khari: River Khari originates in the hills near Deogarh in Rajsamand District. It flows northeast for about 192 km through Rajsamand, Bhilwara and Ajmer Districts before joining the Banas River near Chosala village in Ajmer District. The entry point of the river in the district is village Dhuwala, tehsil Karera and exit point village Gulabpura, tehsil Hurda with the travel length of 62 km. The catchment area of the river around 6,268 km². Lithological units through which Khari River flows in district are mainly granite, charnokite & granodiorite, gneiss migmatite, chlorite schist & composite gneiss.

Tributaries: Nekhadi and Bara rivers on the left and Mansi River on the right.

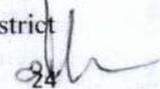
River Manshi: River Manshi originates near village Karera in Bhilwara District. It flows from south west to north east and then merges in Khari River. The entry point of the river in the district is village Kaserpura, tehsil Karera and exit point is village Sangriya, tehsil Phuliakala with the travel length of 68 km in the district. The total catchment area of the river is around 1500 km². Lithological units through which Manshi River flows in district are mainly biotite schist gneiss, migmatitic gneiss & composite gneiss.

River Chandrabhaga: River Chandrabhaga originates in the hills of the Amet area district Rajasamnd and flows south-easterly. The entry point of the river in the district is village Phukia, Tehsil Sahada and exit point is village Majawas, Tehsil Sahada with travel of 26km in the district. It is the tributary of the river Banas. Lithological units through which Chandrabhaga River flows in district are mainly biotite schist, quartz, biotite gneiss & granite-gneiss.

River Menali: River Menali originates from uparmal area of Bundi district and flows through north-west through Menal water fall and enters in Menal, Bhilwara district and ultimately merge in Banas River near Bigod by flowing 15 km in length. Lithological units through which Menali River flows in district are mainly shale, slate & phyllite.

The river Banas, Khari, Mansi, Kothari, and Chandrabhaga are originated from the hills of Delhi Supergroup and enter in the plains occupied by Banded Gniessic Complex in the district


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Bhilwara. The sand is generated in all the rivers due to process of erosion of Delhi Super group of rocks and BGC rocks. Among these rivers, Banas River having good quality of sand due to long course of travelling of the sediments and thickness of deposition of sand is about 3-4 m in all the above rivers.

Table 6.1: Drainage System with description of Main Rivers

S. No	Name of the river	Area drained (sq.km)	% area drained in the district
1	Luni	23.80	0.23
2	Khari	3958	37.66
3	Kothari	1899	18.07
4	Banas	3371.60	32.25
5	Berach	224	2.13
6	Chambal	1031.60	9.82

(Source: Superintending Engineer, Water Resource Department, Bhilwara)

6.4 SALIENT FEATURES OF IMPORTANT RIVERS AND STREAMS

The important rivers flowing through the district are tabulated below.

Table 6.2: Salient features of important rivers and streams

S. no	Name of the river/ stream	Total length in the district (km)	Place of Origin	Altitude at origin
1	Banas	132.30	Khamnor Hill of Aravalli range	(+) 600msl
2	Berach	24.50	Gogunda	(+)600
3	Kothari	135	Eastern slope of Aravalli range near Horera village	(+)721
4	Khari	123.20	Devgarh in Rajsamnd district	(+)680
5	Mansi	68	Karera district Bhilwara	(+)479
6	Chandrabhaga	26	Hills of Amet area Rajsamnd	(+)750
7	Menali	15	Uparmal area of Bundi	(+)558
8	Luni	00	Out of the district	Out of the district
9	Chambal	00	Out of the district	Out of the district

(Source: Superintending Engineer, Water Resource Department, Bhilwara)

6.5 DISTRICT WISE AVAILABILITY OF SAND OR GRAVEL OR AGGREGATE RESOURCES

The resources available for concession purposes falls on the banks of river/channels of Banas, Berach, Kothari, Khari, Mansi, Chandrabhaga & Menali.

For the purpose of calculation of total reserves of sand available in these areas, length, average width and depth of the sand for which the exploitation is to be carried out under extent rule / regulation.

The volume has been obtained by multiplying with the bulk density which has been assumed as 2.25.

Thus reserves up to assumed datum line i.e 1 meter below the surface have been calculated.

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a) Total reserves of Bajri (Ton) = Length x Width x Depth x Specific gravity.

Table 6.3: Resource calculation

Portion of the river or stream recommended for mineral concession	Total Length of the River (km)	Average width of the River (m)	Restricted area for mining		Potential area for mining		Total Mineral Potential (in metric tonne) Potential Area X 1 m X 2.25	
			Length (In Km.)	Area (in sq.m)	Length (In Km.)	Area (in sq.m)		
Banas	132.30	300	2.59	777000	129.71	38913000	87554250	
Berach	24.50	150	0.27	40500	24.23	3634500	8177625	
Kothari	135	175	15.29	2675750	119.71	20949250	47135812.5	
Khari	123.20	200	5.25	1050000	117.95	23590000	53077500	
Chandrabhaga	46	100	4.07	407000	41.93	4193000	9434250	
Menali	15	60	1.0	60000	14	840000	1890000	
Mansi	68	100	8.55	855000	59.45	5945000	13376250	
Total Mineable mineral potential								220645687.50

b). District wise detail of existing mining leases /LOI area of sand and aggregates.

Sr. No.	ML. No.	Lease Holder Name	Tehsil	Area	Period	Remarks
1	111/2012	Ashu Singh Bhati	Sahpura	624.39	09.03.2023 to 08.07.2027	Existing
2	112/2012	Abhimunyu Choudhary	Sahada	287.58	16.03.2023 to 15.07.2027	Existing
3	113/2012	Sanjay kumar Garg	Bhilwara	1947.12	27.10.2022 to 02.12.2023	Existing
4	114/2012	Abhimunyu Choudhary	Mandal	995	27.10.2022 to 09.12.2023	Existing
5	115/2012	Abhishek choudhary	Raipur	836.13	10.03.2023 to 09.07.2027	Existing
6	116/2012	Abhishek choudhary	Ashind	1207.61	13.12.2022 to 12.12.2027	Existing
7	117/2012	Shekhawati associate	Jhajpur	1299	27.10.2022 to 11.12.2023	Existing
8	118/2012	Mahendra singh Rajawat	Kotri	1191.37	Lease Period Completed	-
9	119/2012	Vikramaditya Rathod	Hurda & Musda	544.03	20.06.2022 to 25.07.2023	Existing
10	01/2013	Sanjay kumar Garg	Mandalgarh & Bijoliya	1675.85	Lease Period Completed	-

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6.6 ANNUAL DEPOSITION OF SAND /SEDIMENTS (REPLENISHMENT) IN CATCHMENT AREA IN BHILWARA DISTRICT

There are ephemeral rivers and streams in the district, but in most of them the supply of water diminishes rapidly or fails entirely soon after the end of the rains. The landscape being undulating and abnormally sloping, the nallas, rivulets and rivers rising from the hillocks and hills send out torrential currents during the rains which generally run to waste cutting deep ravines and gorges in the basin traces. The carrying capacity of the river decreases soon, so as a result all the load carried by the river gets deposited on beds. Stream can develop a high flood plain near the confluence of rivers as during the rainy season the velocity of streams is checked by the converging water of rivers and most of the sand sediments load is deposited near the confluence point.

The annual replenishment in the river depends upon the amount of precipitation, velocity of the river, catchment area etc. Annual replenishment depend upon the period of rainy season and rainfall and surface run-off at different places of the flow of River.

River/Stream	Boulders (MT)	Bajari (MT)	Sand(MT)	Total Mineable Mineral Potential (MT)
Banas	8755425	52532550	26266275	87554250
Berach	817762.5	4906575	2453287.5	8177625
Kothari	4713581.25	28281487.5	14140743.75	47135812.5
Khari	5307750	31846500	15923250	53077500
Chandrabhaga	943425	5660550	2830275	9434250
Menali	189000	1134000	567000	1890000
Mansi	1337625	8025750	4012875	13376250

*Assumed Ratio of Boulder: Bajri: Sand s 10:60:30 of minable mineral potential (in metric tonne) (60% of total mineral potential)

Details of replenishment (Study period premonsoon & post monsoon-2022) in all rivers of Bhilwara district is as shown in table below.

Sr. No.	ML. No.	Lease Holder Name	Tehsil	Area	Geological reserves in MT	Mineable reserves in MT
1	111/2012	Ashu Singh Bhati	Sahpura	624.39	14215646.01	10628837.26
2	112/2012	Abhimunyu Choudhary	Sahada	287.58	29954860.05	19969906.7
3	113/2012	Sanjay kumar Garg	Bijoliya Mandalgarh	1947.12	44384116.14	33337531.96
4	114/2012	Abhimunyu Choudhary	Mandal	995	15499554.43	10766929.64
5	115/2012	Abhishek choudhary	Raipur	836.13	15952374.85	11987277.3
6	116/2012	Abhishek choudhary	Ashind	1207.61	52212507.47	34808338.32
7	117/2012	Shekhawati assosiate	Jhajpur	1299.0	31327512.4	23753684.71
8	118/2012	Mahendra singh Rajawat	Kotri	1191.37	61752455.97	44236680.1
9	119/2012	Vikramaditya Rathod	Hurda & Musda	544.03	63626687.93	42417791.95
10	01/2013	Sanjay kumar Garg	Mandalgarh & Bijoliya	1675.85	79016322.45	52677548.3

Source :- As received from N.S Enviro - Tech Laboratories & consultant.

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CHAPTER 7 GENERAL PROFILE OF THE BHILWARA DISTRICT

7.1 DEMOGRAPHY

Demographically, according to 2011 census, the district is home to a total number of 4,93,597 households with a total of 24,08,523 persons including 12,20,736 males and 11,87,787 females and causes it to rank 10th in the State and 184th in India. The population growth rate during the period 2001 to 2011 was 19.6% persons 18.9% males and 20.33 % females. The density of population of the district is 230 persons per square kilometer. The sex ratio is pegged at 973 females per 1000 males while the child ratio stands at 928 (females per 1000 males). The schedule caste population of the district is recorded as 4,07,947 including 2,06,332 are males and 2,01,615 are females. The percentage of Schedule Caste is 3.34%. The schedule tribe population is 2,29,273 including 1,17,026 are males and 1,12,247 are females. The percentage of Schedule Tribe is 2.48%. The major religion in the district is Hindu at 92.37% of the total population (*Source: Bhilwara District Factbook, 2018 & District Sensus Handbook, Bhilwara, 2011*).

Bhilwara district ranks 10th in terms of population, 12th in terms of area and 16th in terms of population density and consists 78.7 percent rural and 21.3 percent urban population whereas the State percent of rural and urban population is 75.1 and 24.9 respectively.

Table 7.1: Bhilwara Table Data

Description	2011	2001
Actual Population	2,408,523	2,013,789
Male	1,220,736	1,026,650
Female	1,187,787	987,139
Population Growth	19.60%	28.52%
Area Sq. Km	10,455	10,455
Density/km ²	230	193
Proportion to Rajasthan Population	3.51%	3.56%
Sex Ratio (Per 1000)	973	962
Child Sex Ratio (0-6 Age)	928	949
Average Literacy	61.37	50.71
Male Literacy	75.27	67.37
Female Literacy	47.21	33.43

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Total Child Population (0-6 Age)	361,683	359,615
Male Population (0-6 Age)	187,617	184,553
Female Population (0-6 Age)	174,066	175,062
Literates	1,256,126	839,353
Male Literates	777,582	567,468
Female Literates	478,544	271,885
Child Proportion (0-6 Age)	15.02%	17.86%
Boys Proportion (0-6 Age)	15.37%	17.98%
Girls Proportion (0-6 Age)	14.65%	17.73%

(Source: Office of the Registrar General & Census Commissioner, India, <http://www.censusindia.gov.in>)

Average literacy rate of Bhilwara in 2011 were 61.37 compared to 50.71 of 2001. If things are looked out at gender wise, male and female literacy were 75.27 and 47.21 respectively. For 2001 census, same figures stood at 67.37 and 33.43 in Bhilwara District. Total literate in Bhilwara District were 1,256,126 of which male and female were 777,582 and 478,544 respectively. In 2001, Bhilwara District had 839,353 in its district.

In 2011, total 1,524 families live on footpath or without any roof cover in Bhilwara district of Rajasthan. Total Population of all who lived without roof at the time of Census 2011 numbers to 7,551. This approx 0.31% of total population of Bhilwara district.

Out of the total Bhilwara population for 2011 census, 21.28 percent lives in urban regions of district. In total 512,654 people lives in urban areas of which males are 265,358 and females are 247,296. Sex Ratio in urban region of Bhilwara district is 932 as per 2011 census data. Similarly child sex ratio in Bhilwara district was 904 in 2011 census. Child population (0-6) in urban region was 67,551 of which males and females were 35,477 and 32,074. This child population figure of Bhilwara district is 13.37 % of total urban population. Average literacy rate in Bhilwara district as per census 2011 is 80.70 % of which males and females are 89.04 % and 71.79 % literates respectively. In actual number 359,189 people are literate in urban region of which males and females are 204,687 and 154,502 respectively.

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Table 7.2: Bhilwara SC/ST population Data 2011

Scheduled Caste Population	Total	Rural	Urban
Persons	407947	331943	76004
Males	206332	167445	38887
Females	201615	164498	37117
Scheduled Tribe Population	Total	Rural	Urban
Persons	229273	214584	14689
Males	117026	109340	7686
Females	112247	105244	7003

(Source: Office of the Registrar General & Census Commissioner, India, <http://www.censusindia.gov.in>)

Table 7.3: Bhilwara Religion-wise Data 2011

Description	Total	Percentage
Hindu	2,224,839	92.37 %
Muslims	142,427	5.91 %
Christian	1,978	0.08 %
Sikh	1,468	0.06 %
Buddhist	183	0.01 %
Jain	35,149	1.46 %
Others	60	0.00 %
Not Stated	2,419	0.10 %

(Source: Office of the Registrar General & Census Commissioner, India, <http://www.censusindia.gov.in>)

Table 7.4: Bhilwara Rural/Urban worker population Data 2011

Total Workers	Total	Rural	Urban
Persons	1148165	966466	181699
Males	674589	531307	143282
Females	473576	435159	38417
Main Workers	Total	Rural	Urban
Persons	883329	722541	160788
Males	581039	448804	132235
Females	302290	273737	28553
Marginal Workers	Total	Rural	Urban
Persons	264836	243925	20911
Males	93550	82503	11047
Females	171286	161422	9864

(Source: Office of the Registrar General & Census Commissioner, India, <http://www.censusindia.gov.in>)

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Table 7.5: Summary of Bhilwara district profile

Bhilwara		
	HDR 1999	HD Update 2007
Human Development index (HDI)	0.517	0.633
Rank in Rajasthan:HDI	25	15
	2001	2011
Total Area (Sq.kms)	10455	10455
Administrative units	2011-12	2012-13
Number of ulbs	7	7
Number of Gram panchayat	383	383
Number of Panchayat Samiti	11	11
Household status (census of india)	2001	2011
Households with access to Electricity (%)	57.18	75.7
Safe drinking water (%)	98.97	96.7
Toilet facilities (%)	19.66	23.4
Demographic & health indicators (census of india & annual health survey 2010-11)	2007-09	2011-12
Crude Birth Rate (No.of live births Per thousand mid year population)	22.4	22.2
Crude Death Rate (No.of deaths Per thousand mid year population)	7.5	7.4
Infant Mortality rate (No. Of infant deaths per thousand live births)	68	66
Under Five Mortality Rate (No. Of under five deaths per thousand live births)	85	84
	31.12.2011	31.12.2012
Population served per medical institution (annual progress report- dmhs)	3956	3609
Population served per bed (annual progress report- dmhs)	1339	1278
Women and child	1991	2001
Total fertility rate	4.8	4
	2001	2011
OVERALL Sex ratio (Females per 1000 males) among SC Population	966	977
OVERALL Sex ratio (Females per 1000 males) among ST Population	939	959
Infrastructure / facilities	31.12.2011	31.12.2012
Area Served by Per Medical Institution (Sq. Km.) (Annual Progress Report- DMHS)	21	19
No. Of Electrified villages (Annual Progress Report- RVVN)	1745	1693
No. Of Villages with drinking water facilities (Annual Progress Report- PHED)	1693	1693
	31.12.2011	31.12.2012
Road (PWD) length in km. (Annual Progress Report- PWD)	5056	4839
Per capita net district domestic product	2009-10	2010-11
At current prices (Rs.)	46487	60714
At constant (2004-05) prices (rs.)	33570	36883
Land use (agricultural statistics of rajasthan- des)	2005-06	2010-11
Average land holding (Hect.) (CENSUS of AGRICULTURE)	1.92	1.77
	2009-10	2010-11
% of Forest area to reporting area	7.14	7.2
% of Net Irrigated Area to Net Area Sown	17.87	40.95
% of Gross Irrigated Area to Gross Area Sown	17.24	26.65

(Source: Office of the Registrar General & Census Commissioner, India, <http://www.censusindia.gov.in>)

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7.2 ECONOMY

Economically, agriculture is the backbone of the district. The GDDP or Gross District Domestic Product during 2016-17 (AE) was Rs 32,36,171 lakh at Current Price and Rs 24,26,143 lakh at Constant (20 11-12) Prices. The NDDP, or Net District Domestic Product during 2016-17 (AE) was Rs 28,55,761 lakh at Current Price and Rs 21,20,017 lakh at Constant (20 11-12) Prices. The Per Capita Income or NDDP, at factor cost during 2016-17 (AE) was Rs. 1,09,450 at Current Price and Rs. 81,252 at Constant (2011-12) Prices. The major industry is textiles producing synthetic fabric. First respective unit was started by Shri Laxmi Niwas Jhunjunwala in 1961 at Bhilwara. After that, a number of units came up. Bhilwara is the only city in the country which produces insulation bricks. Large scale mining is being done for mineral iron ore, Pb, Zn, Ag, Co, Ni and other minerals like feldspar, quartz, sandstone, soap stone, china clay, granite, phillite etc.

7.3 ELECTRICITY

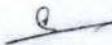
Bhilwara receives electricity from Kota, Beawar, Rana Pratap Sagar Power Station (Rawatbhata) and Nimbahera. All 1745 villages have been electrified.

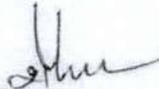
Communication facilities

- Post Offices - 391
- Telegraph Offices - 01
- Telephone exchanges - 87
- Public call offices - 2211
- An airstrip is available at Hamirgarh approximately 22 km from Bhilwara city.

Educational institutions

- Primary and middle schools - 5,020
- Higher secondary and secondary schools - 212
- Undergraduate and post graduate colleges - 8
- Engineering colleges 2 (MLVTEC and ITM)
- University 1 (Sangam University)
- Metro Industrial training institute.


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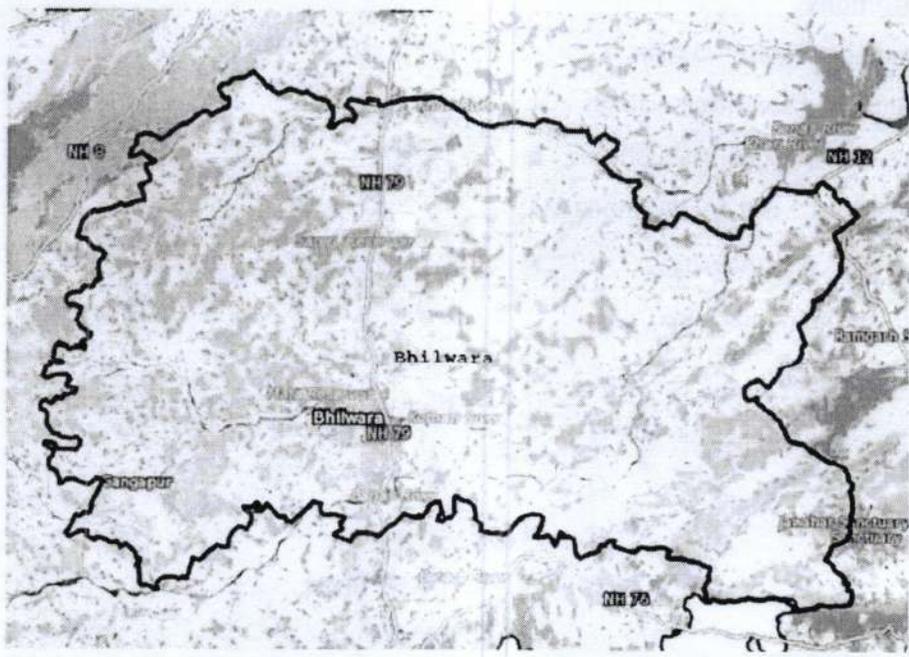
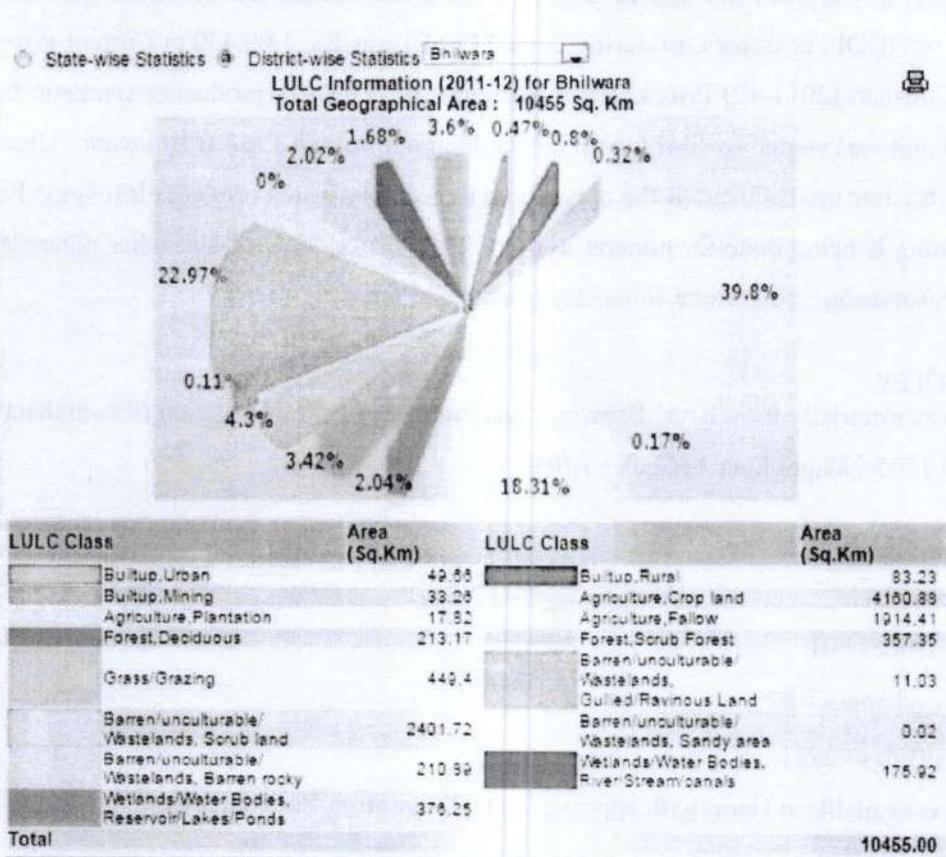


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CHAPTER 8 LAND UTILIZATION PATTERN IN THE DISTRICT: FOREST, AGRICULTURE, HORTICULTURE & MINING ETC.

Graph & Photograph showing land utilization pattern in Bhilwara district is given below



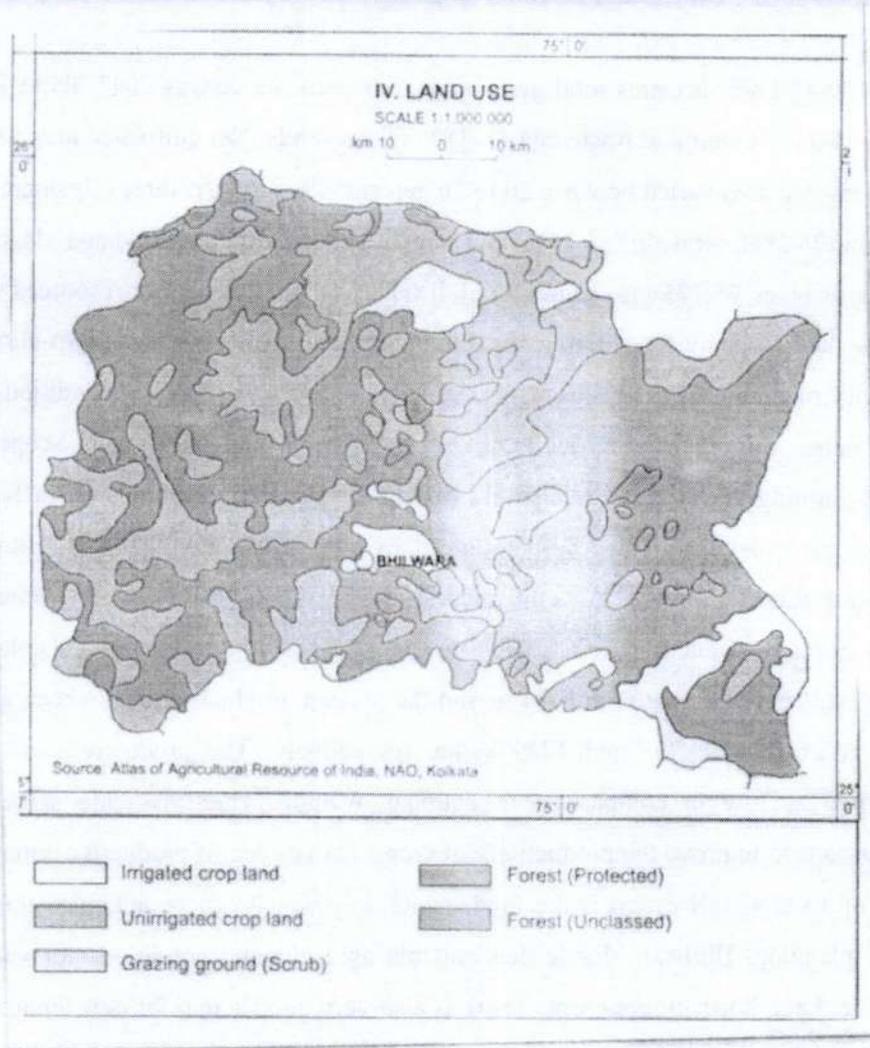
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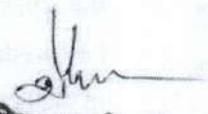
(Source: Geology and Mineral Resource Map of Bhilwara District, Rajasthan. Geological Survey of India, 2018)

8.1 FOREST

The State Forest Department has launched a peoples' participation programme of afforestation, which has resulted in the increase of the forest cover of the state. As per the report of the Forest Survey of India, Rajasthan has registered an increase of 3478 sq km of forest cover during the assessment period, 1987-2001. However, in Bhilwara, of the total 10,455 sq km geographical area, only 795.20 sq km is forest land, i.e. 7.6% of the area.

(Source: Office of District Forest Officer, Bhilwara)


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8.2 AGRICULTURE

Bhilwara district has 10.45 Lakh hectares total geographical area as per census 2011 about 7.6% forest, 11.5% pasture 15-16% culturable waste and 14-18% fallow lands. Net cultivated area varied from 31 to 36% and irrigated area varied between 20 to 30 percent. The area has three physiographic units viz. Eastern plain (76.2%), Aravalli (11.36%) and Vindhyan landscape (9.01%) and classified in 40 series. The area receives 75.775 mm annual rainfall (year 2016). The natural resources were evaluated for various land uses by considering the limitations and potentials and agro-climatic conditions. Productivity of major crops Bhilwara district has suitable agro-climatic conditions for various food grain, pulse, oilseed and horticultural crops. There is also very good scope for development of dairy farming because the availability of land resources as pastureland. In Kharif season maize is the most widely cultivated crop followed by sorghum, groundnut and cotton in Bhilwara district. During Rabi season wheat is cultivated in largest area followed by gram, mustard and barley crops. The average productivity of Kharif crops; maize, sorghum, groundnut and cotton is 783, 387, 414 and 332 kg/ha, respectively. In Rabi season the average productivity for wheat, gram, mustard and barley is 2119, 969, 797 and 1729 kg/ha, respectively. The productivity of both seasonal crops is rated as low in comparison to national average. There is wide scope for technological interventions to improve the productivity of crops. Harnessing of productive potentials of natural resources up to their full extent is the fundamental key which can be achieved through agricultural land use planning. Bhilwara district has suitable agro-climatic conditions for various food grain, pulse, oilseed and horticultural crops. There is also very good scope for development of dairy farming because of the availability of land resources as pastureland. In kharifseason maize is the most widely cultivated crop followed by sorghum, groundnut and cotton. During Rabi season wheat is cultivated in large area followed by gram, mustard and barley crops.

8.3 HORTICULTURE

Horticulture includes fruits, vegetables, root and tuber crops, mushrooms, floriculture, medicinal and aromatic plants has established its credibility in the irrigated regions for improving productivity of land, generating employment, improving economic condition of the farmers and entrepreneurs, enhancing exports and providing nutritional security to the millions. However nearly two-third of horticultural commodities are raised from dry, arid and semiarid regions in the India. Bhilwara is the key producing district in Ajwain and have the key Mandis in the district. A great of scope still exist in the development of dryland horticulture in the district.

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8.4 MINING

The total mining area in the district is about 20124.132 Hact. (without bajri) upto date 30.11.2022 according to office of Mining engineer, department of mines & geology, Bhilwara (Raj.).

(Source: Mining Engineer, Bhilwara, Department of Mine and Geology)

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CHAPTER 9 PHYSIOGRAPHY OF DISTRICT

9.1 PHYSIOGRAPHY

The district is rectangular in shape except for its western portion which is comparatively broader than the eastern one.

The topography of Bhilwara district consists of fairly open plains in the north and southeast with a few hillocks and undulating plains & hills in the south and northeastern part. Low-lying hillocks and chains of ridges break the monotony of peneplained tract. The area of the district generally slopes gently except in western & northwestern part where slope is high. Banas is the most important river. There are some important tributaries like Kothari and Khari etc.

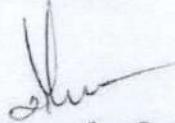
Major reservoirs are Sareri and Khari in the northwest, Meja in the southwestern part of the district. The general topographic elevation in the district is between 375 m to 500 m above mean sea level. Elevation ranges from a minimum of 304.8m above mean sea level in Jahazpur block in the northeastern part of the district and maximum of 821.9 m above mean sea level in Asind block in northwestern part of the district

Topographical map & Geomorphological divisions of the district are given in map and Table 9.1

Table 9.1 : Geomorphological divisions of the district

Origin	Landform Unit	Occurrence
Fluvial	Alluvial Plain	Along rivers- Khari, Masi, Banas, Kothari
	Valley Fill	Small scattered patches in east & west
	Ravine	Along Berach River in south
Denudational	Pediment	Scattered in entire district, mainly in east & west
	Buried Pediment	Almost entire district except in east, southeast & north
	Intermontane Valley	Scattered in east & southeast
Aeolian	Sandy Plain	North
Structural	Plateau	Southeast
Hills	Linear Ridges	Near Jahazpur town
	Structural Hill	In northwest & eastern part of the district and Bhilwara town

(Source: CGWB, Ministry of Water Resource, 2013, GOI)


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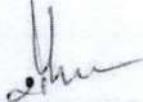
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Bhilwara district falls in the Banas (9157.2 sq km), Chambal (1164.9 sq km) & Luni basins (133.0 sq km). Breakup of the basin area falling in various blocks is given below:

Table 9.2 : Block areas falls in different river basin.

S.No.	Block	Area in sqkm		
		BanasBasin	Chambal Basin	Luni Basin
1	Asind	1161.3	0	133.0
2	Banera	725.3	0	0
3	Suwana	674.8	0	0
4	Hurda	962.2	0	0
5	Jahazpur	779.8	468.8	0
6	Kotri	686.8	0	0
7	Mandal	1156.5	0	0
8	Mandalgarh	668.4	696.1	0
9	Raipur	533.5	0	0
10	Sahara	494.9	0	0
11	Shahpura	1313.6	0	0
Total		9157.1	1164.9	133.0

(Source: Superintending Engineer, Water Resource Department, Bhilwara)

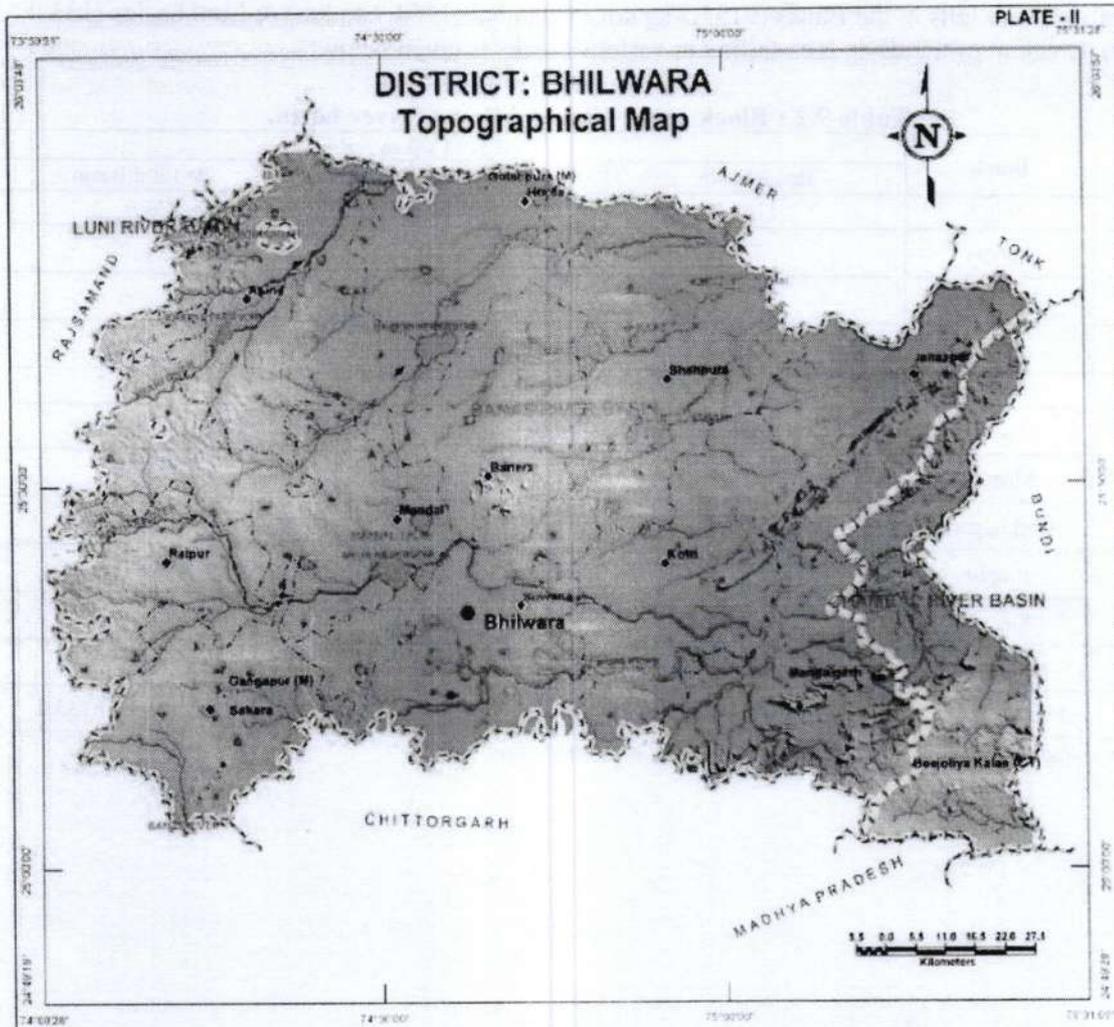

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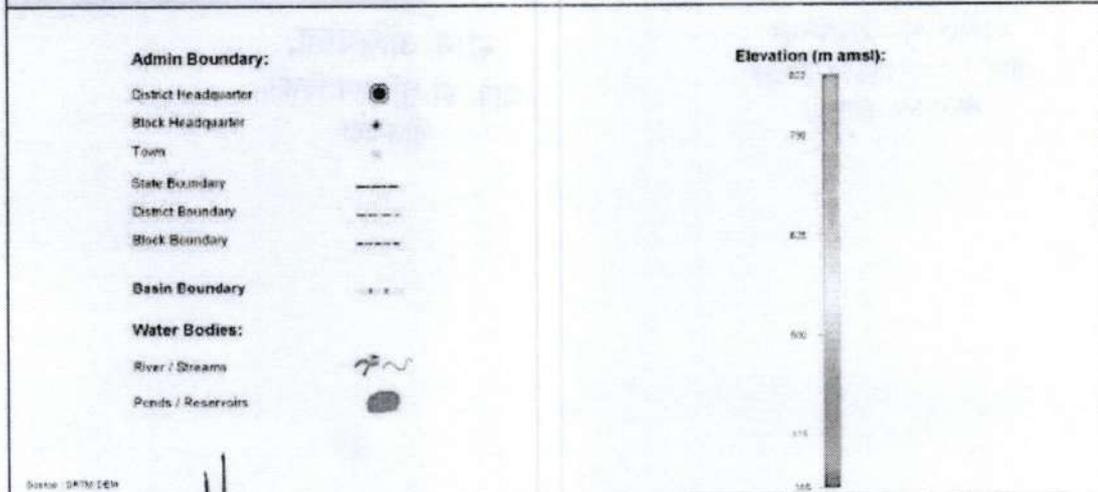


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LEGEND



(Source: Hydrogeological Atlas of Rajasthan Bhilwara District, 2013.)

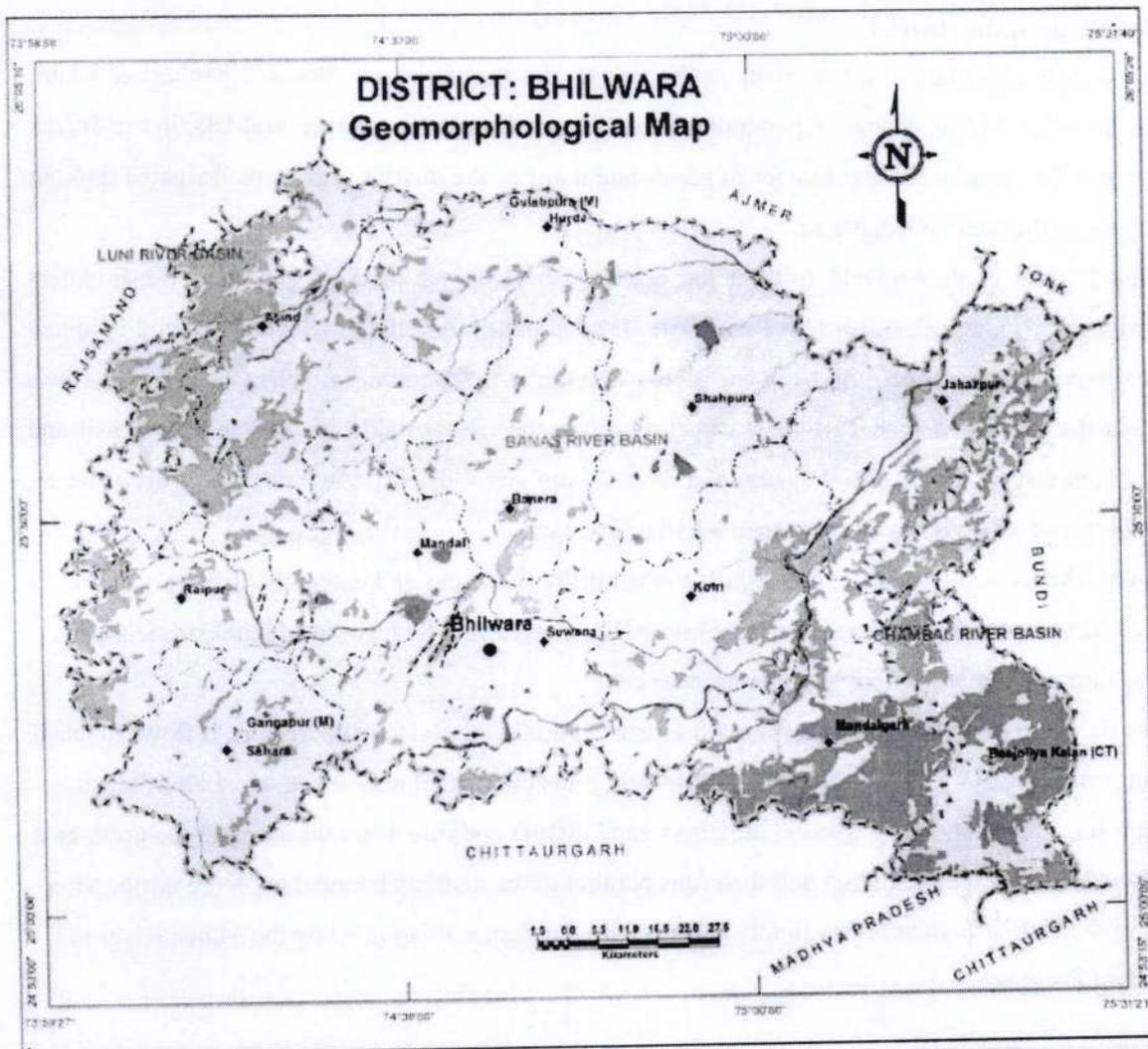
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LEGEND

<p>Admin Boundary:</p> <ul style="list-style-type: none"> District Headquarters Block Headquarters Town State Boundary District Boundary Block Boundary Basin Boundary Water Bodies: River/Lake/Reservoir Structural Features: Fault/Fracture/Lineament 	<p>Hills:</p> <ul style="list-style-type: none"> Structural Denudational-Linear Ridge <p>Landform Units:</p> <ul style="list-style-type: none"> Fluvial Origin: Alluvial Plain Valley Fill Ravine Waterlogged Area Denudational Origin: Pediment Bailed Pediment Intermontane Valley 	<p>Aeolian Origin:</p> <ul style="list-style-type: none"> Sandy Plain <p>Structural Origin:</p> <ul style="list-style-type: none"> Plateau
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(Source: Hydrogeological Atlas of Rajasthan Bhilwara District, 2013.)

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Major River of the district

Banas is only one main seasonal river in the district its tributaries are Bedach, Kothari & Khari. Other rivers are Mansi, Menali, Chandrabhaga and Nagri. There is not any natural lake in the district bit on the other hand there are number of ponds and dams so the district is the most irrigated through the ponds in the state of Rajasthan.

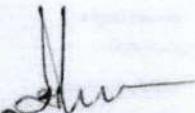
Banas: It rises in the Arravalli hills in the north in the Udaipur district. The river Banas enters Bhilwara near village Doodiya tehsil Bhilwara. It approaches the hills of Mandalgarh and is joined by the river Berach on the right bank and Kothari on the left at Nandrai in Kotri tehsil. It then flows towards the north and then north-east direction along the western side of the Jahazpur tehsil and enters Tonl district. Banas is not a perennial river. In summer it usually contains only pools of water. The chief feeders of the river are Mansi, Khari and Menali.

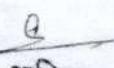
Berach: The Berach River rises in the hills to the north of Udaipur and enters the district near the village Barundani and joins the river Banas near Bigod at Triveni Sangam in Mandalgarh tehsil. It passes through a little portion of Bhilwara district.

Kothari: The Riverraises from the Aravalli hills Devgarh in the Rajsamand district. It flows in tehsil Raipur, Mandal, Bhilwara and Kotri and ultimately joins the river Banas at Nandrai I Kotri tehsil.

Khari: It originates near Devgarh in the Rajsamand district and runs from the south to the north-east in the western half of the district and then runs parallel to the districts boundaries in the north. After leaving the district in the north it finally merges with the Banas. It is joined by the Mansi River in the tehsil Shahpura.

Other Rivers: Some small rivers are Mansi, Menali, Chandrabhaga, Nagdi & Mejh.


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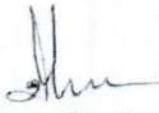
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CHAPTER 10 RAINFALL MONTH WISE

Almost 95% of the total annual rainfall is received during the southwest monsoon, which enters the district in the last week of June and withdraws in the middle of September. Probability of average annual rainfall exceeding 900 mm is only 10%. However, there is 90% probability that the average rainfall will be more than 400 mm. The probability of occurrence of mean annual rainfall is 45%. Drought analysis based on agriculture criteria indicates that the district is prone to mild and normal types of droughts. Occurrence of severe and very severe types of droughts is very rare. Average annual rainfall for last 10 years in the district is shown in Table 3. January is the coldest month with mean maximum and minimum temperatures being lowest at 22.20C & 7.30C. Temperature in summer month of June reaches up to 46C. There is drop in temperature due to onset of monsoon and rises again in the month of September. Atmosphere is generally dry except during the monsoon period. The humidity is highest in August with mean daily relative humidity at 80%. The annual potential evapotranspiration in the district is 1495 mm and is the highest in the month of May (228 mm).


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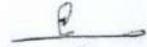

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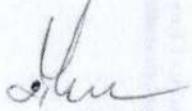


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Month	January	February	March	April	May	June	July	August	September	October	November	December
Avg. Temperature °C (°F)	16 °C (60.9) °F	19.4 °C (66.9) °F	24.9 °C (76.9) °F	30.8 °C (87.5) °F	33.9 °C (92.9) °F	32.3 °C (90.1) °F	28 °C (82.4) °F	26.3 °C (79.3) °F	26.7 °C (80.1) °F	25.8 °C (78.5) °F	21.8 °C (71.2) °F	17.4 °C (63.3) °F
	8.9 °C (48.1) °F	11.8 °C (53.2) °F	16.8 °C (62.3) °F	22.7 °C (72.9) °F	27 °C (80.5) °F	27.2 °C (80.9) °F	24.9 °C (76.9) °F	23.6 °C (74.5) °F	22.6 °C (72.6) °F	19.2 °C (66.6) °F	15 °C (59) °F	10.5 °C (50.9) °F
Min. Temperature °C (°F)	23.5 °C (74.2) °F	27 °C (80.6) °F	32.6 °C (90.7) °F	38.2 °C (100.8) °F	40.6 °C (105.1) °F	37.8 °C (100.1) °F	31.8 °C (89.3) °F	29.6 °C (85.3) °F	31.3 °C (88.4) °F	32.5 °C (90.6) °F	28.7 °C (83.7) °F	24.7 °C (76.4) °F
	5 0	5 0	3 0	4 0	6 0	60 -2	247 -9	221 -8	78 -3	9 0	5 0	2 0
Precipitation / Rainfall mm (in)												
Humidity (%)	46%	37%	25%	19%	24%	43%	70%	79%	67%	42%	41%	47%
Rainy days (d)	1	1	1	1	2	6	13	13	6	1	1	0
avg. Sun hours (hours)	9.3	10	10.7	11.5	12	11.5	8.2	6.7	9.1	10.2	9.6	9.4


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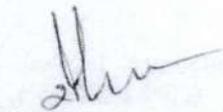
(Under Ministry of Environment, Forest & Climate Change, New Delhi, Notification Date 25-07-2018.)

CHAPTER 11 GEOLOGY AND MINERAL WEALTH OF DISTRICT

Bhilwara district is located almost in the centre of Rajasthan state covering an area of 10,455 km². It is bounded by latitudes 25°01' to 25°58' and longitudes 74°01' to 75°28'. The district has 16 tehsils namely Asind, Hurara, Kotari, Mandal, Kareda, Raipur, Sahara, Shahpura, Jahazpur, Banera, Mandalgarh, Bhilwara, Badnor, Hamirgarh, Bijoliya & Pholiya. There is well spread network of roads in district. Broad gauge railway line (Jaipur-Udaipur) measuring 84 km and connecting Ajmer with Khandwa in Madhya Pradesh. The nearest airport is at Udaipur (171 km). The average annual rainfall is 75.775 mm. The Banas River along with its tributaries drains the area in the south and east while Khari river drains the north-western area.

11.1 GEOLOGY

The Precambrian rocks of the district have been classified into the Bhilwara Supergroup (more than 2500 m.y.), the Aravalli Supergroup (2500 to 2000 m.y.), the Delhi Supergroup (2000-850 m.y.) and the Vindhyan Supergroup (900-570 m.y.). The Bhilwara Supergroup includes Banded Gneiss Complex represented by Sndmata complex comprising migmatite, gneiss, sillmanite-biotite schist, calc silicate rock etc are exposed in the central part. The Hindoli Group consisting of metagreywacke, tuf, phyllite, quartzite, marble/dolomite are exposed in juxtaposition with the Mangalwar complex in eastern part. Rocks of the Bhilwara Supergroup are intruded by the Gyangarh-Asind acidic rocks, amphibolites, norite, dolerite, Berach and the Jahazpur Granites. The Lower Proterozoic calcareous rocks chiefly consisting calc-schist, calc-gneiss, dolomite and also mica schist, chert etc are grouped within the Pur-Banera, Jahazpur and Rajpura-Dariba Groups which occur as isolated cover sequences overlying the Mangalwars. These are exposed west of Bhilwara, between Kachola and Jahazpur and east of Gangapur respectively. A small patch of Aravalli rocks represented by Dovda Group occur in southwestern part. Rocks of Delhi Supergroup, in the extreme northwestern part of the district are represented by the Gogunda and Kumbhalgarh Groups. The Gogunda Group consists of mainly calc-gneiss, marble with minor schist and quartzite. The southeastern part of the district is occupied by a sequence of shale, sandstone, limestone belonging to the Khorip, the Kaimur, the Rewa and the Bhandar Group of the Vindhyan Supergroup. These rocks are juxtaposed with the Hindoli metasediments along the Great Boundary fault.


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The geological sequence worked out by G.S.I. is given as under:

Era/ Peiod	Geological Cycle	Group	Lithology	
Quaternary	-	-	Alluvium, blown sand	
Upper Proterozie	Vindhyan Supergroup	Bhander Group	Shale, snadstone and limestone	
PROTHROZOIC	Delhi Super Group	Kumbhalgarh Group	Calc-Schist, gneisses, marble, garnet-boitite schust, migmatites	
		Gogunda Group	Quartzite, biotite schist, Calcschist, hornblende schist	
	Aravalli Super Group	Dovda Group	Quartzite, dolomite marble, dolomite, amphibolites, cal-silicates rocks, biotite schist, quartz-biotite gneiss and migmatites	
	Igneous activity/Intrusives		Dolerite dykes and sills	
	ARCHEAN	Bhilwara Supergroup	Ranthambor Group	quartzite, shales and slates
			Igneous activity/Intrusives	Berach granite and gneisses Jahajpur granite
			Pur-Banera Group	Calc-schist, gneisses, banded magnetite-quartzite, dolomitic marble, quartzite, garnet-mica schist and amphibolites
			Jahajpur Group	Dolomite, Phyllite, Quartzite
			Hindoli Group	Shales, slates, phyllites, metagrawacke, limestone, dolomite, quartzite, mica schist, meta basics, volcanics.
			Mangalwar Complex	Migmatites, gneisses, mica schist, garnetiferous mica schist, para-amphibolites silicified mica schist.
Sandmata Complex			Para-gneisses, migmatites, pyroxene-granulites, amphibolites, biotite-ultranatic rocks.	
Igneous activity/Intrusive		Acidic and mafic bodies		

(Source: GSI volume I)

11.2 MINERAL RESOURCES

The district is endowed with large deposits of lead, zinc, copper, mica, talc, clay, beyl etc.

- Lead-Zinc ore with Iron and minor copper occurs in Pur (25°18':74°33')-Banera (25°30':74°41') belt and Agucha (25°49':74°44') area. The Agucha deposit has estimated reserves of 61.1 million tone (Mt) of ore containing 13% zinc and 1.9% lead. The Pur-Banera belt extends over length of 30 km having a width of 2.4 km. The belt carries extensive zones of low grade lead-zinc mineralization with few variable zones of copper mineralization.
- The banded magnetite quartzite and ferruginous carbonate rocks inter layered with mica schist occur as persistent horizon and are exposed along a series of discontinuous ridges in Pur-Banera area over a strike length of 29 km. The possible reserves of magnetite quartzite and the associated ferruginous carbonate rock are estimated to be about 45 million tonnes upto general ground level and 522 million tonnes to a depth of 50 m. below the ground level. These are expected to contain 16 M.T. and 172 M. T. of magnetite averaging 33% iron and 2.48% SiO₂. The deposit is of low grade but is amenable to beneficiation by magnetic process.
- The district leads the production of mica. Producing mines are located at Bagor (25°21':74°23'), Lsva (25°25':75°23'), Zorawarpura (25°24':74°25'), Bhadu (25°26':74°28'), Gundli(25°17':74°28'), Sameliya(25°24':74°29'), Jali (25°34':74°22') etc.

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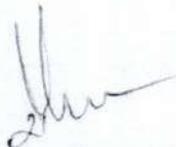
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- Prominent deposits of talc (soapstone) are located at Ghewaria (25°26':75°03'), Chainpuria (25°28':75°06') and Banai Khera (25°26':75°04'). Talc lenses are 1 to 21 m thick and generally white in colour.
- Clay is reported from Mangrop (25°14':74°40'), Metha ji Khera of Mandalgarh tehsil.
- Beryl occurs in association with pegmatites at Tiloli (25°18':74°23'), Bhunas (25°14':74°23'), Jhumpura (25°17':74°18') etc.
- Tremolite variety of asbestos occurs as cross fibre veins in altered ultrabasic rocks near Barana (25°41':74°23').
- Occurrences of fluorite, as stringers and thin veins along joints and fractures in biotite gneiss, have been reported from Barakhera (25°43':74°19'), Bharatpura (25°41':74°17') and Dantra (25°42':74°17').
- Garnet occurrences are reported from Agucha area where rounded and fractured garnet are found associated with hornblende-garnet rock.
- Occurrences of kyanite as small lenses in quartz veins have been recorded at Pur (25°17':74°32'), Harnei (25°1':74°39') etc.
- The sandstone is quarried at number of places south of Bijoliya (25°07':75°20') for roofing and pavement purpose.
- Dolomite /marble occurrences are located respectively at Koshithal and south and northeast of Jahazpur (25°37':75°15').
- Iron ore is located at Pur, south of Banera, north of Dariba and south east of Jahazpur.


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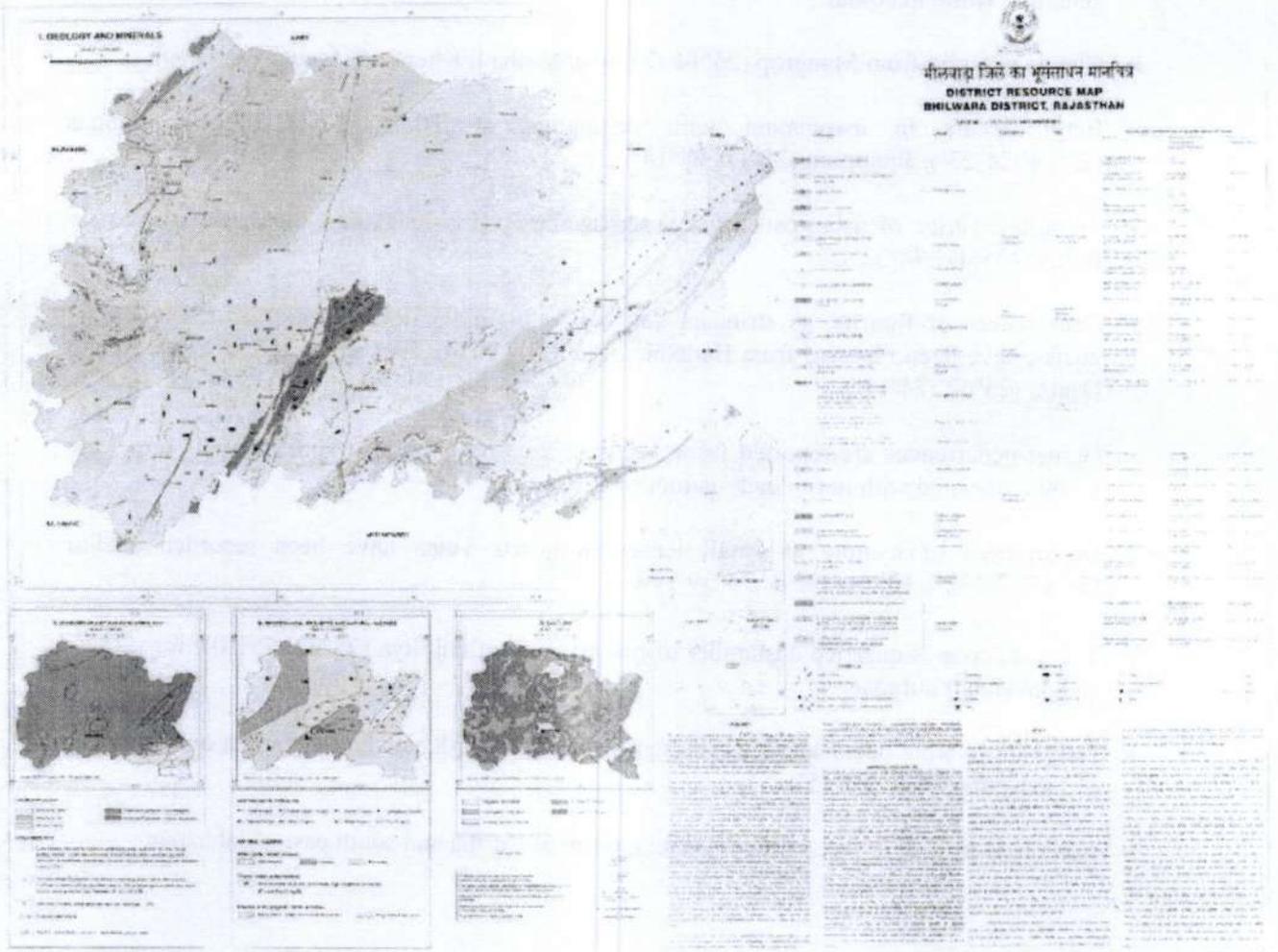

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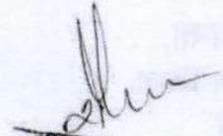
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GEOLOGY AND MINERAL RESOURCE MAP OF BHILWARA DISTRICT, RAJASTHAN



(Source: District resource map of Bhilwara district by Geological Survey of India, 2013)


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Details of Sand/M-Sand Source

a) River

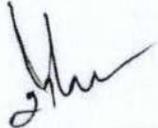
River Name/ M-Sand Plant	Total Stretch of River (in KM)	Type of River (Perennial or Non Perennial)
Banas	132.30	Non Perennial River
Berach	24.50	Non Perennial River
Kothari	135	Non Perennial River
Khari	123.20	Non Perennial River
Mansi	68	Non Perennial River
Chandrabhaga	26	Non Perennial River
Menali	15	Non Perennial River

b) De-Siltation Location: (Lakes/Ponds/Dams etc.)

Name of Reservoir/ Dams	Maintain/ Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (Ha)
NIL						

c) Patta Lands/Khatedari Land:

Owner	Sy.No	Area(Ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
NIL						


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(d) M-Sand Plants:

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/Annum
1. M/s. Supreme Stone Industries	M/s. Supreme Stone Industries	Bhilwara	Bhilwara	Samodi	-	62,500
2. M/s. Fort City Minerals Pvt.Ltd.	M/s. Fort City Minerals Pvt.Ltd.	Bhilwara	Bhilwara	Parvtipura	-	1.50,000

Note: For inclusion of M-Sand Plant/Patta Land in DSR the plant/ landowners need to submit the request to the Mining Department with complete details. Inclusion in DSR does not give them the right to operate the M-Sand Plant/Sand Mining lease.



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Annexure-II

List of Potential Mining Leases (existing & proposed)

Rivers

River Details	Lease Details	Area (In Ha)	Distance (in Km) from PA/BR/WC	Distance from Forest Area (in Km)	Mining leases within 500 meters (if yes cluster area in Ha)	Total excavation in Tonnes/Annum considering digging depth max as 3 meters	Mineral to be mines (Sand/Bajri/RBM etc.)	Existing/ Proposed
Chandra bhaga	112/2012 Sahada	287.58		1.0	8232.05	29954860.05	19969906.7	Existing
Banas & Kothari	113/2012 Bhilwara	1947.12		0.05		44384116.14	33337531.96	Existing
Kothari & Khari	114/2012 Mandal	995		1.0		15499554.43	10766929.64	Existing
Kothari	115/2012 Raipur	836.13		1.0		15952374.85	11987277.3	Existing
Banas	117/2012 Jahazpur	1299		0.05		31327512.4	23753684.71	Existing
Kothari & Banas	118/2012 Kotri	1191.37		1.0		61752455.97	44236680.1	Proposed
Bedarch. Menali & Banas	01/2013 Mandalgarh & Bijoliya	1675.85		1.0		79016322.45	52677548.3	Proposed
Khari & Manshi	111/2012 Sahpura	624.39		1.0		2376.03	14215646.01	10628837.26
Khari, Nekadi & Mansi	116/2012 Asind	1207.61		1.0	52212507.47		34808338.32	Existing
Mansi & Khari	119/2012 Hurda & Musda	544.03		1.0	63626687.93		42417791.95	Proposed

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Patta Lands/Khatedari Land (Existing & proposed)

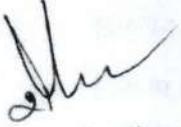
Owner	Sy.No	Area(Ha)	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mines (MT)	Existing/ Proposed
NIL								

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & proposed)

Owner	Sy.No	Area(Ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
NIL						

M-Sand Plants: (existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/ Annum
1. M/s. Supreme Stone Industries	M/s. Supreme Stone Industries	Bhilwara	Bhilwara	Samodi	-	62,500
2. M/s. Fort City Minerals Pvt.Ltd.	M/s. Fort City Minerals Pvt.Ltd.	Bhilwara	Bhilwara	Parvtipura	-	1,50,000


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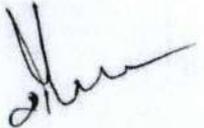

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Annexure-III

Cluster & Contiguous Cluster details

Cluster:

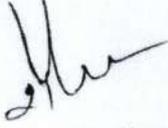
River Name	Cluster No	Lease No	Location (Riverbed/Patta Land)	Village/Tehsil	Area (in Ha)	Total Excavation (Ton)	Total Mineral Excavation (Ton)
Chandrabhaga	BHL-01	112/2012		Sahada	287.58	29954860.05	19969906.7
Banas & Kothari		113/2012		Bhilwara	1947.12	44384116.14	33337531.96
Kothari & Khari		114/2012		Mandal	995	15499554.43	10766929.64
Kothari		115/2012		Raipur	836.13	15952374.85	11987277.3
Banas		117/2012		Jahazpur	1299	31327512.4	23753684.71
Kothari & Banas		118/2012		Kotri	1191.37	61752455.97	44236680.1
Bedarch, Menali & Banas		01/2013		Mandalgarh & Bijoliya	1675.85	79016322.45	52677548.3
Khari & Manshi		BHL-02	111/2012		Sahpura	624.39	14215646.01
Khari, Nekadi & Mansi	116/2012			Asind	1207.61	52212507.47	34808338.32
Mansi & Khari	119/2012			Hurda & Musda	544.03	63626687.93	42417791.95


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Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No.	Number of leases in the cluster	Location (Riverbed/Patta Land)	Distance between clusters	Village/Tehsil	Area of cluster (Ha)	Total Mineral Excavation (Ton)
Chandrabhaga, Kothari, Khari, Berach, Menali & Banas	BHL	BHL-01	07		Approx. 10 Km.	Sahada, Bhilwara, Mandal, Raipur, Jahazpur, Kotri, Mandalgarh, & Bijoliya	8232.05	196729558.7
		BHL-02				Sahpura, Asind, Hurda & Musda		
Khari, Manshi & Nekadi			03				2376.03	87854967.53


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Annexure-IV

Transportation Routes for individual leases and leases in Cluster

Lease No	Transportation Route No	Number of tippers/day of lease	Number of tippers/day of all the lease on route	Length of Route in KM	Type of Road (Black Topped/ unpaved)	Recommendation for road (Black Topped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
ML 111/12 (Shahpura)	1. Bhilwara			50			Govt.	
	2. Kekari			50			Govt.	
	3. Vijaynagr- Gulabpura			50			Govt.	
ML 112/12 (Sahara)	1. Mandal			30			Govt.	
	2. Bhilwara			50			Govt.	
	3. Rajsamand			50			Govt.	
ML 113/12 (Bhilwara)	1. Chithor Highway			50			Govt.	
	2. Bhilwara Highway			20			Govt.	
ML 114/12 (Mandal)	1. Bhilwara			20			Govt.	
	2. Devgarh			50			Govt.	
ML 115/12 (Raipur)	1. Amet			40			Govt.	
	2. Mandal			30			Govt.	
ML 116/12 (Asind)	1. Bewar			50			Govt.	
	2. Gulabpura			50			Govt.	
	3. Bhim			50			Govt.	
ML 117/12 (Jahazpur)	1. Kota			150			Govt.	
	2. Kekari			50			Govt.	
	3. Bundi			100			Govt.	
ML 118/12 (Kotari)	1. Kota			150			Govt.	
	2. Bhilwara			50			Govt.	
	3. Jaipur			200			Govt.	
ML 119/12 (Hurda-Masuda)	1. Vijaynagar			15			Govt.	
	2. Kekari			50			Govt.	
	3. Ajmer			100			Govt.	
	4. Bhilwara			60			Govt.	
ML 01/13 (Mandalgarh)	1. M.P.			150			Govt.	
	2. Kota			150			Govt.	
	3. Jaipur			200			Govt.	



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Cluster No	Transportation Route No	Number of tippers/day of lease	Number of tippers/day of all the lease on route	Length of Route in KM	Type of Road (BlackTopped/ unpaved)	Recommendation for road (BlackTopped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
BHL -01	1. Bhilwara			50			Govt.	
	2. Kekari			50			Govt.	
	3. Vijaynagr-Gulabpura			50			Govt.	
	1. Beawar			50			Govt.	
	2. Gulabpura			50			Govt.	
	3. Bhim			50			Govt.	
	1. Viajnagar			15			Govt.	
	2. Kekari			50			Govt.	
	3. Ajmer			100			Govt.	
BHL -02	4. Bhilwara			60			Govt.	
	1. Mandal			30			Govt.	
	2. Bhilwara			50			Govt.	
	3. Rajsamand			50			Govt.	
	1. Chithhor Highway			50			Govt.	
	2. Bhilwara Highway			20			Govt.	
	1. Bhilwara			20			Govt.	
	2. Devgarh			50			Govt.	
	1. Amet			40			Govt.	
	2. Mandal			30			Govt.	
	1. Kota			150			Govt.	
	2. Kekari			50			Govt.	
	3. Bundi			100			Govt.	
	1. Kota			150			Govt.	
	2. Bhilwara			50			Govt.	
3. Jaipur			200			Govt.		
1. M.P.			150			Govt.		
2. Kota			150			Govt.		
3. Jaipur			200			Govt.		

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Annexure-V

Final List of Potential Mining Leases (existing & proposed)

Rivers

River Details	Lease Details	Area (In Ha)	Distance (in Km) from PA/BR/ WC	Distance from Forest Area (in Km)	Mining leases within 500 meters (if yes cluster area in Ha)	Total excavation in Tonnes/Annum considering digging depth max as 3 meters	Mineral to be mines (Sand/Bajri/RBM etc.)	Existing/ Proposed
Chandra bhaga	112/2012 Sahada	287.58		1.0	8232.05	29954860.05	19969906.7	Existing
Banas & Kothari	113/2012 Bhilwara	1947.12		0.05		44384116.14	33337531.96	Existing
Kothari & Khari	114/2012 Mandal	995		1.0		15499554.43	10766929.64	Existing
Kothari	115/2012 Raipur	836.13		1.0		15952374.85	11987277.3	Existing
Banas	117/2012 Jahazpur	1299		0.05		31327512.4	23753684.71	Existing
Kothari & Banas	118/2012 Kotri	1191.37		1.0		61752455.97	44236680.1	Proposed
Bedarch, Menali & Banas	01/2013 Mandalgarh & Bijoliya	1675.85		1.0		79016322.45	52677548.3	Proposed
Khari & Manshi	111/2012 Sahpura	624.39		1.0		2376.03	14215646.01	10628837.26
Khari, Nekadi & Mansi	116/2012 Asind	1207.61		1.0	52212507.47		34808338.32	Existing
Mansi & Khari	119/2012 Hurda & Musda	544.03		1.0	63626687.93		42417791.95	Proposed

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Patta Lands/Khatedari Land (Existing & proposed)

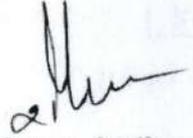
Owner	Sy.No	Area(Ha)	District	Tehsil	Village	Total Reserve (MT)	Total Mineral to be mines (MT)	Existing/ Proposed
NIL								

De-Siltation Location: (Lakes/Ponds/Dams etc.) (Existing & proposed)

Owner	Sy.No	Area(Ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
NIL						

M-Sand Plants: (existing & proposed)

Plant Name	Owner	District	Tehsil	Village	Geo-location	Quantity Tonnes/ Annum
1. M/s. Supreme Stone Industries	M/s. Supreme Stone Industries	Bhilwara	Bhilwara	Samodi	-	62,500
2. M/s. Fort City Minerals Pvt.Ltd.	M/s. Fort City Minerals Pvt.Ltd.	Bhilwara	Bhilwara	Parvtipura	-	1,50,000


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Annexure-VI

Final List Of Cluster & Contiguous Cluster details

Cluster:

River Name	Cluster No	Lease No	Location (Riverbed/Patta Land)	Village/Tehsil	Area (in Ha)	Total Excavation (Ton)	Total Mineral Excavation (Ton)
Chandrabhaga	BHL-01	112/2012		Sahada	287.58	29954860.05	19969906.7
Banas & Kothari		113/2012		Bhilwara	1947.12	44384116.14	33337531.96
Kothari & Khari		114/2012		Mandal	995	15499554.43	10766929.64
Kothari		115/2012		Raipur	836.13	15952374.85	11987277.3
Banas		117/2012		Jahazpur	1299	31327512.4	23753684.71
Kothari & Banas		118/2012		Kotri	1191.37	61752455.97	44236680.1
Bedarch, Menali & Banas		01/2013		Mandalgarh & Bijoliya	1675.85	79016322.45	52677548.3
Khari & Manshi		111/2012		Sahpura	624.39	14215646.01	10628837.26
Khari, Nekadi & Mansi	BHL-02	116/2012		Asind	1207.61	52212507.47	34808338.32
Mansi & Khari		119/2012		Hurda & Musda	544.03	63626687.93	42417791.95

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Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No.	Number of leases in the cluster	Location (Riverbed/Patta Land)	Distance between clusters	Village/Tehsil	Area of cluster (Ha)	Total Mineral Excavation (Ton)
Chandrabhaga, Kothari, Khari, Berach, Menali & Banas	BHL	BHL-01	07		Approx. 10 Km.	Sahada, Bhilwara, Mandal, Raipur, Jahazpur, Kotri, Mandalgarh, & Bijoliya	8232.05	196729558.7
Khari, Manshi & Nekadi		BHL-02	03			Sahpura, Asind, Hurda & Musda	2376.03	87854967.53


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Annexure-VII

Final Transportation Routes for individual leases and leases in Cluster

Lease No	Transportation Route No	Number of tippers/day of lease	Number of tippers/day of all the lease on route	Length of Route in KM	Type of Road (BlackTopped/ unpaved)	Recommendation for road (BlackTopped/ unpaved)	The road will be Constructed by Govt/ Lease Owner	Route Map & Location
ML 111/12 (Shahpura)	1. Bhilwara			50			Govt.	
	2. Kekari			50			Govt.	
	3. Vijaynagr-Gulabpura			50			Govt.	
ML 112/12 (Sahara)	1. Mandal			30			Govt.	
	2. Bhilwara			50			Govt.	
	3. Rajsamand			50			Govt.	
ML 113/12 (Bhilwara)	1. Chithhor Highway			50			Govt.	
	2. Bhilwara Highway			20			Govt.	
ML 114/12 (Mandal)	1. Bhilwara			20			Govt.	
	2. Devgarh			50			Govt.	
ML 115/12 (Raipur)	1. Amet			40			Govt.	
	2. Mandal			30			Govt.	
ML 116/12 (Asind)	1. Beawar			50			Govt.	
	2. Gulabpura			50			Govt.	
	3. Bhim			50			Govt.	
ML 117/12 (Jahazpur)	1. Kota			150			Govt.	
	2. Kekari			50			Govt.	
	3. Bundi			100			Govt.	
ML 118/12 (Kotari)	1. Kota			150			Govt.	
	2. Bhilwara			50			Govt.	
	3. Jaipur			200			Govt.	
ML 119/12 (Hurda-Masuda)	1. Vijaynagar			15			Govt.	
	2. Kekari			50			Govt.	
	3. Ajmer			100			Govt.	
	4. Bhilwara			60			Govt.	
ML 01/13 (Mandalgarh)	1. M.P.			150			Govt.	
	2. Kota			150			Govt.	
	3. Jaipur			200			Govt.	

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राजस्थान सरकार
कार्यालय जिला कलक्टर, भीलवाड़ा(राज.)



क्रमांक: एफ12/11(03)/राजस्व/टार्कफोर्स/2023-24/5033

दिनांक :- 15/01/2024

:: कार्यालय आदेश ::

माननीय मुख्यमंत्री महोदय, राजस्थान सरकार एवं मुख्य सचिव महोदय, राजस्थान सरकार के द्वारा दिनांक 11.01.2024 को आयोजित वी0सी0 के माध्यम से अवैध खनन/निर्गमन/भंडारण के विरुद्ध प्रभावी कार्यवाही सुनिश्चित करने हेतु खान, राजस्व, वन, पुलिस एवं परिवहन विभाग को सम्मिलित करते हुए सम्स्त जिलों में जिला कलक्टर की निगरानी में संयुक्त जांच दल गठित कर कार्यवाही करने हेतु दिनांक 15.01.2024 से दिनांक 31.01.2024 तक सघन अभियान चलाने के निर्देश दिये गये हैं। इस हेतु निम्नानुसार दलों का गठन किया जाता है, जो संबंधित उपखण्ड अधिकारी के निर्देशन में अवैध खनन, निर्गमन की रोकथाम की प्रभावी कार्यवाही करेंगे।

क्र. सं.	उपखण्ड का नाम	राजस्व विभाग के अधिकारी	पुलिस विभाग के अधिकारी	खान विभाग के अधिकारी	वन /परिवहन विभाग के अधिकारी
1	भीलवाड़ा	श्री ए0एन0 रोगनाथ एसडीएम, भीलवाड़ा मो0 9834976317 श्री दिनेश कुमार धादव तहसीलदार, भीलवाड़ा मो0 9530320208	श्री लक्ष्मण राम सी.ओ सदर मो09414262242 श्री पुरण मल थानाधिकारी सदर मो0 9571447116 श्री शिवराज गुजर थानाधिकारी पुर मो0 9414331818		श्री भवर लाल वारेठ क्षेत्रीय वन अधिकारी मो0 9829848648 श्री शमूलाल बलार्ड परिवहन निरीक्षक मो0 9549070119
2	हमीरगढ़	श्री ए0एन0 रोगनाथ एसडीएम, हमीरगढ़ मो0 9834976317 श्री विपिन चौधरी तहसीलदार, हमीरगढ़ मो0 9530320031	श्री लक्ष्मण राम सी.ओ सदर मो09414262242 श्री भवर लाल थानाधिकारी हमीरगढ़ मो0 7976141564 श्री टाकराराम थानाधिकारी मंगरोप मो0 8619384108	श्री निहालराम संगवा भू-वैज्ञानिक मो 9166911938 श्री ललित राजपूत, खनि कार्यदेशक द्वितीय मो. 9928988860	श्री भवर लाल वारेठ क्षेत्रीय वन अधिकारी मो0 9829848648 श्री शमूलाल बलार्ड परिवहन निरीक्षक मो0 9549070119
3	मांडल	श्री हुकमीचंद रोहलानिया एसडीएम, मांडल मो0 9414934084 श्री मदन परमार तहसीलदार, मांडल मो0 9887848938	श्री दरजा राम सी.ओ. मांडल मो0 9414359627 श्री लक्ष्मण राम थानाधिकारी मांडल मो0 8209282494 श्री मोतीलाल थानाधिकारी बागीर मो0 9414840212		श्री भवर लाल वारेठ क्षेत्रीय वन अधिकारी मो0 9829848648 श्री सुरेश कुमार जांगिड परिवहन निरीक्षक मो0 9772008282
4	आसीद	श्री संजीव कुमार खेदर एसडीएम, आसीद मो0 9462968152 श्री भंवरलाल सेन तहसीलदार, आसीद मो0 9799652397	श्री योगेश शर्मा सी.ओ. आसीद मो0 9929024274 श्री फुलचंद थानाधिकारी आसीद मो0 9602569544 श्री सुखराम थानाधिकारी शंभूगढ़ मो0 8003260635	श्री जिनेश हुमड, खनि अभियन्ता, भीलवाड़ा मो0 9414856447 श्री भंवरलाल लवाना सहायक खनि अभियन्ता मो0 9414334022 श्री दिनेश बोहरा, खनि कार्यदेशक प्रथम मो. 8946866962	श्री राजेन्द्र सिंह रावत क्षेत्रीय वन अधिकारी 9462882321 श्री सुरेश कुमार जांगिड परिवहन निरीक्षक मो0 9772008282

5	दुराडा	सुश्री निशा साहाराण एसडीएम गुलाबपुरा मो 9462170699 श्री रणवीर सिंह तहसीलदार दुराडा मो 7597800397	श्री लोकेश मीणा सीओ गुलाबपुरा मो 9555376643 श्री सुजन सिंह थानाधिकारी गुलाबपुरा मो 9602410307	श्री जिनेश हुमद खनि अभियन्ता, गोलवाडा मो 9414895647 श्री चैबरलाल लबाना सहायक खनि अभियन्ता मो 9414334022 श्री दिनेश बोहरा, खनि कार्यदेशक प्रथम मो 8946866962	श्री राजेन्द्र सिंह राठौड़ क्षेत्रीय वन अधिकारी 9462882321 श्री रामराज परिवहन निरीक्षक मो 8290963965
6	सहाडा	रेखा गुजर एसडीएम गगापुर मो 9358705566 श्री एम नासीर वेग तहसीलदार, सहाडा मो 9414685486	श्री ललामुराम सीओ गगापुर मो 9414464117 श्री नरेंद्र जेन थानाधिकारी गगापुर मो 9772293744 श्री हसपाल सिंह थानाधिकारी काराई मो 9460606568	श्री सत्यनारायण कुमावत खनि अभियन्ता(सतत) भीलवाडा मो 9829226388 श्री दिनेश बोहरा, खनि कार्यदेशक प्रथम मो 8946866962	धीरेन्द्र सिंह चुण्डावत क्षेत्रीय वन अधिकारी मो 6378365605 श्री महेश पारीक परिवहन निरीक्षक मो 8619078912
7	रायपुर	श्री सुबोध चारण एसडीएम रायपुर मो 9610026511 श्री एम नासीर वेग तहसीलदार रायपुर मो 9414685486	श्री ललामुराम सीओ गगापुर, मो 9414464117 श्री सिद्धार्थ प्रजापत थानाधिकारी रायपुर मो 9783667744		धीरेन्द्र सिंह चुण्डावत क्षेत्रीय वन अधिकारी मो 6378365605 श्री महेश पारीक परिवहन निरीक्षक मो 8619078912
8	करेडा	श्री सुबोध चारण एसडीएम, करेडा मो 9610026511 श्री दिलीप सिंह तहसीलदार करेडा मो 7014441709	श्री योगेश शर्मा सीओ आसीद मो 9929024274 श्री सुनिल कुमार थानाधिकारी करेडा मो 8058810466		श्री भवर लाल बोरठ क्षेत्रीय वन अधिकारी मो 9829848648 श्री महेश पारीक परिवहन निरीक्षक मो 8619078912
9	विजौलिया	श्री वशीधर योगी एसडीएम, विजौलिया मो 9414851891 श्री धर्मेन्द्र रवाणी तहसीलदार, विजौलिया मो 8949166817	श्री सुनिल सिहाग सीओ, माडलगढ मो 8209303570 श्री उगगाराम थानाधिकारी विजौलिया, मो 9414666430	1. श्री प्रकाश माली, खनि अभियन्ता विजौलिया मो. 9636012813 2. श्री गंगाधर मीणा, खनि कार्यदेशक द्वितीय मो. 9799848254	श्री दशरथ सिंह राठौड़ क्षेत्रीय वन अधिकारी मो 9983069005 श्री राघवेंद्र राणावत परिवहन निरीक्षक मो 9460993333
10	माडलगढ	श्री राहुल धाकड, तहसीलदार अति चार्ज एसडीएम माडलगढ मो. 8070628697	श्री सुनिल सिहाग सीओ, माडलगढ मो 8209303570 श्री गणेश थानाधिकारी माडलगढ मो 9636773287 श्री दिलीप सिंह थानाधिकारी विगोद मो 9929028484		श्री दशरथ सिंह राठौड़ क्षेत्रीय वन अधिकारी मो 9983069005 श्री राघवेंद्र राणावत परिवहन निरीक्षक मो 9460993333

अतः राज्य सरकार से प्राप्त निदेशों की पालना के क्रम में अवैध खनन/निर्गमन/भंडारण के विरुद्ध प्रभावी रोकथाम सुनिश्चित करने हेतु उक्त टीमों को निर्देश दिये जाते हैं-

- संयुक्त जांच दल में राजस्व विभाग का उपखण्ड स्तर का अधिकारी एवं पुलिस विभाग का उपाधीक्षक स्तर का अधिकारी, परिवहन विभाग का उप निरीक्षक/निरीक्षक स्तर का अधिकारी एवं वन विभाग का रेंजर स्तर का अधिकारी होगा। खान विभाग से खनिज अभियन्ता/खनिज अभियन्ता(सतर्कता), भू-वैज्ञानिक एवं तकनीकी कर्मचारी शामिल होंगे। इसके अतिरिक्त विभाग में उपलब्ध खनि रक्षक एव बार्डर होमगार्ड को शामिल किया जायेगा।

2. खान विभाग के अन्य पर्यवेक्षणीय अधिकारी यथा अधीक्षण खनि अभियन्ता वृत्त/सर्तकता अपने अपने क्षेत्राधिकार में अभियान के दौरान निरन्तर भ्रमण करते हुए अभियान का सफल संचालन सुनिश्चित करेंगे तथा जिला स्तर पर गठित दलों से सम्पर्क में रहते हुए उन्हें समुचित मार्गदर्शन उपलब्ध कराएंगे।
3. अवैध खनन के सभी संभावित एवं संवेदनशील क्षेत्रों में संयुक्त जांच दल निरीक्षण किया जावेगा एवं अवैध खनन/निर्गमन/भंडारण में संलिप्त पाए गए व्यक्तियों के विरुद्ध नियमानुसार अवैध खनन/निर्गमन/भंडारण में प्रयुक्त वाहनों, मशीनरी एवं उपकरणों की जप्ती करते हुए नियमानुसार सख्त कार्यवाही की जावेगी।
4. संयुक्त दल द्वारा की जाने वाली कार्यवाही के दौरान कानून व्यवस्था बनाए रखने हेतु आवश्यक पुलिस बल की व्यवस्था जिला पुलिस अधीक्षक भीलवाड़ा द्वारा की जावेगी।
5. खनन, राजस्व, परिवहन, वन एवं पुलिस विभाग के अधिकारियों द्वारा अवैध खनन/निर्गमन/भंडारण के प्रकरणों में अपने-अपने विभागीय नियमों के तहत सख्त कार्यवाही की जावेगी ताकि भविष्य अवैध खनन की सम्भावना नही रहे। अवैध खनन की समस्या के विरुद्ध संयुक्त जांच अभियान में सभी संबंधित विभाग क्षेत्र में कठोर निरोधात्मक व कानूनी कार्यवाही करेंगे जिससे सभी के समन्वित प्रयासों से अवैध खनन पर प्रभावी अंकुश लगेगा।
6. उक्त अभियान की विभागीय स्तर की गतिविधियों की दैनिक रिपोर्ट अगले कार्यदिवस को जिलेवार दोपहर 12.00 बजे तक खनि अभियन्ता द्वारा अधोहस्ताक्षरकर्ता को भेजी जायेगी।
7. अवैध खनन/निर्गमन/भंडारण के प्रकरणों में 03 दिवस की अवधि में प्रकरण का कंपाउण्ड राशि/राष्ट्रीय हरित प्राधिकरण द्वारा निर्धारित शास्ती राशि जमा नहीं करवाने पर संबंधित खनि अभियन्ता/सहायक खनि अभियन्ता द्वारा एफ.आई.आर दर्ज करवाने की कार्यवाही की जावे।
8. प्रकरण दर्ज करने के 90 दिवस की अवधि में कंपाउण्ड नहीं कराने पर संबंधित खनि अभियन्ता/सहायक खनि अभियन्ता द्वारा अवैध खनन/निर्गमन में प्रयुक्त वाहन/मशीनरी/औजार को राजसात करने की कार्यवाही की जावे।
9. पूर्व में दर्ज करायी गयी सगस्त लंघित एफ.आई.आर. की समीक्षा इस अभियान के दौरान पुलिस अधीक्षक भीलवाड़ा द्वारा की जाकर अधोहस्ताक्षरकर्ता को रिपोर्ट से अवगत करावें।
10. अभियान के दौरान सक्षम अधिकारी द्वारा खातेदारी भूमि में अवैध खनन होने पर खातेदारी निरस्त करने हेतु प्रकरण संबंधित राजस्व अधिकारी द्वारा प्रस्तुत किये जावें।
11. पूर्व में जप्त खनिजों की निलागी की कार्यवाही भी अभियान के दौरान संबंधित खनि अभियन्ता/सहायक खनि अभियन्ता द्वारा त्वरित गति से की जावें।
12. मौके की परिस्थिति अनुसार अन्य कोई भी नियमानुसार उचित कार्यवाही भी सुनिश्चित की जावें।

उपरोक्त टीम भीलवाड़ा जिले में अवैध खनन/निर्गमन/भंडारण की रोकथाम हेतु संयुक्त रूप से दिनांक 15.01.2024 से 31.01.2024 तक सघन जांच अभियान संचालित कर अवैध खनन पर सतत निगरानी रखते हुए रोकथाम की प्रभावी कार्यवाही सुनिश्चित करेंगे तथा आवश्यक कदम उठाते हुए आवश्यकतानुसार छापेमारी की कार्यवाही करेंगी।

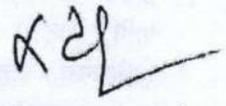

 (निमित्त-हस्ता)IAS
 जिला कलेक्टर एवं
 जिला मजिस्ट्रेट
 भीलवाड़ा

क्रमांक / सम / 2024 /

दिनांक:-

प्रतिलिपि - निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु पेषित:-

1. निदेशक, खान एवं भू-विज्ञान विभाग, राजस्थान-उदयपुर।
2. पुलिस अधीक्षक, भीलवाडा को प्रेषित कर लेख है कि उक्त संबंध में अपने अधीनस्थ पुलिस अधिकारियों को संबंधित उपखण्ड अधिकारी से समन्वय करते हुए कार्यवाही करने हेतु निर्देशित करने का श्रम करें।
3. उपवन संहक, भीलवाडा।
4. अतिरिक्त निदेशक(खान) उदयपुर-जोन, उदयपुर।
5. अतिरिक्त निदेशक(सतर्कता), निदेशालय उदयपुर।
6. अधीक्षण खनि अभियन्ता, भीलवाडा-वृत्त, भीलवाडा।
7. अधीक्षण खनि अभियन्ता(सतर्कता), भीलवाडा।
8. समस्त उप-पुलिस अधीक्षक, जिला भीलवाडा।
9. समस्त उपखण्ड अधिकारी, जिला भीलवाडा।
10. समस्त तहसीलदार, जिला भीलवाडा।
11. जिला परिवहन अधिकारी, भीलवाडा।
12. खनि अभियन्ता, भीलवाडा / विजौलिया।
13. खनि अभियन्ता(सतर्कता)
14. संबंधित अधिकारी / कर्मचारियों को पालनार्थ।
15. रक्षित पत्रावली।


अति. जिला कलक्टर एवं
अति. जिला मजिस्ट्रेट
भीलवाडा

राजस्थान सरकार
कार्यालय जिला कलक्टर, भीलवाड़ा(राज.)



क्रमांक: एफ12/11(03)/राजस्व/टास्कफोर्स/2024-25/953 दिनांक :- 01/05/2024

:: कार्यालय आदेश ::

जिले में खनिज बजरी सहित सभी खनिजों के अवैध खनन/निर्गमन/भंडारण पर पूर्णतया रोक के लिए ठोस एवं प्रभावी कार्यवाही की जाने हेतु दिनांक 02.05.2024 से 15.05.2024 तक संयुक्त अभियान चलाये जाने के लिए खान, राजस्व, वन, पुलिस एवं परिवहन विभाग का निम्नानुसार दलों का गठन किया जाता है-

क्र. स.	उपखण्ड का नाम	राजस्व विभाग के अधिकारी	पुलिस विभाग के अधिकारी	खान विभाग के अधिकारी	वन /परिवहन विभाग के अधिकारी
1	भीलवाड़ा	Shri Avhad Nivrutti एसडीएम, भीलवाड़ा मो0 9834976317 श्री दिनेश यादव तहसीलदार, भीलवाड़ा मो0 9555164007	श्री श्यामसुन्दर विश्वा सी.ओ. सदर मो0 9828424040 श्रीमति उषा, आईपीएस धानाधिकारी सदर मो0 9582582476 श्री जय सुल्तान धानाधिकारी पुर मो0 8619631053	श्री खुशवंत फुलवारिया खनिकार्यदेशक प्रथम मो0 9511583013 श्री श्रवण कुमार, खनिकार्यदेशक द्वितीय मो0 8112201810	श्री प्रशान्त भट्ट क्षेत्रीय वन अधिकारी मो0 8619338149 श्री शिवचरण मीणा परिवहन निरीक्षक मो0 6350021665
2	हमीरगढ़	श्रीमति नेहा छीपा एसडीएम, हमीरगढ़ मो0 8306216353 श्री विपिन चौधरी तहसीलदार, हमीरगढ़ मो0 8447318804	श्री श्यामसुन्दर विश्वा सी.ओ. सदर मो0 9828424040 श्री दिलीप सिंह धानाधिकारी हमीरगढ़ मो0 9929028484 श्री विवेक हरसाना धानाधिकारी मंगरोप मो0 9887261666	श्री खुशवंत फुलवारिया खनिकार्यदेशक प्रथम मो0 9511583013 श्री दिनेश कुमार, खनिकार्यदेशक प्रथम मो0 6378151960	श्री प्रशान्त भट्ट क्षेत्रीय वन अधिकारी मो0 8619338149 श्री शिवचरण मीणा परिवहन निरीक्षक मो0 6350021665
3	मांडल	श्री मनोज एसडीएम, मांडल मो0 9828535263 श्री विपिन शर्मा तहसीलदार, मांडल मो0 9667351479	श्री मेधा गोयल, सी.ओ. मांडल मो0 8696396071 श्री संजय धानाधिकारी मांडल मो0 7289850036 श्री महेन्द्र सिंह धानाधिकारी बागौर मो0 9460816512	श्री ओमप्रकाश आगाल, खनि कार्यदेशक प्रथम मो0 9414472629 श्री श्रवण कुमार, खनिकार्यदेशक द्वितीय मो0 8112201810	श्री प्रशान्त भट्ट क्षेत्रीय वन अधिकारी मो0 8619338149 श्री सुरेश कुमार जागिड परिवहन निरीक्षक मो0 9414420107
4	आसींद	श्री उम्मेद सिंह एसडीएम, आसींद मो0 9983398125 श्री भंवरलाल सेन तहसीलदार, आसींद मो0 9799652397	श्री हेमन्त कुमार सी.ओ. आसींद मो0 8078679964 श्री हंसपाल सिंह धानाधिकारी आसींद मो0 9460606568 श्री रविन्द्र सिंह धानाधिकारी शंभूगढ़ मो0 9414352525	श्री ओमप्रकाश आगाल, खनि कार्यदेशक प्रथम मो0 9414472629 श्री श्रवण कुमार, खनिकार्यदेशक द्वितीय मो0 8112201810	श्री राजेन्द्र सिंह रावत क्षेत्रीय वन अधिकारी मो0 9928709338 श्री सुरेश कुमार जागिड परिवहन निरीक्षक मो0 9414420107
5	गुलाबपुरा	श्री रोहित चौहान एसडीएम, गुलाबपुरा मो0 9414988118 श्री रणवीर सिंह तहसीलदार, हुरड़ा मो0 7597800397	श्री जितेन्द्र सिंह सी.ओ. गुलाबपुरा मो0 7014751119 श्री पूरणमल धानाधिकारी गुलाबपुरा मो0 9571447116	श्री ओमप्रकाश आगाल, खनि कार्यदेशक प्रथम मो0 9414472629 श्री श्रवण कुमार, खनिकार्यदेशक द्वितीय मो0 8112201810	श्री राजेन्द्र सिंह रावत क्षेत्रीय वन अधिकारी मो0 9928709338 परिवहन निरीक्षक

6	गंगापुर	श्री दिव्यराज सिंह एसडीएम, गंगापुर मो0 9461666516 श्री अशोक शर्मा तहसीलदार, सहाड़ा मो0 9468658385	श्री रितेश कुमार सी.ओ. गंगापुर, मो0 9950889224 श्री फुलचंद थानाधिकारी गंगापुर मो0 9602569544 श्री लक्ष्मीनारायण थाधिकारी कारोई मो0 9509893549	श्री दिनेश कुमार, खनिकार्यदेशक प्रथम मो0 6378151960 श्री सुनिल सनादय खनिकार्यदेशक प्रथम मो0 9414245175	श्री अश्वरी पारीक क्षेत्रीय वन अधिकारी मो0 9928709338 श्री महेश पारीक परिवहन निरीक्षक मो0 8619078912
7	रायपुर	श्री दिव्यराज सिंह एसडीएम रायपुर मो0 9461666516 तहसीलदार रायपुर	श्री रितेश कुमार सी.ओ. गंगापुर, मो0 9950889224 श्री राजेन्द्र सिंह, थानाधिकारी रायपुर मो0 9460028942	श्री सुनिल सनादय खनिकार्यदेशक प्रथम मो0 9414245175 श्री दिनेश कुमार, खनिकार्यदेशक प्रथम मो0 6378151960	श्री अश्वरी पारीक क्षेत्रीय वन अधिकारी मो0 9928709338 श्री महेश पारीक परिवहन निरीक्षक मो0 8619078912
8	करेड़ा	श्री बंशीधर योगी एसडीएम, करेड़ा मो0 9414851891 श्री सोहन लाल तहसीलदार, करेड़ा मो0 9414737107	श्री हेमन्त कुमार सी.ओ. आसींद मो0 8078679964 श्री अर्जुनलाल थानाधिकारी करेड़ा मो0 9414734524	श्री सुनिल सनादय खनिकार्यदेशक प्रथम मो0 9414245175 श्री दिनेश कुमार, खनिकार्यदेशक प्रथम मो0 6378151960	श्री प्रशान्त भट्ट क्षेत्रीय वन अधिकारी मो0 8619338149 श्री महेश पारीक परिवहन निरीक्षक मो0 8619078912
9	बिजौलिया	श्री अजित सिंह एसडीएम, बिजौलिया मो0 9460201047 श्री इमरान खान तहसीलदार, बिजौलिया मो0 8949198018	श्री बाबूलाल विश्नाई सी.ओ. मांडलगढ़ मो0 9414398071 श्री गणेश मीणा थानाधिकारी बिजौलिया, मो0 9636773287	श्री गिरीराज मीणा, सर्वेयर मो0 8742050475 श्री जितेन्द्र भारद्वाज खनिकार्यदेशक द्वितीय मो0 7568411850	श्री पुष्पेन्द्र सिंह राणावत क्षेत्रीय वन अधिकारी मो0 9610444261 श्री शंभूलाल बलाई परिवहन निरीक्षक मो0 9549070119
10	मांडलगढ़	श्री अजित सिंह एसडीएम मांडलगढ़ मो. 9460201047 लाली डिडवानियां तहसीलदार मांडलगढ़ मो0 9799266464	श्री बाबूलाल विश्नाई सी.ओ. मांडलगढ़ मो0 9414398071 श्री शिवचरण थानाधिकारी मांडलगढ़ मो0 9929894821 श्री सुनिल कुमार थानाधिकारी बिगोद मो0 8058810466 श्री सिद्धार्थ प्रजापत थानाधिकारी, बड़लियास मो0 9783667744	श्री गिरीराज मीणा, सर्वेयर मो0 8742050475 श्री जितेन्द्र भारद्वाज खनिकार्यदेशक द्वितीय मो0 7568411850	श्री पुष्पेन्द्र सिंह राणावत क्षेत्रीय वन अधिकारी मो0 9610444261 श्री शंभूलाल बलाई परिवहन निरीक्षक मो0 9549070119

अवैध खनन/निर्गमन/भंडारण के विरुद्ध प्रभावी रोकथाम सुनिश्चित करने हेतु उक्त टीमों को निम्न निर्देश दिये जाते हैं-

- संयुक्त जांच दल में राजस्व विभाग का उपखण्ड स्तर का अधिकारी एवं पुलिस विभाग का उपाधीक्षक स्तर का अधिकारी, परिवहन विभाग का उप निरीक्षक/निरीक्षक स्तर का अधिकारी एवं वन विभाग का रेंजर स्तर का अधिकारी होगा। खान विभाग से खनिज अभियन्ता/खनिज अभियन्ता(सतर्कता) एवं तकनीकी कर्मचारी शामिल होंगे। इसके अतिरिक्त विभाग में उपलब्ध बार्डर होमगार्ड को शामिल किया जायेगा।
- खान विभाग के अन्य पर्यवेक्षणीय अधिकारी यथा अधीक्षण खनि अभियन्ता वृत्त/सतर्कता अपने अपने क्षेत्राधिकार में अभियान के दौरान निरन्तर भ्रमण करते हुए अभियान का सफल संचालन सुनिश्चित करेंगे तथा जिला स्तर पर गठित दलों से सम्पर्क में रहते हुए उन्हें समुचित मार्गदर्शन उपलब्ध कराएँगे।

3. अवैध खनन के सभी संभावित एवं संवेदनशील क्षेत्रों में संयुक्त जांच दल निरीक्षण किया जावेगा एवं अवैध खनन/निर्गमन/भंडारण में संलिप्त पाए गए व्यक्तियों के विरुद्ध नियमानुसार अवैध खनन/निर्गमन/भंडारण में प्रयुक्त वाहनों, मशीनरी एवं उपकरणों की जब्ती करते हुए नियमानुसार सख्त कार्यवाही की जावेगी।
4. संयुक्त दल द्वारा की जाने वाली कार्यवाही के दौरान कानून व्यवस्था बनाए रखने हेतु आवश्यक पुलिस बल की व्यवस्था जिला पुलिस अधीक्षक भीलवाड़ा द्वारा की जावेगी।
5. खनन, राजस्व, परिवहन, वन एवं पुलिस विभाग के अधिकारियों द्वारा अवैध खनन/निर्गमन/भंडारण के प्रकरणों में अपने-अपने विभागीय नियमों के तहत सख्त कार्यवाही की जावेगी ताकि भविष्य अवैध खनन की सम्भावना नही रहे। अवैध खनन की समस्या के विरुद्ध संयुक्त जांच अभियान में सभी संबंधित विभाग क्षेत्र में कठोर व कानूनी कार्यवाही करेंगे जिससे सभी के समन्वित प्रयासों से अवैध खनन पर प्रभावी अंकुश लगेगा।

उपरोक्त टीमें भीलवाड़ा जिले में अवैध खनन/निर्गमन/भंडारण की रोकथाम हेतु संयुक्त रूप से दिनांक 02.05.2024 से 15.05.2024 तक सघन जांच अभियान संचालित कर अवैध खनन पर सतत निगरानी रखते हुए रोकथाम की प्रभावी कार्यवाही सुनिश्चित करेंगे तथा आवश्यक कदम उठाते हुए आवश्यकतानुसार छापेमारी की कार्यवाही करेंगे।

(नमित मेहता) IAS
जिला कलक्टर एवं
जिला मजिस्ट्रेट
भीलवाड़ा

क्रमांक/सम/2024/ 954-968

दिनांक:- 01/05/24

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु पेपित:-

1. निदेशक, खान एवं भू-विज्ञान विभाग, राजस्थान-उदयपुर।
2. पुलिस अधीक्षक, भीलवाड़ा को प्रेषित कर लेख है कि उक्त संबंध में अपने अधीनस्थ पुलिस अधिकारियों को संबंधित उपखण्ड अधिकारी से समन्वय करते हुए कार्यवाही करने हेतु निर्देशित करने का श्रम करें।
3. उपवन संरक्षक, भीलवाड़ा।
4. अतिरिक्त निदेशक(खान) उदयपुर-जोन, उदयपुर।
5. अतिरिक्त निदेशक(सतर्कता), निदेशालय उदयपुर।
6. अधीक्षण खनि अभियन्ता, भीलवाड़ा-वृत्त, भीलवाड़ा।
7. अधीक्षण खनि अभियन्ता(सतर्कता), भीलवाड़ा।
8. समस्त उप-पुलिस अधीक्षक, जिला भीलवाड़ा।
9. समस्त उपखण्ड अधिकारी, जिला भीलवाड़ा।
10. समस्त तहसीलदार, जिला भीलवाड़ा।
11. जिला परिवहन अधिकारी, भीलवाड़ा।
12. खनि अभियन्ता, भीलवाड़ा/बिजौलिया।
13. खनि अभियन्ता(सतर्कता)
14. संबंधित अधिकारी/कर्मचारियों को पालनार्थ।
15. रक्षित पत्रावली।

जिला कलक्टर एवं
जिला मजिस्ट्रेट
भीलवाड़ा

Annexure -15

जिला भीलवाड़ा में अभियान के दौरान दिनांक 15.01.2024 से 31.01.2024 तक अवैध खनन के विरुद्ध की गई कार्यवाही का विवरण:-

1	2	3	4	5	6	7	8	9	10	11	12
क्र. सं.	उपखण्ड का नाम	अवैध खनन	अवैध निर्गमन	अवैध भण्डारण	कुल प्रकरणों की संख्या	दर्ज एफ.आई.आर. की संख्या	गिरफ्तार व्यक्तियों की संख्या	जब्त खनिज की मात्रा (टनों में)	जब्त एस्केवेटर/जे.सी.वी./क्रेन	जब्त अन्य वाहन/मशीनरी	वसूल की गई राशि (लाखों में)
1	Asind	12	9	0	21	2	0	47	3	10	19.77
2	Bhilwara	3	12	3	18	12	2	472	3	18	11.96
3	Bijoliya	24	4	0	28	10	1	3,297	1	6	81.95
4	Gangapur	20	3	1	24	6	18	85	0	9	4.15
5	Gulabpura	6	1	4	11	0	0	2,263	0	1	1.27
6	Hameergarh	6	11	0	17	11	1	1,877	3	12	6.96
7	Kareda	3	7	0	10	0	0	34	1	9	7.23
8	Mandal	2	2	2	6	1	0	74	1	4	3.52
9	Mandalgarh	1	9	9	19	5	0	3,527	1	15	17.8
10	Raipur	8	3	0	11	3	0	4	0	3	2.54
	Total	85	61	19	165	50	22	11,680	13	87	157.15

जिला भीलवाड़ा में अभियान के दौरान दिनांक 02.05.2024 से 15.05.2024 तक अवैध खनन के विरुद्ध की गई कार्यवाही का विवरण:-

क्र.स.	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
	उपखण्ड का नाम	अवैध खनन	अवैध निर्गमन	अवैध भंडारण	धारा 177 के प्रकरण	परिवहन विभाग की कार्यवाही	कुल प्रकरणों की संख्या	दर्ज एफ. आई. आर की संख्या	गिरफ्तार व्यक्तियों की संख्या	जब्त खनिज की मात्रा (टनों में)	जब्त एस्केवेटर/ जेसीबी	जब्त अन्य वाहन	खान विभाग द्वारा वसूल राशि(लाखों में)	परिवहन विभाग द्वारा वसूल राशि	कुल वसूली
1	Asind	2	9	0	0	8	19	2	2	43.65	1	16	8.34	0.23	8.57
2	Bhiwara	3	14	0	0	10	27	0	0	90.00	2	13	16.67	0.49	17.16
3	Bijoliya	6	1	1	0	7	15	0	0	2928.30	3	6	7.43	0.84	8.27
4	Gangapur	0	5	0	0	5	10	2	3	72.00	2	4	3.61	0.42	4.03
5	Gulabpura	1	6	1	4	1	13	0	0	352.00	1	7	17.21	0.10	17.31
6	Hameergarh	1	5	1	3	0	10	1	0	342.00	0	6	5.28	0.00	5.28
7	Kareda	2	0	0	0	0	2	1	0	32.40	1	2	1.80	0.00	1.80
8	Mandal	1	1	0	0	1	3	0	0	236.00	0	1	2.37	0.10	2.47
9	Mandalgarh	0	21	0	0	7	28	6	0	160.00	0	21	48.27	1.21	49.48
10	Raipur	0	3	0	0	5	8	0	0	22.00	0	3	3.05	0.98	4.03
Total	Bhilwara	16	65	3	7	44	135	12	5	4278.35	10	79	114.03	4.37	118.40

कार्यालय डिस्ट्रिक्ट मिनरल फाउण्डेशन ट्रस्ट भीलवाड़ा

जिला भीलवाड़ा डिस्ट्रिक्ट मिनरल फाउण्डेशन ट्रस्ट का गठन वर्ष 2016 में किया गया है।

जिसमें जिला भीलवाड़ा के प्रधान खनिज की रायल्टी का 30 प्रतिशत एवं अप्रधान खनिज की रायल्टी

की 10 प्रतिशत राशि डिस्ट्रिक्ट मिनरल फाउण्डेशन ट्रस्ट के पी.डी.खाता संख्या 6216

मद 8443-00-106-00-00 में जमा होती है।

भीलवाड़ा डिस्ट्रिक्ट मिनरल फाउण्डेशन ट्रस्ट की अब तक 11 मर्वनिंग काउन्सिल की बैठक आयोजित की गई है।

जिसमें 3243 कार्यों की वित्तीय स्वीकृति तादादी रुपये 1697.39 करोड़ की जारी की गई।

इन कार्यों पर प्राथमिकता एवं अन्य प्राथमिकता का अनुपात 60 एवं 40 प्रतिशत से स्वीकृतियां जारी की जाती है।

डीएमएफटी योजनान्तर्गत मार्च, 2024 तक 2953.90 करोड़ रुपये प्राप्त हुये है।

डीएमएफटी योजनान्तर्गत मार्च, 2024 तक 1215.53 करोड़ रुपये व्यय किये गये है।